

LOK SABHA DEBATES

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**LOK SABHA SECRETARIAT
NEW DELHI**

CONTENTS

COLUMNS

No. 1.—Monday, 11th November, 1957

Members sworn	1
Oral Answers to Questions—	
Starred Questions Nos. 1 to 4, 28, 5 to 7, 9 to 11, 13 to 15 and 17 to 24	1-37
Written Answers to Questions—	
Starred Questions Nos. 8, 12, 16, 25 to 27 and 29 to 36	37-46
Unstarred Questions Nos. 1 to 32	46-63
Deaths of Shri Sarangadhar Das and Shri R. S. Sharma	64
Motions for Adjournment	64-72, 73
1. Railway accident at Baranagar	64-68
2. Alleged starvation deaths and drought conditions in various parts of U.P., Bihar etc.	68
3. Disturbances in Ramanathapuram District	68-72
4. Statement by the Minister of Rehabilitation at Rehabilitation Ministers' Conference	73
Arrest and Conviction of a Member	72
Papers laid on the Table	73-76
Message from Rajya Sabha	76-77
Industrial Disputes (Banking Companies) Decision Amendment Bill—	
Laid on the Table as passed by Rajya Sabha	77
President's Assent to Bills	77-78
Delhi Municipal Corporation Bill—	
Report of Joint Committee presented	78
Delhi Development Bill—	
Report of Joint Committee presented	78
Navy Bill—	
Report of Joint Committee presented	78
Evidence on Bills—laid on the Table	79
Correction of Answer to Starred Question No. 1130	79-80
Probation of Offenders Bill—Introduced	80
Business of the House	80-81
Industrial Disputes (Banking Companies) Decision Amendment Bill—	
Motion to consider as passed by Rajya Sabha	81-110
Clauses 2 and 1	108
Motion to pass	108
Industrial Finance Corporation (Amendment) Bill—	
Motion to consider	120-128
Business Advisory Committee—	
Tenth Report	188
Daily Digest	189-196
<i>No. 2.—Tuesday, 12th November, 1957</i>	
Death of Shri Tyabji	197-198
Daily Digest	194-200

No. 3.—Wednesday, 13th November, 1957

Oral Answers to Questions—

Starred Questions Nos. 75 to 90	201-36
Written Answers to Questions—	
Starred Questions Nos. 37 to 74, 91 to 98 and 100 to 127	236-74
Unstarred Questions Nos. 33 to 97, 99 to 101, 103 to 106 and 108 to 177	274-351
Motion for adjournment—	
Statement by the Rehabilitation Minister at the Rehabilitation Ministers' Conference at Darjeeling	351-58
Papers laid on the Table	358-61
Committee on Private Members' Bills & Resolutions—	
Eighth Report	361
Calling attention to matter of urgent public importance—	
Train Collision at Kosma	361-62
Correction of Answer to Starred Question No. 1457	363-64
Statement by Finance Minister on his visit abroad	364
Reserve Bank of India (Second Amendment) Bill—Introduced	365
Statement re. Reserve Bank of India Ordinance—laid on the Table	365-366
Business Advisory Committee—	
Tenth Report	367
Industrial Finance Corporation (Amendment) Bill—	
Motion to consider	367-87
Clauses 2 to 5 and 1	370-85
Motion to pass, as amended	385
Mines and Minerals (Regulation and Development) Bill—	
Motion to refer to Joint Committee	387-469
Indian Tariff (Amendment) Bill—	
Motion to consider	469-84
Daily Digest	485-96

No. 4.—Thursday, 14th November, 1957

Oral Answers to Questions—

Starred Questions Nos. 128 to 132, 134 to 136, 138 to 140, 142, 144, 145, 147 to 150 and 152 to 154	497-535
Written Answers to Questions—	
Starred Questions Nos. 133, 137, 141, 144, 146, 151 and 155 to 169	535-46
Unstarred Questions Nos. 178 to 225	546-70
Papers laid on the Table	570-73
Calling attention to matter of urgent public importance—	
Breaches caused to railway track in Vijayawada—Madras section	573
Indian Tariff (Amendment) Bill—	
Motion to consider	574-626
Clauses 1 and 2	623-24
Motion to pass	624
Public Employment (Requirement as to Residence) Bill—	
Motion to consider	626-701
Clauses 1—5	686-96
Motion to pass, as amended	696
Probation of Offenders Bill—	
Motion to consider	701-04
Daily Digest	705-10

5.—Friday, 15th November, 1957

Oral Answers to Questions—

Starred Questions Nos. 170 to 181, 184 to 186, 188, 189 and 192 to 194 711-47

Short Notice Question No. 1 747-55

Written Answers to Questions—

Starred Questions Nos. 182, 183, 187, 190, 191 and 195 to 205 756-64

Unstarred Questions Nos. 226 to 240, 242 to 265 and 267 to 306 764-814

Papers laid on the Table 814-16

Business of the House 816

Probation of Offenders Bill—

Motion to consider 817-65

Committee on Private Members' Bills and Resolutions—

Eighth Report 866

Resolution *re*. Appointment of a Tribunal to review the cases of dismissed Government employees 866-926

Resolution *re*. Appointment of a Statutory body for controlling the qualifying examination *re*: certifying costing results 925-36

Business Advisory Committee—

Eleventh Report 936

Daily Digest 937-42

No. 6.—Monday, 18th November, 1957

Oral Answers to Questions—

Starred Questions Nos. 207 to 214, 217 to 219, 221-222 943-79

Written Answers to Questions—

Starred Questions Nos. 215, 216, 220, 223 to 227, 229 to 237 979-88

Unstarred Questions Nos. 307 to 348, 350 to 356, 358 to 367 989-1022

Motion for Adjournment—

Disturbance in Ramanathapuram District 1022-26

Business Advisory Committee—

Eleventh Report 1026

Probation of Offenders Bill—

Motion to consider 1027-1131

Amendment to refer to Joint Committee adopted 1131

Navy Bill—

Motion to consider, as reported by Joint Committee 1132-48

Daily Digest 1151-56

No. 7.—Tuesday, 19th November, 1957

Oral Answers to Questions—

Starred Questions Nos. 238 to 246, 248 to 250, 252 to 254 and 256 to 260 1157-93

Written Answers to Questions—

Starred Questions Nos. 247, 251, 255, 261 to 267, 269 to 277 and 279 to 281 1194-1203

Unstarred Questions Nos. 368 to 399 1203-22

COLUMNS

Papers laid on the Table	1222-24
Calling attention to matter of urgent public importance—	
Explosion at Lakhisera Railway Station	1224-27
Navy Bill—	
Motion to consider as reported by the Joint Committee	1227-1340
Clauses 2 to 11	1315-40
Daily Digest	1341-44
<i>No. 8.—Wednesday, 20th November, 1957</i>	
Oral Answers to Questions—	
Starred Questions Nos. 282 to 287, 289, 291 to 293, 295-296, 298 to 302	1345-81
Short Notice Question No. 2	1381-85
Written Answers to Questions—	
Starred Questions Nos. 288, 294, 297, 303 to 323, 325 and 326	1386-1400
Unstarred Questions Nos. 400 to 468	1400-36
Paper laid on the Table	1436
Committee on Private Members' Bills and Resolutions—	
Ninth Report	1436
Committee on Absence of Members from the Sittings of the House—	
Third Report	1437
Naga Hills—Tuensang Area Bill—	
Introduced	1437-38
Business of the House	1438-39
Motion Re. Second Five Year Plan in relation to current economic situation	1439-1556
Daily Digest	1557-62
<i>No. 9.—Thursday, 21st November, 1957</i>	
Oral Answers to Questions—]	
Starred Questions Nos. 327 to 337, 339 to 341 and 343	1563-99
Written Answers to Questions—	
Starred Questions Nos. 338, 344 to 348 and 350 to 368	1599-1610
Unstarred Questions Nos. 469 to 476 and 478 to 536	1610-53
Ruling of Speaker on certain Questions, Resolutions etc.	1653
Papers laid on the Table	1654
Messages from Rajya Sabha	1655
Cantonments (extension of Rent Control Laws) Bill—	
Laid on the Table as passed by Rajya Sabha	1656
Re. Papers laid on the Table	1656
Calling attention to matter of urgent public importance—	
Non-representation of certain Trade Union Organisation in I.L.O. Asian Regional Conference	1656-58
Leave of Absence	1658
Motion re. Second Five Year Plan in relation to current economic situation	1658-84
Shri T. T. Krishnamachari	1659-84
Navy Bill, as reported by Joint Committee	1684-1796
Clauses 12 to 188	1674-1769
Motion to pass, as amended	1769
Business Advisory Committee—	
Twelfth Report	1797
Ruling of Speaker re. Certain Questions and Resolutions etc.	1797-98
Daily Digest	1799-1804

No. 10.—Friday, 22nd November, 1957

Oral Answers to Questions—

Starred Questions Nos. 369, 371 to 377, 379 to 387, 389 to 391, 393, 394 and 395 to 399 1805-43

Written Answers to Questions—

Starred Questions Nos. 370, 378, 388, 392, 395, 400 to 402 and 404 to 419 1843-54

Unstarred Questions Nos. 538 to 578 1854-75

Motions for Adjournment—

1. Alleged failure of Government to end critical labour situation resulting from monopoly for manufacture of matches; and 1876-78

2. Alleged failure of Himachal Pradesh Administration to regulate plying of Himachal Pradesh Administration Transport buses 1878-79

Papers laid on the Table

1879

Messages from Rajya Sabha

1880

Indian Nursing Council (Amendment) Bill—Laid on the Table as passed by Rajya Sabha 1880

Business of the House

1880-81

Opium Laws (Amendment) Bill—Introduced 1881

Report of Business Advisory Committee (Adopted) 1882

Resolution Re. Reserve Bank of India (Amendment) Ordinance, 1957 and Reserve Bank of India (Second Amendment) Bill—

Motion to consider 1882-97,
1897-1935

Committee on Private Members' Bills and Resolutions—

Ninth Report 1936-37

Recognition (of services to the country) Bill—

Motion for leave to introduce 1937-48

Indian Railways (Amendment) Bill—Introduced 1948

Training and Employment Bill—Introduced 1948

Code of Criminal Procedure (Amendment) Bill—Introduced 1949

All India Institute of Medical Sciences (Amendment) Bill—Introduced 1953

Preventive Detention (Repealing) Bill—

Motion for leave to introduce 1950-52

Salaries and Allowances of Members of Parliament (Amendment) Bill—

Withdrawn 1953-54

Code of Civil Procedure (Amendment) Bill 1954

Motion to consider 1954

Beedi and Cigar Labour Bill 1954-96

Daily Digest 1997-2002

N.B.—The sign + above the name of a Member on Questions which were orally answered indicates that the Question was actually asked on the floor of the House by that Member.

LOK SABHA DEBATES

1345

LOK SABHA

Wednesday, 20th November, 1957

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Reassessment of Kosi River Project Flood Control Committee Report

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*282. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Committee appointed to reassess and reformulate various projects of flood control in North Bihar especially regarding Kosi river has submitted its report;

(b) if so, important features of the report;

(c) whether the report has been considered by the Planning Commission;

(d) if so, the nature of decisions taken;

(e) the new programme of flood control and river training in North Bihar; and

(f) its financial aspects?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (f). A statement containing the requisite information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 9].

Shri Shree Narayan Das: From paragraph 3 of the statement it appears that an expert committee has been appointed to examine certain

1346

questions with regard to the construction of Hanumannagar Barrage. In view of the fact that the work has already been started and other preliminary steps have already been taken, what were the special circumstances that led to the appointment of this expert committee again after so many expert committees have examined this matter?

Shri S. K. Patil: There has been always a little difference of opinion about the technical aspects of this project and it was thought that nothing was lost if certain aspects of it were re-examined by an expert team even while the work was in progress.

Shri Shree Narayan Das: What were the technical aspects on which there were difference of opinion? There was nothing technical in it. The question raised was whether a barrage is necessary for the control of floods or not. That question and other allied questions with regard to this project have been examined by an expert committee and the report of that committee was in favour of the construction of this project.

Shri S. K. Patil: The Kosi is an extraordinary river. It has no parallel anywhere in this country. Therefore, sometimes it presents problems which are not normal problems. Therefore, it was thought necessary to consider whether such a barrage as a flood control measure would really serve the purpose for which it was meant. For instance, how early and how long it would get silted up and things of that description had to be examined and nothing is lost by re-examining them. In a big project like this, if there is any doubt, it is always better to remove the doubt by expert opinion.

Shri V. P. Nayar: From the answer of the hon. Minister placed on the Table I find that the terms of reference of the high-level committee included the analyses of the various factors based on hydrological data. May I know the period for which systematically collected hydrological data was available to this Committee?

Shri S. K. Patil: I would require notice for that question.

Dr. Ram Subhag Singh: May I know whether the construction programme of this project is going to be delayed in any way as a result of the investigation by this Committee?

Shri S. K. Patil: I don't think that the programme will be very much affected since we have already spent so much money on it.

Shri Jaipal Singh: Is it a fact that since Kosi finds a strange bed very often, frequently, engineers are frightened to grapple with her properly?

Mr. Speaker: It is all figurative language.

श्री विप्रति चिह्न: अध्यक्ष महादय, दस वर्ष की जांच पड़ताल के बाद यह यत्न हुआ कि कोभी का काम चाल किया जाय और १०, १५ करोड़ रुपया बिहार सरकार या केन्द्रीय सरकार का उस पर खर्च हो चुका है। अब जो कमेटी बिठाई गई थी उसने यह खर्चाल जाहिर किया है कि हनुमाननगर का जो बांध बनाया जायगा तो वहा बालू आ जायेगी और वह मिल्ट अप हो जायगा। १५ करोड़ रुपया खर्च हो जाने के बाद इस तरह की स्थिति को रखका गया है और यह बात बतलाई गई है तो मेरे जानना चाहता हूँ कि सरकार किसी भी प्राजेक्ट पर काम शुरू करने से पहले उसके बारे में पूरी तरह ज्ञान बीन क्यों नहीं करा लेती ताकि गरीबों के पेंसे का जो इस तरह अपव्यय होता है वह न हो? मेरे जानना चाहता हूँ कि सरकार इस सम्बन्ध में क्या जवाब देन चाहती है?

अध्यक्ष महादय: यह तो माननीय सदस्य सलाह दे रहे हैं। इसके बाद से वे ऐसा ही करेंगे।

Shri Shree Narayan Das: May I know whether it is a fact that an expert committee like the Central Water and Power Commission team on the Kosi Project have not agreed with the conclusions of this committee and they have submitted a separate note? If they have submitted a separate note, will that be laid on the Table of the House?

Shri S. K. Patil: The whole matter is under examination and I think it is not proper to lay on the Table only a part of it. That examination would be over very soon and the work will proceed.

Central Council of Local Self Government

Shri Shree Narayan Das:
Shri Radha Raman:
Shri Bibhuti Mishra:
***283. { Shri Pandit D. N. Tiwary:**
Shri Tangamani:
Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of Health be pleased to state:

(a) the subjects discussed in the Central Council of Local Self Government held in the month of September, 1957 at Srinagar;

(b) the nature of decisions taken and recommendations made; and

(c) the extent to which these decisions have been accepted by the State and Central Governments?

The Minister of Health (Shri Karmarkar): (a) and (b). A copy of the Agenda for the Third Meeting of the Central Council of Local Self-Government held at Srinagar in September, 1957, together with the resolutions passed are laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 10.]

(c) The Resolutions passed at the Meeting have been communicated to the State Governments for implementation. The resolutions which concern the Centre, are under consideration.

Shri Shree Narayan Das: May I know whether the various State Governments have given their opinions with regard to the recommendations made by this Conference?

Shri Karmarkar: The State Government representatives were there. We had full discussion. And one of the subjects which occupied great importance in that Conference was what was known as 'democratic decentralisation' and giving panchayats more powers. There was very useful discussion and all the State Governments expressed their views in that Conference.

Shri Shree Narayan Das: In view of the fact that such conferences have become an annual feature, I would like to know also whether the conference assesses whether the recommendations made by them are being enforced by the Central Government as well as the various State Governments.

Shri Karmarkar: We do not exercise any force in that matter. This annual conference is a very useful one. There all the State Governments express their views.

Mr. Speaker: That is not what he wants to know.

Shri Karmarkar: We do not use force on them.

Mr. Speaker: He does not want any force to be used. He wants to know how far the recommendations of the earlier conference are implemented and whether the conference tries to find out that.

Shri Karmarkar: That is the first item on the agenda of each conference.

Shri Tangamani: In view of the fact that already two such council meetings have taken place, and in

this Conference, which was presided over by the Health Minister himself, he remarked that panchayats must take up more responsibilities and more finance should be made available to them for land reform and other matters, may I know whether at least after this Conference, where various resolutions have been passed, resolution No 2 regarding co-ordination of communal development will be put into operation?

Shri Karmarkar: That is what I have just referred to. We have requested the State Governments to entrust greater responsibilities to the panchayats. We are looking forward to the State Governments implementing that resolution.

Shri Biren Roy: There was a model Municipal Act under which the various municipal associations in the different States will be brought under one authority. Was that draft taken into consideration?

Shri Karmarkar: My hon. friend's question contains at least three errors. The model Act which he referred to, is it the Health Act or the Municipal Act?

Shri Biren Roy: The Municipal Act.

Shri Karmarkar: That question came up before this Council. It was being considered. We were trying to do justice to that problem through the Committee appointed by the Central Council of Local Self-Government. But it was found that in view of the varying conditions, such a draft could not be made applicable to every part of the country. Further, in this matter each State is autonomous. Therefore, we have left it to the States to draft such Acts as they find necessary.

Shri Biren Roy: May I know.....

Mr. Speaker: The hon. Minister has replied that no such draft was prepared. The hon. Member is assuming that the draft was prepared over the head of the various State Governments without consulting them. The Minister says that it is not correct.

Sardar Iqbal Singh: May I know whether the question of more finance to the panchayats was also considered and, if so, with what result?

Shri Karmarkar: Yes, Sir, the advisability of making panchayats financially better was also considered. On that matter also there was a general consensus that not only must their finances be improved, but that they should be given greater responsibility in that matter.

Shri Hem Raj: May I know, Sir, whether the question of decentralisation has been considered by such conferences year after year? From the papers it is clear that the question of their reorganisation has not been decided so far. In view of the fact that in some of the States elections to local bodies have not taken place for a long time, may I know by what time the question of decentralisation of the district boards and local boards will be finalised?

Mr. Speaker: How does it arise out of this question? Hon. Members are aware that this is not a Central subject. The Health Minister convenes a Conference for the purpose of discussing various matters so that some of the wholesome provisions made here may be implemented. One of these provisions is decentralisation and giving responsibility to the panchayats. This House has no jurisdiction over the State Governments, to ask them or force them, to undertake elections immediately, or modify their Acts.

Shri Karmarkar: There is one part of the question which is relevant.

Now this question assumed importance in this particular session, because there was a committee appointed on behalf of the Community Development Administration under the Chairmanship of Shri Balwantray Mehta. They were thinking that in order to coax development further, the panchayats should be given greater responsibility. We went into this matter. They placed before

the House a view that group, or zonal panchayats, should be entrusted with all responsibility for development. Some Governments, the Madras Government, for instance, have gone ahead with that proposal. Now that committee is submitting its report and then it will be for the State Governments to implement it.

But as you have rightly observed, this is much a matter for the States.

श्री विभूति मिथ्या: सरकार कहीं सो प्राविसेज में लोकल बाड़ीज को हटा रही है और कहीं रख रही है। मैं जानना चाहता हूँ कि इस सम्बन्ध में केन्द्रीय सरकार ने क्या निर्देश दिये हैं?

श्री कर्मरकर: असल में हमारे सामने जो सूचना थी उस के अनुसार लोकल बोर्ड डेवलपमेंट के लिये बहुत बड़ी बाड़ीज होती है। इस लिये छोटी बाड़ीज बनाने की बात सोची जा रही है। सब से पहले विलेज पंचायतों, उस के बाद प्रूप पंचायत और उस के बाद डिस्ट्रिक्ट कोसिल। इस के बारे में सोच विचार हो रहा है।

Shri Tangamani: From the statement we find that even such a scheme as the Health Insurance Scheme (contained in Resolution No. 4) could not be implemented for lack of finances and the hon. Minister who presided stated that at least the recommendations of the Taxation Enquiry Commission should be accepted and implemented. May I know whether at least steps will be taken for implementing the Taxation Enquiry Commission's report?

Shri Karmarkar: Taxation Enquiry Commission? In regard to local finance, I would like to have notice.

Shri Tangamani: The hon. Minister himself referred to that.

Mr. Speaker: Hon. Members should know that the question has been sufficiently answered. The statement contains the agenda and the resolutions passed. If we were to take item after

item of the agenda and resolution after resolution, it will not be finished within one hour. Hon. Members should elicit information and not make suggestions as to what ought to be done. It is not a discussion that is being carried on.

डॉ राम सुभग सिंह : क्या मैं जान सकता हूँ कि जिन सरकारों का वहां प्रतिनिधित्व था, उन में से कितनों के यहां स्वतन्त्रता प्राप्ति के बाद अब तक स्थानीय संस्थाओं का चुनाव नहीं हुआ है, और क्या इस पर भी विचार किया गया कि वैसी राज्य सरकारों को लास आदेश दिया जाये कि वे जल्दी से जल्दी जिला और म्यूनिसिपल बोर्डों के चुनाव कराएं ?

श्री करमरकर : यह एजेन्डा पर नहीं था ।

I wish that the hon. Member understands the scope of this Conference. The scope of the conference was to pick out certain important subjects and not to go censoriously into the administration, as to where elections have taken place and where elections have not taken place. This is a constructive Conference.

Operational Efficiency in Railways

***284. Shri Bibhuti Mishra:** Will the Minister of Railways be pleased to state:

(a) whether Government contemplate any master scheme to operate in Second Five Year Plan to improve operational efficiency;

(b) the nature of the scheme and the total amount proposed to be spent thereon; and

(c) how far the scheme is expected to prove efficacious in the improvement of operational efficiency?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). The improvement of operational efficiency of the Railways, with a view to achieving the fullest possible utilisation of the available line capacity and rolling stock, is receiving constant

attention. Statistics, measuring the operational efficiency, are scrutinised regularly and steps are taken to improve the performance wherever necessary. A number of measures which have been adopted for improving the wagon and engine usage are listed in the statement placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 11]. Government have no master scheme in view other than what has been mentioned above. An exact assessment of the expenditure on these measures cannot be made.

श्री विभूति मिश्र : स्टेटमेंट से मालूम होता है कि नये एंजिन सप्लाई किये जायेंगे। मैं जानना चाहता हूँ कि पूर्वोत्तर रेलवे में इस के अनुसार कितने नये एंजिन अब तक दिये गये हैं ?

श्री शाहनवाज खान : इसके लिये अलग सवाल होगा तो उस का अलग जवाब मिलेगा।

श्री विभूति मिश्र : स्टेटमेंट में बताया गया है कि नये एंजिन दिये जायेंगे।

Mr. Speaker: He may put a question.

The statement contains, for the purpose of full information, many things which have not been asked, or may be incidental to it. I am not going to allow detailed examination of a statement that is placed on the Table of the House. It is enough if a statement is placed: properly speaking, I ought not to allow supplementary questions at all, unless the statement is defective. We are going into too much of discussion with regard to these matters.

Shri Bimal Ghose: On a point of order, when a statement is placed on the Table, it is in lieu of an oral answer. Therefore, there should be supplementaries on the statement.

Mr. Speaker: It is not that there ought to be supplementaries. It is open to me to allow or not to allow. If I consider the statement full and complete, no supplementaries will be allowed.

Shri Hem Barua: From the statement it appears that dieselisation is one of the measures proposed to be introduced in order to ensure operational efficiency on the Railways. May I know what are the various Railways where dieselisation is going to be initially introduced?

Shri Shahnawaz Khan: We are proposing to introduce dieselisation in certain sections and big shunting yards, because it is much quicker to shunt trains by those locos.

Shri Hem Barua: What are those yards?

Shri T. N. Singh: Operational efficiency varies greatly from one zone to another. May I know if Government have made any systematic study of the causes which lead to lower efficiency in one zone and how it can be improved, compared to other zones? Are any systematic studies being made by the Railways, and if so what are the Railways?

Shri Shahnawaz Khan: The Railway Board receives tri-monthly reports which give detailed statistics regarding the operational efficiency on each zone. These are scrutinised very carefully and wherever we find that one zone is lagging behind, we take appropriate steps to pull them up.

श्री विजय विधि: मैं जानना चाहता हूँ कि सास कर पूर्वोत्तर रेलवे की आपरेशनल एफिशिएंसी के लिये सरकार ने क्या किया है?

श्री शाहनवाज खान: पूर्वोत्तर रेलवे में आपरेशनल एफिशिएंसी को बेहतर बनाने के लिये मेरे स्थायल में जो सब से बड़ा कदम उठाया गया है वह यह है कि हम ने उस के दो जोन बना दिये हैं। वह बहुत समझी रेलवे थी, इस लिये उस की देल भाल करनी मुश्किल थी। इसीलिये एक नया जोन बनाया जा रहा है और वहां ज्यादा कोर्पोरेशन दी जा रही है, ज्यादा बैनर्स दिये जा रहे हैं, ज्यादा एजिन दिये जा रहे हैं, गंगा विज बनाया जा रहा

है, बरौनी में एक बड़ा मार्गेलिंग बांड बन रहा है, बहुत कुछ किया जा रहा है।

Chemical Fertilizers

***285. Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the planned increase in agricultural potential during the current and subsequent years is likely to be affected by shortfalls in the availability of chemical fertilisers on account of import restrictions;

(b) whether it is also a fact that the deficit is being sought to be made good by the additional use of compost and green manures; and

(c) if so, what steps have Government taken to meet the situation?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes, Sir, to a certain extent.

(b) and (c) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No 12].

Shri D. C. Sharma: Since the statement covers only two parts of my question, I may be permitted to put supplementaries.

It has been said that the additional use of compost and green manure will cover only a part of the deficit. May I know what part of the deficit will be left uncovered after all the steps enumerated in the statement have been taken, and how this deficit will be made good.

Shri M. V. Krishnappa: By the end of the Second Plan the additional increase in production envisaged was 15.5 million tons. Out of this, we expected 2.24 million tons should be by using fertilisers and manures. Since there is a shortfall in chemical fertilisers, we are trying to expedite and step up the production of green manure and rural and urban composts so as to keep up the production.

Shri D. C. Sharma: From the statement I find that several steps have been suggested to State Governments to make up the deficiency. May I know if the Central Ministry has any agency to ascertain how many of these steps have been implemented, and what is the result of that implementation?

Shri M. V. Krishnappa: Sure. We have decided at the Agricultural Ministers' Conference in Srinagar to have an all-out drive to increase green manure and rural and urban composts. I have gone round and last week I met the representatives of four States. All the steps have been taken, the money has been given. We intend to go to each State and check up the figures once in three months, so that we keep up the production of these rural and urban composts as well as green manure.

Shri V. P. Nayar: Is it a fact that over half a million tons of cattle dung is now used in India as fuel, and if so, have Government any specific scheme to conserve this valuable fertiliser for purposes of agriculture instead of being allowed to be burnt as fuel?

Shri M. V. Krishnappa: That could be done by propaganda which we have taken up, and partially by supplying coal. In Northern India generally cow dung is used for fuel. It is because there is lack of fuel and coal they use it. We are now having propaganda to see that this very precious thing is not used as fuel.

Shri Shree Narayan Das: May I know whether the Government has examined and come to a conclusion with regard to the recommendations of the Asoka Mehta Committee on the subject, and if so what are its decisions?

Shri M. V. Krishnappa: It was placed on the Table only yesterday, and I took two hours this morning to read the whole thing, and I have not yet come to that portion where they

have made recommendations in regard to this.

Shri Heda: In any case, the production of fertilisers has not become less. Then, how is it that the areas where these fertilisers were available last year and the year before are deprived now? Because of the lack of proper distribution, the commodity has gone into the black market and everybody has to purchase at much higher prices.

Shri M. V. Krishnappa: The talk of black market is partly due to two factors. One is, there is this year a shortfall of three lakh tons, taking into account the carry-over, local production and the imports. The black market is partly due to this shortfall. There is also an increasing demand by agriculturists because they are taking more and more to the use of fertilisers.

Dismissal of Indian Seamen

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*286. { **Shri Rameshwar Tantia:**
Pandit D. N. Tiwary:
Shri Raghunath Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that M/s Turner Morrison and Co. (Private) Ltd., a firm of British shipping agents in Bombay have discharged more than 100 Indian seamen before the expiry of terms of agreement and have taken in their places Pakistani seamen;

(b) whether it is a fact that some of the Indian seamen were discharged from vessel in New York and some at Behrein; and

(c) whether the Government have enquired about this discrimination meted out to Indian seamen?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes Sir. The firm did so on instructions from their principals M/s Rethnris and Kulukundis & Co. Ltd., London, a Greek firm who are the owners of the ships

on which the discharged seamen were employed.

(b) Yes.

(c) There has been discrimination to the extent that there has been a premature discharge of Indian seamen followed by recruitment of non-Indians.

श्री रामेश्वर टांडिया : क्या मेरे जान सकता हूँ कि गवर्नरमेंट ने उन के बारे में क्या किया है ?

श्री राज बहादुर : इन्होंने शिकायत की है कि इनके साथ जो मुहायदा था उसको कूल अम वक्त तोड़ा गया है। उससे जो इनका नक्सान हुआ है उसके बारे में मास्टर आफ शिपिंग डेलभाल कर रहे हैं।

श्री रामेश्वर टांडिया : क्या इस फर्म को ऐसा कुछ लिखा गया है कि आयन्दा यह ऐसा नहीं करेगी क्योंकि यह हिन्दुस्तान में रजिस्टर्ड प्राइवेट लिमिटेड फर्म है ?

श्री राज बहादुर : यह यहाँ की फर्म नहीं है, यह तो एक ग्रीक फर्म है और बाक्या यह है कि उनको अस्तियार है कि कहाँ से अपने सीमेन एम्प्लाय करें और कहाँ से न करें। इस फर्म ने पिछले चार पांच साल से शायद सन् १९५४ से हो यहाँ से सीमेन एम्प्लाय करना शुरू किया है।

Shri Bimal Ghose: Have they found out the reasons for which the seamen were discharged, and satisfied themselves that they are sufficiently good reasons?

Shri Raj Bahadur: The Greek owners have alleged that the Indian seamen were difficult and they were showing indiscipline, and on these allegations they have been discharged by the Greek owners. On the other hand, the seamen have complained that there was ill-treatment, there was no enough of consideration and sympathy for them. So, there are counter charges and allegations. At

any rate, they were discharged by the Greek at outside ports, before the expiration of their term of employment.

Viscounts for I.A.C.

Dr. Ram Subhag Singh:
Shri Radha Raman:
Shrimati Mafida Ahmed:
Sardar Iqbal Singh:
Shri Raghunath Singh:
*287.

Will the Minister of Transport and Communications be pleased to state:

(a) when all the Viscount aircrafts for which orders were placed by the Indian Airlines Corporation will be received;

(b) on which service routes the Viscounts which have been received have been put into operation;

(c) to what extent it is anticipated that the introduction of Viscounts will economise expenditure; and

(d) whether there is any proposal to make any changes in the present fares after these Viscounts have been put into operation?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) By about middle of 1958.

(b) Delhi|Calcutta|Delhi and Calcutta|Rangoon|Calcutta.

(c) It is yet too early to assess the financial results as Viscount services were introduced only on the 10th October, 1957.

(d) There is no proposal for any change in fares on account of the introduction of the Viscounts.

Shri Jalpal Singh: Is it not a fact that wherever Viscounts are operating in other parts of the world they have always been revenue-yielding and better flying aircraft? In the light of that do Government anticipate that the past record will be broken for a change?

Shri Humayun Kabir: The latter part of the question is not a question. In regard to the first part, the Viscounts were purchased also with a view to improve the financial operations of the Indian Airlines Corporation.

Shri Kasliwal: What is the total number of Viscounts proposed to be purchased?

Shri Humayun Kabir: Ten.

Shri Biren Roy: In view of the fact that the Skymasters which are already in operation are not being fully utilised, can the hon. Minister make a definite statement that these Viscounts which are coming in will have a full utilisation capacity, as otherwise the depreciation will be more and more?

Shri Humayun Kabir: Here again, the hon. Member is giving me some information, but regarding the latter part of his question I can certainly assure him that every effort is being made for proper utilisation of both the Viscounts and the Skymasters.

Shrimati Mafida Ahmed: May I know the reason why the Assam-Calcutta route is excluded from the operation of Viscounts?

Shri Humayun Kabir: The main difficulties are operational, and there is also the question of the type of traffic. On the Assam route, a great deal of the traffic is freight, and therefore planes which can take a lot of freight would be more useful on that section.

Shri Easwara Iyer: Is there a likelihood of the Viscounts being introduced on the Delhi-Madras route?

Shri Humayun Kabir: There is not only a likelihood, but it is going to be done fairly soon.

विभास-गृह

*२८८ श्री भक्त बर्जन : यथा परिवहन तथा संचार मंत्री १६ दिसम्बर, १९५६

के तारंकित प्रधन संख्या १३६१ के उत्तर के सम्बन्ध में यह बताने की रूपा करेगे कि :

(क) बदरीनाथ और केदारनाथ के मार्ग पर विभास-गृहों के निर्माण व विकास के लिए दूसरी पंच वर्षीय योजना के अन्तर्गत जो दान लाख ४०० की गणि नियत की गई है, उसके अनुमार अब तक किन किन योजनाओं को स्वीकृति दी जा चुकी है

(ख) उन स्वीकृत योजनाओं की कार्यान्वयन में अब तक क्या प्रगति हुई है; और

(ग) शेष धनराशि का उपयोग करने के लिये क्या कार्यवाही की जा रही है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : (क) से (ग). एक विवरण समा की भेज पर रख दिया गया है [विभिन्न परिविकाश र अनुवास संख्या १३] ।

श्री भक्त बर्जन लगभग एक वर्ष पहले मेरे एक प्रश्न के उत्तर में बताया गया था कि उत्तर प्रदेश सरकार ने १ लाख १८ हजार के प्रपोजल्स भेजे हैं, और आज भी यह बताया जा रहा है कि उत्तर प्रदेश सरकार ने २,५३,६०० रुपये के प्रपोजल्स भेजे हैं और यह विचाराधीन हैं। मैं यह आनना चाहता हूँ कि इन्हीं देरी तक ये प्रस्ताव विचाराधीन क्यों हैं और इनके ऊपर शीघ्र कार्रवाई क्यों नहीं की जा रही है ?

श्री राज बहादुर : मैं माननीय सदस्य का व्याप अपने लिखित उत्तर की आखिरी साइन की ओर दिलाउंगा जिसमें लिखा है कि "अब यह उत्तर प्रदेश सरकार का काम है कि वह इन योजनाओं के बारे में विस्तृत रूप रेखा तयार कर उपकान के

लिये केन्द्रीय सरकार को लिखे।" जिनके बारे में लिखा जा चुका है वे विचाराधीन हैं और फाइनेंस मिनिस्ट्री उनको देखेगी लेकिन जो लिखकर नहीं आयेगे उन प्रस्तावों के बारे में मजबूरी है।

श्री भक्त दश्मनः क्या माननीय मंत्री जी के ध्यान में यह बात आयी है कि इस सूची में केदारनाथ और बद्रीनाथ के यात्रामार्गों के बारे में कोई जिक्र नहीं है जिनके लिये कि यह योजना स्वीकार की गयी थी। उन मार्गों का एक स्थान भी इस सूची में नहीं है जब कि वहां प्रनिवर्प जो हजारों यात्री जाते हैं उनको कंठिनाइयों और असुविधाओं का सामना करना पड़ता है। क्या केन्द्रीय सरकार के यह बात विचार में है कि प्रान्तीय सरकार को इस बारे में कुछ सुझाव भेजने को लिखा जाये?

श्री राज बहादुरः सरकार इस और उत्तर प्रदेश सरकार का ध्यान आकर्पित करेगी। परन्तु जो मूरचना इस समय उपलब्ध है उससे विविध होगा कि यह दम लाख की धनराशि हिमालय में जो यात्रा के स्थान हैं उन सब के लिये हैं।

श्री भक्त दश्मनः नगभग दो वर्ष इस द्वितीय प्रदेशीय योजना के समाप्त हो गये हैं। और अभी तक इस दस लाख में से एक रुपया भी खर्च नहीं हुआ है। क्या मेरी आशा कर सकता हूँ कि इस बार में शीघ्रता के साथ कारंबाई की जायेगी?

श्री राज बहादुरः सरकार स्वयं इस बारे में चिंतित है और उत्तर प्रदेश सरकार को दोबारा लिखेगी और कहेगी कि इस विषय में शीघ्रता से काम करें।

Mr. Speaker: Next question, Shri Sanganna.

Shri Sanganna: I request that along with this question No. 316 may be taken up.

Mr. Speaker: I do not allow it. The rule is that each Member is allowed

to put three questions and they are split up so as to allow other hon. Members to put their questions. If they are interconnected we can see.

Gramdan Movement

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291. { **Shri Sanganna:**
Shri Bibhuti Mishra:
Shri Surendranath Dwivedy:
Shri Wodeyar:

Will the Minister of Community Development be pleased to state:

(a) whether the All India Gramdan Parishad has approached Government in pursuance of the resolution passed at Yelwal in Mysore State on the 22nd September, 1957 for any assistance to intensify the Gramdan Movement in the country;

(b) if so, the reaction of Government to it?

The Minister of Community Development (Shri S. K. Dey): (a) and (b) No, Sir. However, the question of Government assistance for intensifying the Gramdan movement in the country is at present being discussed with the leaders of Gramdan movement.

Shri Sanganna: In view of the similarity of the development programme of the Gramdan movement and those of the Community Development and N.E.S. Blocks, may I know whether Government will consider the question of integration of these in the interests of the progress of the community development programmes?

Shri S. K. Dey: Co-ordination to the fullest degree is being attempted.

Shri Surendranath Dwivedy: My question was addressed to the Planning Minister. But it has been clubbed here. May I know, since some of the Government representatives attended this conference at Yelwal, whether Government have given their moral support to the Gramdan movement or whether there is any proposal to change the land policy of Government in accordance with the policy of the Bhoojan movement?

Shri S. K. Dey: I am not concerned with the subject of land policy. But, to the extent that the C. D. programmes can encourage land reforms and improvement in the conditions of agriculturists, every effort will be made.

Shri Hem Barua: May I know if Government proposes to introduce co-operative farming by co-ordinating the Gramdan movement with the C.D. movement?

Shri S. K. Dey: Wherever possible.

Shri Tangamani: The Gramdan movement was started in the Tirumangalam taluk in Madurai district and may I know the experience of that movement in that taluk?

Mr. Speaker: Under the original question the Government was asked what assistance they give to this movement. Probably the hon. Minister has no information regarding the progress or successful nature of the movement there in a particular area. Has he?

Shri S. K. Dey: I am not aware. But the Madras Government are closely studying the problems and the implementation of a common programme.

Shri Raghunbir Sahai: May I know whether the hon. Minister is considering the possibility of making the idea of Gramdan movement familiar to the staff of the C.D. projects so as to help them in making the co-operative movement popular and practicable in those areas?

Shri S. K. Dey: Sir, the intention is to educate the workers in the C.D. and N.E.S. Blocks to understand the philosophy and objective of the Gramdan movement.

Shri Thimmaiah: May I know how the land obtained through the Gramdan and Bhoodan movements has been distributed? Has Government anything to do with the distribution of this land?

Shri S. K. Dey: My Ministry has not been concerned with the subject so far.

The Minister of Food and Agriculture (Shri A. P. Jain): The position is that the Gramdan and the Bhoodan movements are purely non-official movements conducted by Acharya Vinoba Bhave and his disciples. Government have all sympathy with the movements and in one particular case we got a scheme from Bihar from the Bhoodan workers for which they wanted some assistance for the colonisation of certain areas and we, as a pilot project, have sanctioned the scheme and given a grant and loan amounting Rs. 2.5 lakhs. If that experiment succeeds, we will see what more to do.

श्री विभूति विधः मैं जानता चाहूँता हूँ कि क्या मैसूर कांफरेंस में आचार्य विनोदा भावे और प्रधान मंत्री के बीच यह तथ्य हुआ था कि भूदान भ्रान्तीलन के कार्यकर्ता कम्पनीटी प्राजेक्ट्स में सहायता देंगे और यामदान में हमारी सहकार मदद करेंगी।

Shri S. K. Dey: The statement issued after the annual conference visualised close co-operation between the Gramdan movement and the C.D. movement. Negotiations are now in progress with the leaders of the Gramdan movement to bring this about.

Dr. Ram Subhag Singh: May I know what progress has been made so far with the experiment in Bihar?

Mr. Speaker: The hon. Member may put down a separate question.

Dr. Ram Subhag Singh: The hon. Minister referred to a sum of Rs. 2.5 lakhs being given.

Shri S. K. Dey: I am not aware.

Mr. Speaker: Whenever a general question of this kind is put individual questions might be put first and then they may be followed up.

National Construction Corporation

*292. **Shri Panigrahi:** Will the Minister of Irrigation and Power be pleased to state:

(a) the total amount of money invested in the National Construction Corporation;

(b) which of the States had agreed to join the National Construction Corporation; and

(c) the nature of its work and its relation with existing private agencies engaged in construction work?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (c). A statement giving the requisite information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 14.]

Shri Panigrahi: May I know whether the paid-up share capital of the National Construction Corporation will be increased to a certain amount or is it fixed?

Shri S. K. Patil: The capital is Rs. 2 crores and as the statement gives the information, we have collected up to Rs. 41 lakhs. But, surely there has been an attempt continuously to increase that capital and bring it as near to Rs. 2 crores as possible.

Shri Panigrahi: May I know whether the Corporation while undertaking projects will submit tenders as other private contractors are submitting? I mean while undertaking the work of projects whether the Corporation will be prepared to submit tenders as other private contractors.

Shri S. K. Patil: In this respect it differs from other contractors. Only when contractors are not available or the tenders are not acceptable that this comes into operation.

Development of Shipping Industry

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*293. **Shri Heda:**
Shri Raghunath Singh:
Shri Tangamani:

Will the Minister of Transport and Communications be pleased to state:

(a) whether a delegation of the Indian Steamship Owners' Association waited on him on the 22nd September, 1957;

(b) if so, what were the points raised by them and decisions taken by Government; and

(c) whether there will be any change in the policy of inviting foreign collaboration for development of the shipping industry?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, Sir, on the 23rd September, 1957.

(b) and (c). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 15.]

Shri Heda: May I know how many cases have so far been examined in the light of the Government of India, Commerce Department's Resolution of 1947 and whether in any of these cases foreign capital collaboration has been allowed?

Shri Raj Bahadur: So far as I know, subject to correction, only one such proposal has now come to us. I do not know whether before this other proposals did ever come to us.

Shri Heda: May I know whether there were any particular reasons to single out this industry for giving exemption or not allowing foreign capital collaboration when the general trend is of inviting foreign investment?

Shri Raj Bahadur: From the terms of the old Commerce Department's resolution it is obvious that it has not been the policy of Government to prevent the participation of foreign capital in this industry entirely. We

have reserved to ourselves, however, the right to examine each case on its merits.

Shri Tangamani: Is it not a fact that right from the beginning the INSOA has been resisting collaboration with foreign capital and may I also know whether the INSOA wanted only portion of the sizeable freight instead of the entire freight that can be got from foreign shipping?

Shri Raj Bahadur: I have not been able to follow the latter part of the question.

Shri Tangamani: That part is this. We find in the statement that these Indian Shipping Companies are asking that they may be permitted to retain the foreign exchange earnings for the development of their industry but I am informed that the INSOA is wanting only a portion of it and not the entire thing.

Shri Raj Bahadur: So far as the question of foreign participation is concerned, there is a large body of opinion in the INSOA which is against foreign participation on principle. So far as the question of foreign exchange utilisation of earnings is concerned, they want the entire portion of the foreign exchange of Indian Shipping companies to be utilised or diverted for the acquisition of new ships. It has however not been found possible to agree to that on principle. What has been agreed to has been that the net earnings of new ships will be allowed to be utilised to pay their prices.

Shri Dasappa: What is the total amount of foreign exchange earned by this company?

Shri Raj Bahadur: The entire earnings of foreign exchange, I think, is between Rs. 7 crores and Rs. 8 crores.

Shri Heda: May I know how long the Indian War Risks Insurance Scheme has been under the consideration of Government? May I also

know, in view of the fact that the scheme will earn or save some foreign exchange for us when is it likely that Government would take a decision on it?

Shri Raj Bahadur: We have referred the matter to the Ministry of Finance and we have also suggested that a deputation or a team of the representatives of the INSOA should be allowed to discuss this matter with the representatives of the Ministry of Finance. That proposal is under way.

Railway Strike

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 Shri S. M. Banerjee:
 Dr. Ram Subhag Singh:
 Shri B. S. Murthy:
 Shri Parulekar:
 *295. Shrimati Ila Palchoudhuri:
 Shri Mohan Swarup:
 Shri Wodeyar:
 Shri Jadhav:
 Shri Rajendra Singh:

Will the Minister of Railways be pleased to state:

(a) whether the unions affiliated to the All-India Railway Men's Federation have decided to launch an All-India Strike;

(b) what are their demands; and
 (c) what steps have been taken to redress their grievances?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). A statement is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 16.]

Shri S. M. Banerjee: It appears from the statement that the Federation sent the Ministry a copy of the resolution passed at a convention held in August, 1957. May I know whether the demands contained in the resolution had been considered and if so, which of the demands had been conceded?

The Minister of Railways (Shri Jagjivan Ram): The main demand, as will be clear from the statement, is recognition of the newly formed

federation. The hon. Member is perhaps aware that I invited the members of the two bodies to meet in a conference and have discussions among themselves for finding ways and means for effecting unity among them. The representatives of the two federations met yesterday for nearly more than four and a half hours and have had a friendly discussion. They were to meet in the night also and I am meeting them at quarter past 12 today.

Shri S. M. Banerjee: May I know whether the representatives of the AIRF will meet the hon. Minister to discuss the other demands also?

Shri Jagjivan Ram: The primary question is of recognition. As regards the discussion and negotiations, I will draw the attention of the hon. Member to the relevant portion in the statement itself.

Shri Tangamani: The hon. Minister has stated that a unity conference is now being held. If the talks fail, may I know whether the AIRF will also be recognised?

Shri Jagjivan Ram: Is it not hypothetical question?

Mr. Speaker: Why should the talks fail?

Shri Tangamani: There is one federation which has been recognised. Does the Government propose to recognise the other federation?

Shri Jagjivan Ram: I will again refer my hon. friend to the reply that I have given. The talks between the representatives of the two federations for forging unity among themselves and having only one federation in the interests of the railwaymen are going on and at this stage it will not be desirable to say anything or express any opinion in the matter.

Shri Anthony Piliai: Is it the uniform and abiding policy of the Government to recognise only one union and if that is not the policy does the Government accept the principle of

referendum to recognise the most representative union?

Shri Jagjivan Ram: That is again a question of detail: how that unity will be affected if agreement is reached between the two federations. The procedure will be decided by the representatives of both these bodies.

Shri Hem Barua: In view of the fact that the demands presented by the federation which is not recognised by the Government represent the demands of a large section of the railwaymen, may I know if the Government proposes to consider these demands in the interest of the railwaymen in general and of the country in particular irrespective of the fact whether this unity move succeeds or fails?

Shri Jagjivan Ram: I am afraid the hon. Member presumes too much in this question. I am not prepared to say whether this body represents the large section of the railwaymen or not and I therefore am not going to give any categorical reply to that. As regards the demands of the railwaymen, I request the hon. Member to first go into the list of the demands. He himself will find that many of the demands included in that list are out of date. Many are such which have been examined in the past and whenever any demand or representation comes from the Railway employees, the Railway Administration looks into them.

Import of Rice from U.S.A.

*296. **Shri Narayanankutty Menon:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of rice imported in 1956 and 1957 so far from the U.S.A.;

(b) how much of this has been sold out so far; and

(c) the loss incurred by Government in respect of the rice already sold out?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) 1,83,700 tons.

(b) 1,18,600 tons upto 31st October, 1957.

(c) Rs. 4.02 crores.

Shri Narayananakutty Menon: Is the Government aware that this particular variety of rice, when cooked becomes so pasty that it is impossible for human consumption?

Shri A. M. Thomas: The hon. Member is referring to the taste of Kerala. There people prefer par-boiled rice to raw rice. But this is raw rice and a superior variety too. It is very much liked in Calcutta as well as in Bombay. It is not quite correct also to say that it forms itself into a paste. Some cooking skill is necessary to prepare it.

Shri Narayananakutty Menon: What is the difference between the price of this particular quality of American rice and the Burma rice?

The Minister of Food and Agriculture (Shri A. P. Jain): The notional price, that is the price at which we buy from the USA, is about Rs. 31 on an average. But there is a clause in the agreement that we shall have to pay at the rates at which we import rice from the Burma Government and the rest will be subsidised by the United States.

Dr. K. B. Menon: May I know whether the Government of Kerala has declined to take delivery of the American rice on the ground that it is raw rice and how does the Government propose to meet the deficit?

Shri A. P. Jain: It is true that the Kerala State has refused to take delivery of the American rice but it is up to them to take it or not. I can give only what I have.

Shri Gajendra Prasad Sinha: May I know whether the Kerala State has suggested the import of rice from somewhere else when it is known that Russia does not produce rice?

Shri A. M. Thomas: No such suggestion has been made.

Mr. Speaker: Is rice a political question?

Shri Narayananakutty Menon: The hon. Minister said that some sort of a cooking skill is required for cooking the American rice. Will the Government be pleased to issue pamphlets to the people on cooking this rice?

Shri A. P. Jain: I think it will be for the Kerala Government to do it.

Dr. Sushila Nayar: The hon. Minister has said that there has been a loss of Rs. 4.02 crores. Why have we in this short period incurred so much loss and what accounts for it?

Shri A. M. Thomas: I may say the agreement has to be taken as a whole. We have to incur the expenditure for this purchase in rupees and a part of it, about Rs. 72 million dollars is to be paid for the United States expenditure in India and we will get a grant to the extent of 54 million dollars. Then loan to the extent of 234 million dollars is given to us which has to be repaid in a large number of years. So, if all the clauses of the agreement are taken together and if the fact that has been made by my hon. senior colleague is borne in mind, it will be seen that it is not actually a loss although when the actual cost is worked out, it will come to Rs. 4.02 crores.

Shri A. P. Jain: The loss is a national loss. Although the market price is about Rs. 31, we are paying to the United States at the rate at which we import Burma rice and so there is no loss to us.

Licence Qualifications for Pilots

*298. **Shri Basumatari:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the licence qualifications for pilots and co-pilots have still to be decided when internationally accepted standards were recommended by International

Civil Aviation Organisation as long ago as 1948;

(b) whether it is a fact that co-pilots are not required to hold Instrument endorsement on their licence when at any time a co-pilot may be called upon to take charge of the aircraft;

(c) whether it is a fact that the Directorate General of Civil Aviation has not enforced Pilot Navigator Licence on all pilots commercially employed; and

(d) the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) to (d). A statement giving the requisite information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 17.]

Shri Basumatari: May I know whether it is a fact that the standard of pilots and co-pilots in the I.A.C. is lower than that of the international minimum standard?

Shri Humayun Kabir: It depends upon the kind of aeroplanes which are used on the two different lines. On the international lines, we have very large aeroplanes, four-engined planes and in the internal services, the dakotas which are mainly used require a lower order of knowledge.

Shri Joachim Alva: Is it true that the I.A.C. has requisitioned the services of one of the high ranking officers of the I.A.F. to be the manager and his first duty will be the reorganisation of pilots and bringing them up to international standards?

Shri Humayun Kabir: The question of raising the standard of pilots has been under examination for some time; the D.G.C.A. has already enforced the rule that pilots will have to undergo instrumental training and such training is in operation. At the same time, the training facilities in the country have also to be taken into consideration and also the need for maintaining the services. The new General

Manager will surely look into all these questions.

Supply of Irrigation Water by Volumetric System

***299. Shri Tangamani:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of India have studied the merits of supplying irrigation water by the volumetric system instead of the present system of area acreages;

(b) if so, the details of the merits; and

(c) the difficulties in the way of introduction of the system on a wide scale?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) Yes, Sir.

(b) It encourages the economical use of water, while, at the same time, securing under conditions of keen demand, an adequate return to Government.

(c) (i) It is not easy to devise a mode of measurement, which, while being reliable, is not readily susceptible to mal-practices on the part of petty officials.

(ii) The success of the scheme is largely dependent on proper and effective arrangements for distribution of water between different land-holders and for apportionment of costs between them.

Shri Tangamani: In reply to part (b) of the question the hon. Minister stated that this method of supply of water will really encourage the agriculturists and it will result in greater production also. The hon. Minister is also aware that although the water that will be harnessed up to the end of the Second Plan will be almost 100 per cent more and the irrigated area also is likely to be more, there is no corresponding increase in the production of foodgrains. In view of these facts, may I know whether at least this scheme will be adopted in particular areas as a pilot scheme?

Shri S. K. Patil: There is no pre-judice against this scheme, wherever it is possible to adopt it. We have different types of holdings we have also to meet other physical difficulties. But, surely, we have to adopt it somewhere. In fact, it has been adopted in some parts of the country where the experience is varied.

Shri Tangamani: May I know whether this scheme is adopted in any area at all?

Shri S. K. Patil: Yes, it was applied in parts of Punjab and, as I understand, in the tube-well area in Bihar. But, as I explained earlier, there are difficulties. Wherever we come across those difficulties we switch on to the other system.

Sardar Iqbal Singh: Because the capital cost is very high in some projects the rate for water there is so much high that it is not economical to farmers. May I know whether the Government has enquired into the economic position of supply of water?

Shri S. K. Patil: This has nothing to do with the question asked. The question asked is whether a particular system is better than the other system. What the hon. Member is suggesting is about higher costs of water which is a different question. If a separate notice is given I will be able to answer that.

Co-operative Farming

***300. Shri Balarama Krishnaiah:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of Co-operative farms in the country which have sustained losses;

(b) to what reasons the Government ascribe these losses;

(c) whether the Programme Evaluation Organisation has favoured the extension of experimentation in Co-operative farming in South India; and

(d) if so, to what State or States such experimentation is likely to be extended?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) and (b). No survey has been undertaken to find out the number of Co-operative Farms that have sustained losses and the reasons therefor.

(c) The Programme Evaluation Organization has made no specific recommendations. It, however, conducted case studies of 22 Co-operative Farming Societies and the conclusions have been embodied in the Report released in December, 1956.

(d) The question does not arise.

Shri Balarama Krishnaiah: May I know whether Government proposes to start co-operative farming at any place in Andhra Pradesh, and whether the Government has got any representation from Andhra Pradesh in this connection?

Dr. P. S. Deshmukh: We intend, as a result of the conclusions reached by the National Development Council, to have 3,000 co-operative farming experiments during the Second Plan, and 600 out of them will be started in the year 1958-59 some of which are bound to be located in Andhra Pradesh.

Shri Thimmaiah: Is it a fact that Government proposes to do away with small and uneconomical land holdings and bring them under co-operative farming and, if so, may I know how Government is proceeding in this direction?

Dr. P. S. Deshmukh: There is no intention to do away with small land holders. Co-operative farming is intended to bring them together so that they may have better yield and more prosperity.

Shri Heda: Since co-operative farming is more successful where there are farmers' co-operatives already working, may I know whether Government is considering this aspect of the problem and would start co-operative farming in areas where there are farmers' co-operatives already working?

Dr. P. S. Deshmukh: I do not quite follow the question. Farmers' co-operatives are of various types. If there is a co-operative society which can be entrusted with this task we will be glad to do it, but in all probability the existing co-operatives will not be affected unless they are service co-operative for farming.

Private Air Companies

***301. Shri T. K. Chaudhuri:** Will the Minister of Transport and Communications be pleased to state:

(a) the names of private aviation companies or firms who have been recognised as 'Associates' of the Indian Airlines Corporation and allowed to run freighter and passenger services on scheduled Indian Airlines Corporation routes and also on non-Scheduled routes; and

(b) whether it is proposed to extend the system of 'Indian Airlines Corporation Associates' and hand over new routes to them?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) No such recognition has been given to any private aviation company or firm. Shri B. Patnaik has, however, been appointed as an associate of the Indian Airlines Corporation to operate the internal air services in Nepal.

(b) No, Sir.

Shri T. K. Chaudhuri: May I know if there was any meeting of the hon. Minister with private operators where he suggested to them that they should enrol themselves as Indian Airline Associates?

Shri Humayun Kabir: People come to me from time to time. I think what I stated in the Parliament during the discussion on the Budget was that for areas which are not on the scheduled service of either of the Corporations, and where there is no immediate likelihood of either of the Corporations operating, we would like them to be opened by private parties if they are available.

Shri Biren Roy: May I know the reasons for taking in somebody to run the service in Nepal as an associate of the I.A.C.?

Shri Humayun Kabir: The reasons were two-fold, partly internal to Nepal and partly operational difficulties. The Nepal Government has been thinking for some time of starting a Nepal Air of its own. When Nepal Air starts operating I.A.C. would not be able to operate in Nepal. It was, therefore, felt that it would be better to withdraw from that field before Nepal Air was formed. The second and the decisive reason was that most of the aerodromes in Nepal are, what may be called, sub-standard. There are certain operational difficulties, as pilots do not want to work there except on a voluntary basis. It was felt that a national Corporation could not work a line in another country on a purely voluntary basis of pilots.

Shri T. K. Chaudhuri: Is it a fact that Indian Airlines aircraft have been lent to Kalinga Airlines who are acting as associates in Nepal, and may I know whether these planes are operated by their pilots or our pilots?

Shri Humayun Kabir: Two aircraft have been hired to Mr. Patnaik for working within Nepal. They have to be operated by registered Indian air crew under the rules of the D.G.C.A., and Indian Airlines Corporation have said that they would be willing to lend the services of some of their pilots in consideration for adequate returns.

Rope-way between Shella Bazar and Amingaon

***302. Shrimati Mafida Ahmed:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have approved the scheme, submitted by the Government of Assam for the construction of a rope-way between Shella Bazar and Amingaon; and

(b) if so, when the work will start?

Shri Raj Bahadur: (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 18.]

Shri Basumatari: What is the amount involved in the scheme?

Shri Raj Bahadur: The exact amount involved will be known after the survey as proposed by the Planning Commission will be carried out, but the preliminary estimate, which is a rough estimate made by the Czechoslovakian expert, is Rs. 124 lakhs for the portion between Shella to Shillong and the total cost of the entire project is estimated at Rs. 268 lakhs.

Shri Hem Barua: From the statement it appears that the consolidated programme submitted by the Government of Assam for a ropeway between Shella and Amingaon has been broken up into two parts, and the Government is going to give effect to one part of it from Shella to Shillong and leave the rest from Shillong to Amingaon to a future date. May I know what are the reasons for breaking up the consolidated plan submitted by the Government of Assam for this ropeway?

Shri Raj Bahadur: The primary objective that the Planning Commission had in view was that the ropeway should have enough traffic and load to carry. Therefore, it has been broken into two parts. The first part between Shella and Shillong alone will be tried in the first phase and if it is found to be successful, the second phase will then be taken up.

**Short Notice Question and Answer
Flood in Andhra**

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 S.N.Q. No. 2. {
 Shri Anjanappa:
 Shri M. V. Krishna
 Rao:
 Shri B. S. Murthy:
 Shri A. K. Gopalan:

Will the Minister of Home Affairs be pleased to state:

(a) whether there were heavy rains during the first week of November,

1957 in Andhra Pradesh resulting in the loss of life and property;

(b) if so, the details thereof; and

(c) the steps taken by the Central Government to afford relief to the victims of floods in Andhra Pradesh?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes.

(b) and (c). In the two affected districts of Nellore and Chittoor 86 persons are reported to have lost their lives. Over 1,900 heads of cattle and about 2,000 sheep were also lost; 8,217 houses collapsed or suffered damage; food grains worth Rs. 1,30,400 perished. Crops over 4,000 acres of land were damaged and 2,000 acres of land have been silted with sand. 276 irrigation works, 103 tanks and 3 irrigation canals were breached.

Relief operations have been undertaken by the State Government and, according to the procedure laid down for dealing with such calamities, expenses on specified items will be shared by the Central Government in the prescribed proportions. The immediate assistance which the Government of Andhra Pradesh have so far specifically asked for is in respect of certain medicinal and dietary articles. Arrangements have been made for the despatch of 1 lakh pounds of skimmed milk and 1 lakh sulphaguanadine tablets. A sum of Rs. 30,000 has been sanctioned from the Prime Minister's National Relief Fund.

A full statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 19.]

The statement gives the full details and covers about four pages. I do not think you will like me to read it out.

Shri Anjanappa: As per the statement 75 major and 201 minor irrigation sources and also 7 tanks and 3 canals in Nellore District and 96 irrigation tanks in Chittoor District were breached due to heavy rains in the month of November. In view of the

deficit finances of the Andhra Pradesh Government, may I know whether the Central Government propose to give a loan or grant to the Andhra Pradesh Government for repairing these breached irrigation sources which cost much and which have to be attended to immediately, and if so, how much?

Pandit G. B. Pant: The answer is contained in para 4 of the Statement. The Central Government gives assistance to the extent of half, i.e. fifty-fifty, so long as the maximum does not go beyond Rs. 2 crores. If it goes beyond Rs. 2 crores, then the Central Government gives three-fourths, i.e. 75 per cent. of the total expenditure. That contribution the Central Government will, of course, readily make.

Mr. Speaker: What he wants to know is, in view of the deficit finances of the Andhra Government, whether the Central Government will give anything by way of loan or subsidy.

Pandit G. B. Pant: So far as that goes, if a request is received in the Finance Ministry, the Government will consider it. I have just mentioned the rule which is generally applicable to such cases.

Shri Viswanatha Reddy: May I know whether any information regarding the quantum of relief needed by the Andhra Pradesh Government has been received or not?

Pandit G. B. Pant: No; beyond what I have said, we have not received any further information. In answer to the question, the full report that was issued from the Andhra Government has been placed by me before the House more or less.

Shri Nagi Reddy: In the statement it is said that Rs. 2 crores are given and half of it is borne by the Central Government for gratuitous relief, i.e. for immediate relief, I take it. In view of the large number of tanks, both major and minor irrigation sources, that have been damaged in hundreds, would the Government immediately come to the rescue of the Andhra Government in repairing these tanks in time before the next cultivation?

Pandit G. B. Pant: The relief is given for a number of items which are mentioned, as I said, in the statement. If these items are covered, as I would like them to do, then part of the expenditure will be met by the Central Government.

Shri Nagi Reddy: That is true. The relief that is mentioned there is not the relief of the type that we have been asking for, namely, repairing of tanks and irrigation sources. These Rs. 2 crores or under, of which 50 per cent. is shared by the Central Government, is for immediate relief and the types of relief for which it would be given are also mentioned there in the statement. But nowhere in the statement I find that repairs of tanks, etc. are to be taken into consideration.

Mr. Speaker: All kinds of relief are included there.

Shri Nagi Reddy: In the types of relief for which Rs. 2 crores or under would be granted, repair of irrigation sources is not there. Therefore, my question is, would the Central Government take into consideration this question in particular, i.e. the repair of tanks, and give immediate sanction, so that they may be repaired within the few months to come for irrigation purposes?

Pandit G. B. Pant: No sanction is necessary. But the Central Government will certainly consider the question of granting special assistance for this purpose.

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): We have already dealt with it. Day before yesterday, I had been to that place and I discussed this question with Mr. Thimma Reddy who had gone there and Mr. Gopala Reddy also. All these minor irrigation tanks which have been breached will be immediately taken up either under the G.O. to which the Home Minister has been kind enough to refer or under the minor irrigation projects of the Agriculture Ministry. We are going to see that these desired tanks and breached tanks are repaired before

the next monsoon. I have been to the spot and had an aerial survey of the place. I could not go to that place actually. It is very near Madras, about 30 miles from Madras.

Shri M. R. Krishna: May I know what is the maximum amount so far granted to the various States which have been affected by these floods and whether the Andhra Pradesh Government will also be getting the same amount, if not more?

Mr. Speaker: The general rule has been stated.

Shri M. V. Krishnappa: No limit is fixed under that G.O. Any State Government which has to meet an emergency can go up to any amount. They can spend any amount to meet emergencies and the Government of India will meet 50 per cent. up to Rs. 2 crores and 75 per cent. above Rs. 2 crores. That is the G.O.

Shri Heda: About four or five years before, when there was a similar calamity in two other districts of Andhra Pradesh, namely, Mehbobnagar and Khammam, the Central Government was pleased to give sanction without any condition of any sharing, so far as the repairs of minor tanks were concerned. Are Government considering some such proposal this time?

Pandit G. B. Pant: Presumably Government had no rule then; it has a rule now.

Shri Tangamani: As a result of this heavy rainfall in Nellore District, the road between Gudur and Madras has been breached in many places and the direct rail track from Gudur to Madras also is dislocated, thereby causing more inconvenience to the people who are already suffering. May I know what steps have been taken for repairing these roads and also the direct rail route?

Pandit G. B. Pant: Under the rule, assistance can be given also for repairs to roads, etc.

Mr. Speaker: The hon. Member will kindly look into the statement.

WRITTEN ANSWERS TO QUESTIONS

Subsidised Hostel for Railwaymen's Children

*288. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 410 on the 29th July, 1957, and state:

(a) whether the estimate for the construction of a subsidised hostel for 200 children of Railway employees schooling at Secunderabad has since been finalised;

(b) if so, when the work will commence; and

(c) when it is likely to be completed?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). An estimate for the construction of a subsidised hostel for 100 children with room for expansion for 200 children has since been prepared and is under scrutiny. The work will be taken in hand as soon as the same is sanctioned.

(c) It will be completed in about 8 months from the date it is taken on hand.

Transport Facility for Mining Association

*294. **Shri Raghunath Singh:** Will the Minister of Railways be pleased to state whether it is a fact that the Chairman of Madhya Pradesh Mining Association has intimated to the Government of India that in case rail transport position did not improve the mine owners will be compelled to cut down their production at the risk of retrenchment, unemployment and labour unrest?

The Deputy Minister of Railways (Shri Shahnawaz Khan): Yes; this representation was made to the Ministry of Steel, Mines and Fuel.

Tractor Spare Parts

*297. **Shri Mohan Swarup:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that tractor spare parts especially of American

make, are not available in India due to recent cuts in imports;

(b) whether Government are aware that this will have an adverse effect on our food production; and

(c) the steps taken by Government to mitigate the hardships thus caused to farmers?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No.

(b) The present Import Policy regarding tractor spare parts is not likely to have an adverse effect on food production.

(c) Does not arise.

Construction of Second Shipyard

*303. { Shri H. N. Mukerjee:
Shri D. C. Sharma:
Shri Keshava:
Shri Mohamed Imam:
Shri Kodiyan:
Shri Subodh Hasda:
Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the report of the advance team of the Technical Mission on the site of the second shipyard is available to Government;

(b) if so, whether the report will be placed on the Table;

(c) whether the main mission was scheduled to come to India in September but has postponed the visit;

(d) the reasons for such postponement; and

(e) what steps are being taken to avoid delay in reaching decisions regarding the second yard?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No report was expected from the advance party. The purpose of that party's visit was only to make a preliminary survey of the possible sites and collect data for study by the full mission.

(c) and (d). September was only a rough indication of the date by which the Full Mission was expected to come to India. The firm date, which was intimated later, was November and the Mission has since arrived in India and is doing its work.

(e) The decisions regarding the establishment of the second Shipyard can only be taken after the Government have received and studied the report of the Shipyard Mission. It may be added that this project is scheduled to be taken up in the Third Plan Period.

Dum Dum Air Port

*304. **Shri Biren Roy:** Will the Minister of Transport and Communications be pleased to state:

(a) whether he is aware that the runways at the Dum Dum Airport have not yet been lengthened to the required International Civil Aviation Organisation size and specifications to take up regular long distance heavy jet-plane such as Boeing, DC-8 or TU-110 that will be operating on regular flying routes in the World by 1960; and

(b) when do Government contemplate to take up the work of construction of modern and bigger air-passenger and cargo terminal at Dum Dum?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) Yes, Sir. The question whether the Dum Dum Airport should also be developed by 1960 to provide for Jet operations is still under consideration.

(b) In view of the heavy capital outlay involved, it is proposed to carry out the work in stages and it is expected that beginning will be made at a fairly early date.

Gram Sevaks

*305. **Dr. Y. S. Parmar:** Will the Minister of Community Development be pleased to state:

(a) whether there is any system of control on the activities of Gram

Sevaks particularly the reports which they submit and their verification; and

(b) whether any physical inspection by any outside agency is made concerning the development activities?

The Minister of Community Development (Shri S. K. Dey): (a) Yes, Sir.

(b) The technical and administrative officers of this Ministry during the course of their visits to various blocks make an appraisal of the working of the programme. The Programme Evaluation Organisation carries out evaluation in the field as an independent body.

Rice

*306. **Shri Ajit Singh Sarhadi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Punjab Government acting as agent of the Government of India for procuring one lakh ton of rice in Punjab banned the export of rice in October, 1957 to lower its price; and

(b) whether it is a fact that by such ban, the price of Rice came down from Rs. 19/20 to Rs. 12/13?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A ban on the export of Rice/Paddy from Punjab was imposed by the Government of India with effect from 30-9-1957 to ensure that the stocks of rice/paddy in Punjab remain available for procurement by the Punjab Government on behalf of the Government of India.

(b) After the harvest, prices of foodgrains come down as a general rule. This year also the price of rice in Punjab has recorded a decrease recently. In order to ensure a reasonable price for the grower and to purchase suitable quantities of rice, the Government have offered to purchase dara rice at Rs. 16/8/- per maund and Begmi at Rs. 18/- per maund bagged grain.

Railway Second Five Year Plan

*307. **Shri Kalika Singh:** Will the Minister of Railways be pleased to state:

(a) what approximate amount of foreign exchange is required for the fulfilment of the Second Plan target for Railways and what amount is likely to be available as a result of negotiations abroad during the Plan period; and

(b) what is the total expenditure in the Railways Second Plan allocated for the benefit of Railway Staff including buildings, waterworks, emoluments and other amenities?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) In all about Rs. 425 crores will be required. It is premature, at this stage, to assess how much foreign exchange will be available through negotiations abroad during the Plan period.

(b) The Plan outlay for staff quarters and staff welfare is Rs. 50 crores. Emoluments of staff mainly form a part of ordinary working expenses and do not affect Plan outlay.

Fishing Industry in Kerala State

*308. **Shri Koliyan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Kerala Government have submitted any scheme to the Central Government to organise fishing industry in the State on co-operative basis;

(b) if so, the main features of the scheme; and

(c) the nature and extent of financial aid sought for by the State to implement the scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No;

(b) and (c). Do not arise.

Ghee

*309. **Sardar Iqbal Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the results of samples of market ghee collected and tested at the Central Food Technological Research Institutes during 1957;

(b) whether it is a fact that almost all the samples were found adulterated;

(c) if so, the action taken against persons responsible for this; and

(d) the steps Government propose to take to check adulteration of ghee?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No samples were collected and tested during 1957.

(b) to (d). Do not arise.

Sale of Heron Aircrafts

*310. $\begin{cases} \text{Shri Bimal Ghose:} \\ \text{Shri Rameshwar Tantia:} \end{cases}$

Will the Minister of Transport and Communications be pleased to state:

(a) whether Government propose to sell Indian Airlines Corporation's Heron aircrafts; and

(b) if so, the reason therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) and (b). The Indian Airlines Corporation have decided to sell two Heron aircraft after taking into consideration the available traffic potential, remunerativeness of the Heron services and the revenue earning capacity of these aircraft.

Breach on Southern Railway

*311. $\begin{cases} \text{Shri B. S. Murthy:} \\ \text{Shri N. R. Munisamy:} \\ \text{Shri Tangamani:} \end{cases}$

Will the Minister of Railways be pleased to state:

(a) whether there was a breach on the Sullurpet-Nellore line on the 3rd and 4th November, 1957;

(b) the extent of damage to the track and the reasons thereof;

(c) the number of persons stranded and arrangements made to attend to their comforts; and

(d) the steps taken to prevent such breaches?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Due to heavy and incessant rains from 3rd to 5th November 1957, water overflowed the track at many places between Tada and Nayudupeta stations on the Madras-Gudur Section of the Southern Railway resulting in the interruption of through communication from the afternoon of 4-11-1957.

(b) damage was caused both to the track and bridges on the Akkampet-Sullurpet-Nayudupeta Section of the Madras-Bezwada line on 4-11-1957 due to heavy rain and estimated cost of damage is about 2.5 lakhs.

(c) about 410 passengers on No. 16 Up Grant Trunk Express and about 500 passengers on No. 18 Up Janta Express which were scheduled to arrive at Madras on 4-11-1957 were held up at Sullurpetta and Dhoravari Chatram stations respectively.

As regards the arrangements made for the supply of food etc. to the stranded passengers, a statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 20.]

(d) Whatever preventive steps are possible will be taken after the investigations, that are being made regarding the causes that led to the breaches, are finalized.

Breakdown of Power Supply in Delhi

*312. **Shri Shree Narayan Das:**
Shri Radha Ramam:
Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Committee, appointed to investigate the cause of the breakdown of Power Supply in Delhi on the 5th September, 1957 and to suggest steps to prevent such recurrence, has submitted its report;

(b) if so, the nature of the report; and

(c) what are the recommendations made by the Committee?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (c). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 21.]

मत्स्य पालन

*313. श्री विभूति मिश्न: क्या राज्य तथा हावि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने विभिन्न राज्य सरकारों को अपने अपने राज्य के बह-बहे तालाबों और झीलों में मत्स्य पालन के लिये सर्वेक्षण कराने का कोई निर्देश दिया है;

(ख) यदि हां तो ऐसे तालाबों और झीलों में कितने टन मछली प्रति वर्ष प्राप्त होने की सम्भावना है;

(ग) इस से लाल के उत्पादन में कहां तक सहायता मिलेगी; और

(घ) इस योजना का व्योरा क्या है?

क्षात्र तथा हावि मंत्री (जो अ. प. वैद्य) : (क) श्री हां।

(ख) से (घ), राज्य सरकारों के जीनकारी इकट्ठी की जा रही है।

Co-operative Movement in Bihar

*314. **Dr. Ram Subhag Singh:**
Shri Bibhuti Mishra:
Shri Anirudh Sinha:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Bihar has recently approached the Union Government for a loan for the expansion of co-operative movement in Bihar;

(b) if so, whether that loan has been given; and

(c) the amount of that loan?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir.

(b) The allocation of the loan has been communicated.

(c) Rs. 21.25 lakhs.

Ramgundam-Nizamabad Rail-link

*315. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether the Railway Board has since examined the Traffic Survey Report of Ramgundam-Nizamabad rail-link;

(b) if so, the nature of the decision arrived at; and

(c) whether there is any proposal to include this in the Second Five Year Plan in view of the easing of supply position of steel and track materials?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). The Traffic Survey Report is still under examination of the Railway Board.

(c) No, Sir.

N.E.S. and Community Development Blocks

*316. **Shri Sanganna:** Will the Minister of Community Development be pleased to state:

(a) whether any changes will be made in the programmes of the National Extension Service and the Community Development Blocks consequent on the resolution passed by the All India Gramdan Parishad at Yelwal in Mysore State on the 21st September, 1957; and

(b) if so, what are the changes?

The Minister of Community Development (Shri S. K. Dey): (a) and (b). The resolution should mean closest co-ordination between the Gramdan movement and the Community Development movement. It is unlikely that any major changes will be necessary in our policy or programme as a result of the resolution.

Steamer Services at Paleza Ghat

*317. { **Pandit D. N. Tiwary:**
 { **Shri Bibhuti Mishra:**

Will the Minister of Railways be pleased to state:

(a) whether the steamer services between Paleza Ghat and Mahendru Ghat (N. E. Rly.) had several breakdowns in the months of September and October, 1957, and passengers were stranded for hours on several occasions;

(b) if so, the number of such breakdowns since September, 1957 up-to-date;

(c) whether the steamers such as 'Gomati' and 'Sarju' plying between Paleza Ghat and Mahendru Ghat have been withdrawn from service; and

(d) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, mostly in October.

(b) 33 upto 16th November, 1957 including 11 cases of mechanical failures, 14 cases of agrounding, 6 cases of loss of time due to navigational difficulties, one due to heavy rush of passengers and one due to the Jetty being not available for some time.

(c) Yes.

(d) To carry out periodical and emergent repairs and maintenance.

Co-operative Farming Societies

*318. **Shri Balarama Krishnalal:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any proposal to start Co-operative Farming Societies where sizeable area of waste land is granted to landless labourers; and

(b) if so, which are the States where this scheme will be experimented?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A pilot scheme to settle 250 families of landless labourers on 1,000 acres received in Bhoojan in Bihar State has been approved. A sum of Rs. 2.5 lakhs has been sanctioned by the Government of India.

(b) The scheme will be experimented in other States as soon as the results on the working of the pilot scheme in Bihar State become available.

Private Air Companies

*319. **Shri T. K. Chaudhuri:** Will the Minister of Transport and Communications be pleased to state:

(a) the names of private aviation companies or firms who run air traffic on non-scheduled lines;

(b) whether such companies are permitted sometimes to run freighter services on the Indian Airlines Corporation routes and also on other routes; and

(c) whether it is a fact that the Indian Airlines Corporation planes

are sometimes chartered to these companies for running freighter and non-scheduled passenger services?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) A statement giving the names of private air transport undertakings registered in India is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 22].

(b) Private air companies are not permitted to operate flights on the scheduled routes of the Indian Airlines Corporation except in cases where they obtain a 'No objection' certificate from the Corporation. On routes not served by the scheduled services, they are generally permitted to operate without any restrictions.

(c) No, Sir.

Joint Committees of Workers and Officials

*320. **Shri Tangamani:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the introduction of Joint Committees of workers and officials at various levels on Railways are contemplated on the basis suggested by the Minister in his recent budget speech;

(b) if so, when they will be introduced;

(c) whether a scheme has already been drawn up to this effect; and

(d) if so, the outlines thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes Sir.

(b) to (d). The details are being worked out and it is hoped to introduce the scheme shortly.

Import of Rice

*321. **Shri Kadiyan:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total stock of rice now in the possession of the Central Government;

(b) whether Government is considering to increase the import of rice this year; and

(c) if so, to what extent?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 2.31 lakh tons.

(b) and (c). The matter is under examination.

Air Services to Kulu

*322. **Sardar Iqbal Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the air services to Kulu has been stopped; and

(b) if so, the reasons thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) No air service has ever operated to Kulu.

(b) The question does not arise.

Bifurcation Scheme of North-Eastern Railway

*323. { **Shri Shree Narayan Das:**
 { **Shri Radha Raman:**

Will the Minister of Railways be pleased to state:

(a) whether the details of the bifurcation scheme of the North-Eastern Railway has been settled;

(b) if so, what are they; and

(c) whether the name of the bifurcated Railway has been finally decided?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Yes, Sir. The new zone with Headquarters at Pandu would, to begin with, function only with the jurisdiction of the present Pandu Region. The question of Katihar-Barauni Section with connected Branch Lines will be considered later after completion of

the Ganga Bridge near Mokameh. The zone with headquarters at Gorakhpur would continue to function with the remaining sections of the existing North Eastern Railway.

(c) Yes, North East Frontier Railway.

Railways' Second Five Year Plan

*325. { Shri Sanganna:
Shri Parulekar:
Shri Narayananakutty Menon:
Shri Warior:
Shri N. R. Munisamy:
Shri Kalika Singh:

Will the Minister of Railways be pleased to state:

(a) whether there is any increase in the final allotment of Rs. 1125 crores for the development of Railways during the Second Five Year Plan;

(b) if so, to what extent;

(c) whether the Ministry have asked for further allocation from the Planning Commission to meet the cost of augmenting the line capacity to carry 180 million tons in the Plan period; and

(d) if so, the Commission's reaction thereto?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Hanuman-nagar Barrage Scheme of Kosi Project

*326. **Shri Bibhuti Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the High-Level Commission on flood control appointed by the Government of India have examined Hanuman-nagar Barrage Scheme of the Kosi Project

sometime in the last week of September, 1957; and

(b) if so, their final opinion after the re-examination?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) and (b). A statement containing the requisite information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 23.]

Community Development and N.E.S. Blocks in Orissa

400. **Shri Panigrahi:** Will the Minister of Community Development be pleased to state:

(a) the total number of Community Development and National Extension Service Blocks, which were sanctioned for Orissa during the First Five Year Plan and the total amount of money sanctioned and spent;

(b) the total number of such Blocks actually opened in the State during the First Plan Period; and

(c) the total number of Community Development and National Extension Service Blocks sanctioned for Orissa for the Second Plan period?

The Minister of Community Development (Shri S. K. Dey): (a) and (b).

Projects/Blocks sanctioned and opened.	No.
Community Projects	3
Community Develop- ment Blocks	4
N.E.S. Blocks	35
Amount sanctioned	279.89 lakhs.
Amount spent	204.30 lakhs
(c) The number approved provisionally for purposes of planning is:—	
N.E.S.	255
C.D. (By conversion from N.E.S.)	80

Derailment of Goods Train

401. **Shri Raghunath Singh:** Will the Minister of Railways be pleased to state whether it is a fact that a goods train was derailed on 18th September, 1957 on the North Eastern Railway

between Desari and Chaksikander Stations?

The Deputy Minister of Railways (Shri Shahnawaz Khan): Yes; at about 12-30 hours on 16-9-57, 908 Dn. Express Goods train while running between Desari and Chaksikander stations on Sonepur-Hajipur-Barauni Junction Chord Line Section of Muzaffarpur Region (N.E. Railway). Engine and 39 wagons derailed and capaized at mile 153/10. The driver and two firemen of the train sustained minor injuries.

वीज

४०२. श्री हरिहरम मार्ग : क्या राज्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि वर्ष १९५७ में अब तक राजस्थान को विभिन्न अनाजों के बीज की कितनी मात्रा दी जा चुकी है?

राज्य तथा कृषि मंत्री (श्री अ०प्र० बन्द): इस वर्ष (नवम्बर १९५७ तक) राजस्थान सरकार को निम्न मात्रा में बीज दिये गये हैं :—

गेहूं	५०३० मन
जौ	७०० मन
कुल	५७३० मन

Railway Bridges and Tracks

403. Shri N. R. Munisamy: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Government of Madras have appointed a committee of Civil and Railway Engineers for periodical review of the position of Railway bridges and tracks;

(b) if so, whether the Railways were consulted; and

(c) the functions of the said Committee?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir. The Committee is, however, not carrying out periodical review of Railway Bridges and tracks but is a Standing Committee for reviewing all

works—whether Railway or State—which affect the safety of Railways and civil departments.

(b) the Committee has been formed on the initiative of the Ministry of Railways.

(c) a statement is laid on the Table of the House. [See Appendix II, annexure No. 24].

Drought Conditions

404. Shri Kalika Singh: Will the Minister of Food and Agriculture be pleased to state the areas of various States in Indian Union that have been affected by drought due to little or no rains in October, 1957?

The Minister of Food and Agriculture (Shri A. P. Jain): No information specifically for the month of October 1957 is available. The respective State Governments have, however, reported the following areas as affected by drought:—

Name of States	Areas affected
1 Bihar	General scarcity of rain in the State as a Whole.
2 Madhya Pradesh	Six out of the seven divisions have been affected. Information about exact areas is not available.
3 Orissa	Most part of the State are affected. The details of areas are not yet available.
4 Rajasthan	Districts of Udaipur, Banswara, Dungarpur, Churu, Bikaner, Gangnagar, Jodhpur, Sikar and Jhunjhunu.
5 U.P.	Districts of Ballia, Ghazipur, Varanasi, Gorakhpur, Deoria, Azamgarh, Basti, Gonda, Banda, Pratapgarh, Banda and Allahabad.

Development of Light Houses

405. Shri M. V. Krishna Rao: Will the Minister of Transport and Communications be pleased to state:

(a) the progress made in the improvement and development of light

houses in Andhra Pradesh during the Second Five Year Plan; and

(b) the names of the places and the amount allotted to each scheme?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 25.]

Construction of Bridges

406. Shri M. V. Krishna Rao: Will the Minister of Transport and Communications be pleased to state:

(a) the number of road bridges proposed to be constructed on National Highways during the Second Five Year Plan in Andhra Pradesh; and

(b) the names of the places and the amount allotted for each?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A Statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 26.]

Savings Bank Accounts

407. Shri Shree Narayan Das: Will the Minister of Transport and Communications be pleased to state:

(a) the total number of accounts and total amounts of balances in the Savings Bank Accounts in Post offices at the end of 1956 and at the end of October, 1957; and

(b) how do these figures compare with the figures of previous year?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The information is being collected and will be placed on the table of the Sabha when available.

Revised Postal Rates

408. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Transport and Communications be pleased to state whether after the introduction of the revised postal rates on letters, book pattern and sample packets, any examination has been made to find out as to whether there has been an increase or decrease in revenue on this account during the last two months?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): No.

Patna Telephone Exchange

409. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Transport and Communications be pleased to state:

(a) the progress made in the direction of introducing automatization in Patna Telephone Exchange; and

(b) how long it would take to finalise the scheme?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 27.]

Milk Schemes

410. { Shri Shree Narayan Das:
Shri Radha Raman:
Shri Panigrahi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any schemes for supply of pure milk and milk products in various States have been sanctioned and financed by Government;

(b) if so, the important features of the schemes sanctioned in different States;

- (c) the total cost involved;
- (d) the share of the Central Government; and
- (e) whether any phased programme has been approved?

The Minister of Food and Agriculture (Shri A. P. Jain): (a), (c) and (d). A statement is placed on the Table of Lok Sabha. [See Appendix II, annexure No. 28.]

(b) The schemes belong to the following categories:—

(i) Milk supply schemes for supply of milk and milk products to urban centres. Milk procured from rural areas, preferably through producers cooperatives, will be sold after pasteurisation to people in cities.

(ii) Expansion of existing dairy plants to enhance their handling capacity.

(iii) Improvements to existing dairy farms.

(iv) Establishment of farms for keeping milch animals when they go dry and until they refreshen.

(v) Establishment of cattle colony to resettle milch animals to be dislodged from the city stables.

(e) Yes.

Tube-Well in Punjab

411. { **Shri D. C. Sharma:**
 { **Sardar Iqbal Singh:**

Will the Minister of Food and Agriculture be pleased to state:

(a) the number of experimental tube-wells allotted to the State of Punjab so far; and

(b) how many experiments have been conducted up to date and with what result?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 51 exploratory bores have been tentatively allotted to the State of Punjab under the Groundwater Exploration Project.

(b) Eight exploratory bores had been drilled in the Gurgaon and Rohtak districts of Punjab upto 31.10.1957. All the eight bores had to be abandoned as they were found dry.

Supply of Fertilizers to Punjab

412. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state the total quantity of fertilizers supplied by the Central Government to the State of Punjab during 1956-57?

The Minister of Food and Agriculture (Shri A. P. Jain): The following quantities of fertilisers were supplied to the Punjab State (inclusive of former State of Pepsu):

	Tons.
(i) Sulphate of Ammonia ..	28,518
(ii) Urea ..	122
(iii) Ammonium sulphate Nitrate ..	182
(iv) Muriate of Potash ..	38

Food Production

413. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state what is the estimated target of food production during 1957-58?

The Minister of Food and Agriculture (Shri A. P. Jain): The target of additional production of foodgrains during 1957-58 has been fixed at 2.84 million tons, i.e. 2.16 million tons from Grow More Food schemes and 0.68 million tons from other food production schemes such as Major and Medium irrigation schemes in N.E.S. areas, etc.

Resettlement of Landless Workers in Punjab

414. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any schemes have been submitted by the Government of Punjab for resettling landless workers during 1957-58;

(b) the amount of grants and loans asked for in this regard; and

(c) the number of families to be resettled?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The Government of Punjab have not submitted any scheme for the resettlement of landless workers during 1957-58. They have, however, informed this

Ministry that they would be taking up the scheme during next year.

(b) and (c). Do not arise.

"G.M.F." Programme in Punjab

415. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state the amount of loans and grants sanctioned by the Government of India to the Government of Punjab for (i) well sinking and well repairing schemes; and (ii) tank construction and tank repair schemes under the Grow More Food Programmes during the years 1955-56, 1956-57 and 1957-58, so far?

The Minister of Food and Agriculture (Shri A. P. Jain): The amount of loans and grants sanctioned to Government of Punjab for well sinking and well repairing schemes during the years 1955-56, 1956-57 and 1957-58 (upto 15-11-1957) is given below:—

(Rs. In lakhs)

Year	Well Sinking & Repairing		Remarks
	Grant	Loan	
1955-56 (Actual)	1.74	37.33	The figures includes Rs. 1.74 lakhs as grant and Rs. 13.92 lakhs as loan for former State of Pepsu and also the loan figure includes an expenditure of Rs. 8.41 lakhs incurred during 1954-55.
1956-57	..	11.94	The figures represents the amount authorised for payment.
1957-58	..	12.00	The figures represents the amounts approved upto 15-11-57.

2. No loan or grant was sanctioned during the years 1955-56, 1956-57 and 1957-58 to the Government of Punjab for tank construction and tank repairs as they did not submit any such scheme.

Railway Research Centre, Lucknow

416. Dr. Ram Subhag Singh: Will the Minister of Railways be pleased to state:

(a) whether the Railway Research Centre, Lucknow has developed a

device to end long stops at level-crossings;

(b) if so, the nature of that device; and

(c) when this device will be introduced?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a), (b) and (c). The Railways Research Centre, Lucknow have carried out trials on electrically operated lifting barriers at the Alambagh Road Level Crossing near the Research Centre. The trials

have now been completed and the device will be handed over to the open line for further experience in actual working on different locations.

शार्वजनिक टेलीफोन कार्यालय, कालकाजी

४१७. श्री नवल प्रसादकर : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह मन है कि दिल्ली की कालकाजी बस्ती में सार्वजनिक टेलीफोन कार्यालय से किये गये प्रत्येक स्थानीय काल के चार आने लिये जाते हैं; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (भी राज बहादुर) : (क) जी हां।

(ख) कालकाजी सार्वजनिक टेलीफोन घर क्रोट प्लेस टेलीफोन केन्द्र से सम्बद्ध है, जिसकी अरेय दूरी (radial distance) ६.५ मील है। डाक-तार विभाग के नियमों के अनुसार चार में सात मील तक की दूरी पर स्थित किसी टेलीफोन केन्द्र से सम्बद्ध किसी एक सार्वजनिक टेलीफोन घर के प्रयोग करने का प्रभार (charge) तीन मिनटों की प्रत्येक अवधि या उसके भाग के लिये ४ आने है।

उत्तर प्रवेश में रेल में डिब्बों का कारबाना

४१८. श्री नवल प्रसादकर : यह रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार का पेराम्बूर की इंटरेस्ट कोच फैक्टरी के समान ही एक कारबाना रेल के डिब्बे बनाने के लिये उत्तर प्रवेश में स्थापित करने का चिन्हार है; और

(ख) यदि हां, तो यह कारबाना कहां और कब तक स्थापित कर दिया जायेगा ?

रेलवे उत्तरवाही (श्री शहनवाज जां) : (क) जी हां।

(ख) प्रभी इसके बारे में कोई फैसला नहीं दृष्टा है।

Clerks in Sub-Post Offices

419. श्री S. C. Samanta: श्री Subodh Hasda:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there are no clerks attached to the following Sub-Post Offices in Midnapur district in West Bengal circle: viz.

- (i) Nandigram;
- (ii) Moyna; and
- (iii) Hanschara;

(b) if so, the volume of work in those Sub-offices; and

(c) the criteria that is followed by the Department in sanctioning a clerk to a Sub-office?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No.

(b) Not exceeding 10 hours 15 minutes work a day in each of the offices.

(c) Sub-Post Offices which do not have work exceeding 5 hours a day have no clerks sanctioned for them and are generally placed in the charge of Extra-Departmental Sub-Postmasters. When the work in a Sub-Office exceeds five hours, it is departmentalised and sanctioned a clerk who is designated the Sub Postmaster. When the work in the Post Office is more than 2½ hours in excess of that to be done by the Sub Postmaster namely 8 hours a day, a clerk to assist him is sanctioned.

यात्री सुविधायें

४२०. श्री भक्त बद्रीनाथ : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रथम पंचवर्षीय योजना की अवधि में निम्नलिखित रेल-खंडों के स्टेशनों पर यात्री सुविधा के कौन कौन से कार्य किये गये —

- (१) नजीबाबाद—कोटड्हार
- (२) नजीबाबाद—मुरादाबाद
- (३) मुरादाबाद—रामनगर

(ख) उन यात्री सुविधा के कार्यों में से प्रत्येक पर कितना धन व्यय हुआ ;

(ग) द्वितीय पंचवर्षीय योजना की अवधि में उपरोक्त रेल-खंडों के विभिन्न स्टेशनों पर कौन कौन सी यात्री सुविधायें देने का निश्चय किया गया है ;

(घ) उन में से प्रत्येक पर कितना धन व्यय होने का अनुमान है ;

(ङ) १९५६-५७ के वित्तीय वर्ष में उन में से कौन कौन से कार्य पूरे हो चुके हैं ; और

(च) १९५७-५८ के वित्तीय वर्ष में किन किन धार्यों को आरम्भ किया जा चुका है या आरम्भ किया जाने वाला है ।

रेलवे उपर्योगी (श्री शाहनबाज खां) : (क) मेरे (च) एक विवरण मध्य के पट्टन पर रख दिया गया है । [देखि रे परिशिष्ट २१ अनुमान मेंद्या २६]

Sugar

४२१. श्री Bishwanath Roy: Will the Minister of Food and Agriculture be pleased to state whether the percentage of sugar recovery from cane has increased during the 1956-57 crushing season as compared to the previous season?

The Minister of Food and Agriculture (Shri A. P. Jain): No, Sir. The percentage of sugar recovery has gone down from 9.83 in 1955-56 season to 9.72 in 1956-57 season.

Supply of Rice to Sikkim State

४२२. श्री Abdul Salam: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have supplied rice to Sikkim; and

(b) if so, the quantity of rice supplied in 1956 and 1957?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). No rice has been supplied to Sikkim Government by the Government of India during 1956 and 1957.

Construction of a Launch

४२३. श्री Easwara Iyer: Will the Minister of Transport and Communications be pleased to state:

(a) whether the Hindustan Shipyard built a launch for the use of the Customs Department last year;

(b) whether the launch has been delivered to the Customs Department; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) and (c). The launch is ready for delivery and the Land Customs authorities have been informed of the same.

Rice Godowns in Orissa

४२४. श्री Sanganna: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 669 on the 6th August, 1957 in respect of the rice godowns in Orissa and state:

(a) whether the decision of Government has since been changed in view of the drought conditions prevailing throughout the State; and

(b) if not, the progress made in the matter?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) Certain sites under consideration for the construction of the grain godowns at Khurda Road and Balasore have been inspected by a senior Engineering Officer of the Department of Food along with local CPWD and Railway officials in October, 1957 and a selection has been made. Further action to finalise the lay-out plans and estimates is being taken.

इन्द्र नुंदंजा-निरोधक औषधि कुट्जन

४२५. श्री रवनाथ सिंह: क्या रक्षास्थ मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि सोवियत रूस में कुट्जन नामक इन्फ्लुएंजा निरोधक औषधि का प्रयोग सफल हुआ है।

स्वास्थ्य मंत्री (श्री करमरकर): यह औषधि जो गन्ध-साम्य गाजीवेय (Thiocsemicarbazide) वर्ग की है जब तक परीक्षणाधीन बतायी जाती है। इसके रामायनिक सम्मिश्रण, प्रभाव और नैदानिक परीक्षणों के परिणामों के बारे में अब तक पूरा व्यापार जात नहीं है, लेकिन इस आशय की प्राथमिक जानकारी है कि उसका मध्यम आरोग्यकारी प्रभाव होता है और वह खिलायी जाती है।

Ganesh Shankar Vidyarthi Medical College, Kanpur

426. **Shri S. M. Banerjee:** Will the Minister of Health be pleased to state:

(a) whether any amount has been sanctioned for Ganesh Shankar Vidyarthi Medical College at Kanpur for the year 1957-58;

(b) if so, the actual amount; and

(c) whether this amount has been sanctioned for a particular department?

The Minister of Health (Shri Karimkar): (a) Not yet.

(b) and (c). Do not arise.

बिलासपुर रेलवे स्टेशन

४२७. श्री बोहून स्वरकर: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह जात है कि पूर्वोत्तर रेलवे के बिलासपुर स्टेशन के प्लेटफार्म पर कोई शैड की व्यवस्था नहीं की गई है जिसके परिणामस्वरूप यात्रियों को बर्बाद घूप के कारण काफी कठिनाई होती है; और

(ख) यदि हां, तो क्या सरकार का इस स्टेशन पर शोधातिशोध शैड बनाने का विचार है?

रेलवे उत्तरांचली (श्री शाहभाऊ लां):

(क) शायद माननीय सदस्य का मतलब बीसलपुर रेलवे स्टेशन से है। मगर ऐसा है, तो यह सच है कि बीसलपुर स्टेशन के प्लेटफार्म पर कोई शैड नहीं है।

(ख) दूसरे अधिक महत्वपूर्ण स्टेशनों की जरूरतों को देखते हुये, भी इस स्टेशन के प्लेटफार्म पर शैड बनाने का कोई विचार नहीं है। इस की एक बजह यह भी है कि इस्पात और सीमेंट की कमी है और इन्हें बचा कर रखने और किफायत से लब्ज करने की बहुत जरूरत है।

Eviction of Tenants in Tripura

428. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that large scale eviction of tenants is taking place in Tripura; and

(b) if so, what steps Government propose to take to stop such eviction?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The Tripura Administration have reported that large-scale eviction of tenants is not taking place. Actual figures are being collected and will be placed on the Table of the House as soon as they are received.

The Estates Acquisition and Land Reforms draft Bill which has been published in the Tripura Gazette on 10th August 1957 contains a provision for restoration of evicted tenants.

Agricultural Credit to Tripura Peasants

429. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that the Mahajans of Tripura exploit the peasants through forward purchase of agricultural products, popularly known as Dadan System;

(b) whether it is a fact that there is no Law to prevent the Mahajans to realise any rate of interest for the money advanced as Dadan; and

(c) what steps Government propose to take to stop this exploitation and make cheap credit available to replace these village Mahajans?

The Minister of Food and Agriculture (Shri A. P. Jain): (a). Yes, Sir.

(b) No, Sir. There is a law called *Kushid Niyamak Bidhi* which restricts the amount of interest payable.

(c) A scheme for the eradication of Dadan System is under consideration.

Credit facilities by way of agricultural loans are being given by the Administration to the deserving agriculturists.

Bombay-Goa National Highway

430. Shri Assar: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that the construction work

on *Bombay-Goa Road* is going on very slowly;

(b) the reasons why the construction of the road has not yet begun though rainy season is over;

(c) whether it is a fact that grant for this work for the current year has not been given to State Government; and

(d) when the construction of this road will be completed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The road passes through Kolaba and Ratnagiri Districts of Bombay. Work is in full swing in Kolaba District but progress in Ratnagiri District is somewhat slow.

(b) Financial stringency.

(c) No Sir. A sum of Rs. 3.75 lakhs was allotted in May and another Rs. 6.25 lakhs was allotted recently.

(d) During the Third Five Year Plan Period.

Puri-Konark Road

431. Shri Sanganna: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 812 on the 22nd August, 1957 in respect of the Puri-Konark Road and state:

(a) the stage at which the matter stands; and

(b) whether the technical examination is complete?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Technical examination of two major bridge works and one minor bridge work has been completed. One more major bridge and six culverts are required to complete the project. In respect of these works full technical data, after inspection of certain sites, are awaited.

रेडियो लाइसेंस के कार्य

४३२. श्री आसर : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूना जैसे कई बड़े शहरों के डाक और तार-चरों में रेडियो लाइसेंस के कार्य की कमी है; और

(ख) यदि हाँ, तो इस संबंध में क्या कार्यवाही की गई है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (धेर राज बहादुर) : (क) जी नहीं।

(ख) यह प्रश्न नहीं उठता।

Rice

433. Shri R. L. Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) the price fixed or offered by Government for rice requisitioned from West Bengal, Orissa and Andhra Pradesh respectively during the year 1957;

(b) the quantities of rice so requisitioned in each of those states ever since the Essential Commodities (First Amendment) Act, 1957 was passed, till 31st October, 1957;

(c) the quantities of rice supplied by the Mill-owners without requisition during the same period; and

(d) the expenditure incurred on the special staff appointed for the purpose of requisitioning the stocks?

The Minister of Food and Agriculture (Shri A. P. Jain):

West Bengal	Orissa	Andhra Pradesh
(a) Rs. 18.95 to Rs. 24.24 per maund (exclusive of cost of gunnies)	No rice was requisitioned	Rs. 17/- to Rs. 21.50 per maund (inclusive of cost of gunnies)
(b) 9,608 tons	Nil.	37,800 tons
(c) Nil	About 32,000 tons	Nil.
(d) No separate staff was appointed exclusively for this work	Nil.	About 50 thousand rupees.

Construction Work on Bridges

434. Shri Bangshi Thakur: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that construction work on 3 major bridges on the rivers Khowai, Manu, and Deo has not yet begun although the necessary funds have been sanctioned by the Government of India; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The construction of the bridge over the river Deo was started in January 1957 and that of bridges over the rivers Khowai and Manu in October 1957.

(b) Does not arise.

Motor Accidents

435. Shri Bangshi Thakur: Will the Minister of Transport and Communications be pleased to state:

(a) the number of motor accidents that took place from 1948 to 1957 so far in Tripura year-wise;

(b) the number of individuals compensated upto now; and

(c) the amount of compensations paid?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The information is being collected and will be placed on the table of the Lok Sabha.

हिन्दूनगरकोट—श्रीगंगानगर रेल भार्ग
४३६. श्री प० स० ला० बाहुनल
सरदार इकबाल सिंह

क्या रेलवे मंत्री २८ मई, १९५७ के तारांकित प्रश्न संख्या ५०१ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दूनगरकोट और श्रीगंगानगर के बीच एक नये रेल-मार्ग के निर्माण के बारे में सर्वेक्षण कार्य पूरा हा गया है ; और

(ख) यदि हां तो अन्तिम स्थान सर्वेक्षण कब प्रारम्भ किया जायेगा ?

रेलवे उपर्योगी (श्री शाहनवाज खां) :

(क) जी हा ।

(ख) इस लाइन के बनाने का काम दूसरी व्यवर्धीय योजना में शामिल नहीं किया गया है । साधनों की कमी की वजह से इसे दूसरी योजना में रखने की सभावना भी नहीं है । आम तौर पर अन्तिम मार्ग निर्धारण सर्वे (Final Location Survey) ३५ समय किया जाता है जब लाइन बनाने का काम जल्द शुरू होन वाला हो ।

New Airport for New Delhi

Shri Sanganna:
437. Shri B. S. Murthy:
Shri V. C. Shukla:

Will the Minister of Transport and Communications be pleased to state:

(a) whether any proposal is under consideration of the Government of India to construct an International Air port at Shahdara in Delhi; and

(b) if so, at what stage the matter stands?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) and (b). Government have under examination the question whether the Palam should continue to be used as at present both by the Civil Aviation

Department and the Indian Air Force, or it should be exclusively reserved for use by one of the two. Incidental to this examination, the Government appointed a Technical Committee to make preliminary investigation of suitable sites for a new civil airport in Delhi. The Committee has just submitted its report which is under examination.

Distribution of Foodgrains

438. Shri Damani: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantum of foodgrains distributed through the fair price shops from April, 1957 to the 30th September, 1957; and

(b) the names of States wherein maximum foodgrains were distributed through fair price shops?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) About 14.3 lakhs tons of foodgrains have been distributed from Government Stocks during the period.

(b) West Bengal, Bombay, Bihar, Uttar Pradesh, Kerala, Madras, Delhi have received large supplies.

Late-running of Trains on Southern Railway

439. Shri D. Balarama Krishnaiah: Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the fact that metre-gauge trains between Donakonda—Masulipatam and Bezwada—Masulipatam of Southern Railway are usually running late; and

(b) whether Government have taken any steps to check this?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) It is not a fact that the trains on the Donakonda—Masulipatam and Bezwada—Masulipatam sections are usually running late. However, the performance of trains No. 1041 between Masulipatam and Bezwada and No. 1039

between Masulipatam and Narasara-vupet has not been satisfactory.

(b) Yes. Special steps have been taken to improve the punctuality performance of the trains.

Delay in Attending to Trunk Calls

440. **Shri Balarama Krishnaiah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that unusual delay is being caused by the staff of the Telegraph Department in attending to Trunk Calls, particularly in the local offices at Masulipatam, Gudivada, Bhimavaram, Bezawada, Ellore and Guntur in Andhra Pradesh; and

(b) if so, what remedial measures have been taken in this connection?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Trunk Calls from Masulipatam, Eluru and Gudivada to Vijayawada are being put through quickly. There is some congestion on routes from Guntur and Bhimavaram to Vijayawada. No complaint of serious delays has so far been received.

(b) Additional circuits have been planned to enable calls Guntur and Vijayawada and Bhimavaram and Vijayawada to be handled with less delay. Guntur-Vijayawada circuit is likely to be ready towards the end of this year and improvement on Bhimavaram-Vijayawada calls may be expected sometimes during the next year.

Suratgarh Mechanised Farm

441. **Shri Balarama Krishnaiah:** Will the Minister of Food and Agriculture be pleased to state the amount of aid received in the form of machinery from Russia for use on the Suratgarh Mechanised Farm?

The Minister of Food and Agriculture (Shri A. P. Jain): A list of the machinery and equipment received from the U.S.S.R. Government for the

Suratgarh Farm is placed on the Table of the House. [See Appendix II, annexure No. 30.]

Tube-wells

442. **{ Shri T. K. Chaudhuri:**
Shri Jhulan Sinha:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the attention of Government has been drawn to the fact that the Tube-well irrigation installations failed to afford any relief by way of supply of water to drought affected fields after the failure of Hathia rains in U.P. and Bihar;

(b) the number of tube-wells in these two States under the tube-well irrigation schemes installed with Central financial help either by way of grants or loans;

(c) the number out of these which are in working order; and

(d) the number of cases where the installation of these tube-wells has not been followed up by digging of irrigation channels and in how many cases irrigation channels were found choked up?

The Minister for Food and Agriculture (Shri A. P. Jain): (a) Enquiries from the State Governments reveal that it is not a fact that the tubewell irrigation installations failed to afford any relief by way of supply of water after the failure of Hathia rains in U.P. and Bihar.

(b) and (c). The number of such tubewells in U.P. and Bihar is 2444 and 685 respectively. All the 2444 tubewells in U.P. and 684 tubewells in Bihar are in working order.

(d) Irrigation channels have been completed on all the 2444 tubewells in U.P. and on all the 684 tubewells in Bihar and there has been no case of irrigation channels having been found choked up.

Railway Ferry Steamer

443. { Dr. Ram Subhag Singh:
Shri Baghunath Singh:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a Railway ferry steamer ran aground in the middle of the Ganga near Digha-ghat (Patna) on the 18th October, 1957;

(b) if so, how soon the stranded passengers of that steamer were rescued; and

(c) whether any measures are under the contemplation of the Government for dredging the river in order to lessen such risks?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, there were two different groundings by two steamers.

(b) After 4 hours in the first case by refloating the steamer. In the second case, 80 per cent. of the passengers were rescued by a tug after 8 hours while the remaining 20 per cent stayed on in the steamer till it was refloated after 17 hours and fifteen minutes.

(c) Yes.

Flag Station at Lakshmipur Halt

444. Shri H. N. Mukerjee: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 967 on the 14th December, 1956 and state:

(a) whether the attention of Government has been drawn to the fact that nothing has so far been done for the construction of a flag station at Lakshmipur Halt, Eastern Railway, as decided in 1956;

(b) the reasons for the delay; and

(c) when the work of construction will begin and is expected to be completed?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). The decision to provide the flag station was taken in July 1956 on the recommendation of Passenger Amenity Committee and the work has been included in the Works Programme for 1957-58. The work will be taken in hand shortly and completed as soon as possible.

Cooperative Apex Bank in Manipur

445. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Co-operative Apex Bank has started functioning in Manipur;

(b) whether the Manager of the Bank has been appointed;

(c) if not, why;

(d) what amount of money was distributed as long, short and medium term co-operative credit during 1954-55, 1955-56 and 1956-57; and

(e) the proposed amount of money sanctioned for co-operative credit to societies during 1957-58?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) Appointment order was issued by the Bank but he has not joined his duty.

(c) Does not arise.

(d) Nil.

(e) No amount of money for cooperative credit to societies in 1957-58 has been sanctioned by the Bank.

Transport Problems in Himachal Pradesh

446. { Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that the Kulu Valley Transport Co., Ltd., and Himachal Transport Ltd., have not been able to cope with the

Motor Transport Traffic in the Dussehra Mela at Kulu in October this year and the people had to wait for full one week to book their seats for back journey to the plains;

(b) whether Government are aware that the passengers get no seats at the intermediate stations at Bhuntar, Bajaura, Aut, Pandoh, Mandi and Jogindranagar in these motor services between Kulu and Baijnath;

(c) whether it is a fact that Government did not give temporary permits to Private Transport Companies at Pathankot during the days of the Mela; and

(d) whether Government propose to give route permits to private companies to remove these transport difficulties of the public?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No such complaint has so far come to the notice of the Himachal Pradesh Administration.

(c) No request for temporary permit was received by the Punjab transport Authorities during that period.

(d) No.

Motor Transport Corporation in Himachal Pradesh

447. { **Shri Hem Raj:**
 Shri Daljit Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Himachal Pradesh Administration is contemplating the formation of a Corporation for Motor Transport on Pathankot-Manali Road; and

(b) if so, the stage at which the proposal stands at present?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) A proposal for the setting up of a Road Transport Corporation jointly by the Punjab

Government, and the Himachal Pradesh Administration has been received from the Punjab Government.

(b) The proposal is under consideration of the Government of India.

Transport Service between Aut and Banjar

448. { **Shri Hem Raj:**
 Shri Daljit Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether Himachal Pradesh Administration has undertaken to run transport services between Aut and Banjar in Kulu Sub-Division (Punjab); and

(b) if so, when this service will start?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) No date has yet been fixed for starting the passenger service. The matter is under correspondence between the Himachal Pradesh Administration and the Punjab Government. Three goods vehicles have, however, been put on this route by the Himachal Pradesh Administration with effect from the 2nd November, 1957.

Co-operative Societies in Himachal Pradesh

449. **Dr. Y. S. Parmar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Co-operative Societies in Himachal Pradesh are facing great difficulty in their dealings with the Public Works Department; and

(b) whether it is also a fact that wherever Co-operative Societies undertook any construction work their bills have been withheld resulting in financial trouble to them?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). Only two complaints have been received, one of which has been settled and the other is under investigation.

पश्चात नवी ५८ पुल

४५०. श्री पद्म देव : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह जात है कि रोड़ में पश्चात नवी पुल था वह कद्य वर्ष पहले बह गया था जिसके कारण वहाँ के लोगों को बड़ी असुविधा होती है और प्रति वर्ष कई आदमियों की मृत्यु होती है;

(ख) क्या सरकार को यह भी जात है कि इस पुल के पुनर्निर्माण की योजना कई वर्षों से विचाराधीन है; और

(ग) उक्त पुल कब तक बन जायेगा?

परिवहन तथा संचार मंत्रालय मंत्री-मंत्री (श्री राज बहादुर) : (क) से (ग), हिमालय प्रदेश राज्य के बनने से पहले ही पुन बह गया था। इस जगह पर स्थानीय दावादारों ने अलग अलग कब्जा बताया है जिसमें इसका पुनर्निर्माण शुरू नहीं किया जा सका है। प्रशासन द्वारा इसके नक्शे तथा प्राक्कलन तैयार किये जा रहे हैं। प्राक्कलन मंजर हो जाने के बाद पुल के निर्माण में एक साल लगेगा।

जोगेन्द्र नगर हिमाचल प्रदेश में आयुर्वेदिक कार्मसी

४५१. श्री पद्म देव : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि जोगेन्द्र नगर की आयुर्वेदिक कार्मसी पर अब तक कुल कितनी राशि व्यय की जा चुकी है?

स्वास्थ्य मंत्री (श्री करमरकर) : जोगेन्द्र नगर की आयुर्वेदिक कार्मसी पर

अब तक कुल २,३६,७६६ रु० की राशि व्यय की जा चुकी है।

शिमला-कालका रेलवे का किराया

४५२. श्री पद्म देव : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह जात है कि किराये में हाल की कटौती के बावजूद भी शिमला-कालका रेलवे का किराया सामान्य किराये से तिगुना है;

(ख) यदि हाँ, तो क्या सरकार को यह भी जात है कि इस रेलवे से लाभ उठाने वाले लोग पिछड़े इलाके के हैं और वे इतना भार वहन नहीं कर सकते; और

(ग) क्या सरकार इस किराये को सामान्य किराये के बराबर करने का प्रयत्न करेगी?

रेलवे उपमंत्री (श्री शाहनवाज खाँ) :

(क) जी हाँ।

(ख) जी नहीं।

(ग) जी नहीं।

हृषि पंडित

४५३. श्री भद्रैरिया : क्या स्वास्थ्य तथा हृषि मंत्री यह बताने की कृपा करेंगे कि गेहूं, चावल, गन्ना और आलू की सेती करने में अब तक जिन किसानों को हृषि पंडित की उपाधि दी गई है उन्होंने प्रति एकड़ कितना उत्पादन किया था?

स्वास्थ्य सचिव हृषि मंत्री (श्री अ० प्र० जैन) : गेहूं, आलू और धान के रूप में चावल के विवर में जानकारी का एक विवरण सभा-के पट्टस पर रख दिया गया है। “हृषि पंडित” की उपाधि गन्ने के सम्बन्ध में नहीं दी गई है [देखिये परिचित २, अनुबन्ध संख्या ३१]।

Development of Minor Ports

454. Shri Kodiyan: Will the Minister of Transport and Communications be pleased to state:

(a) whether Thangassery in Kerala has been included among the minor ports to be developed during the Second Five Year Plan; and

(b) if so, the total amount set apart for its development?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No. But the Kerala Government have proposed the construction of a lighteraage port at Thangasseri instead of construction of a pier at Quilon as provided in the Second Five Year Plan. This proposal is under examination as already indicated in reply to Unstarred Question No. 268 on the 15th November, 1957.

Bridges in Punjab

455. Sardar Iqbal Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether the Government of Punjab have approached the Central Government for aid in the construction of bridges over the rivers during the Second Five Year Plan;

(b) if so, the names of such bridges; and

(c) the action taken by Government thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) and (c) A statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 32.]

Indian Posts and Telegraphs Department Museum

456. Sardar Iqbal Singh: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question

No. 316 on the 29th July, 1957 and state:

(a) whether any decision has been taken as regards the setting up of the Indian Posts and Telegraphs Department Museum; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Details are still in the process of being worked out for setting up the proposed Posts & Telegraphs Museum.

Railway Corruption Inquiry Committee

457. Sardar Iqbal Singh: Will the Minister of Railways be pleased to state:

(a) whether the remaining recommendations of the Railway Corruption Enquiry Committee have been implemented; and

(b) if so, the details thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Three recommendations remained to be considered. Of these item 60 relating to restriction of availability of passes was examined in consultation with workers' representatives. The suggestion was found to be not suitable and was not adopted. Items 129 and 130 suggesting appointment of high-powered departmental tribunals for holding enquiries were also examined, and as the number of such inquiries is so few, it was not considered necessary at present. Where necessary, *ad hoc* committees of senior officers are being appointed to deal with individual cases.

A beginning has also been made by appointing wholetime inquiry officers on certain railways for expediting departmental inquiries and on the basis of experience gathered, further action will be taken.

Suspension of Air Services

458. Sardar Iqbal Singh: Will the Minister of Transport and Communications be pleased to state:

(a) the number of occasions on which the Air Services had to be

cancelled due to bad weather or some other reason in India during 1957 so far;

(b) the period for which Air service remained cancelled or suspended in each case; and

(c) the total amount of loss, if any, suffered by Government on this account?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) The number of occasions when services over an entire route was cancelled for the period upto 30th September, 1957 was 155 while the number of Sector cancellations was 356.

(b) and (c). Since in some cases the cancellations were over an entire route and in others only for one or more sectors and there were many permutations and combinations a complete statement of the delay in each case or the losses suffered by the Air Corporations cannot be furnished without a complete analysis of the daily operation of the Corporations.

Passenger Amenities

459. Sardar Iqbal Singh: Will the Minister of Railways be pleased to state:

(a) the passenger amenities provided on the Ferozepore-Fazilka Branch line of Northern Railway during the First Five Year Plan; and

(b) whether any schemes of development and passenger amenities have been drawn up for these stations during the Second Five Year Plan?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) The following passenger amenity works have been carried out on Ferozepore-Fazilka Section:

Station	Name of work.
Dodh	Temporary station at miles 10/3-4.
Kohar-Singh-Wala	Temporary station at mile 17/13-14.

	Name of work
Fazilka	Additional Light near water hut on B.G. platform.
Ferozepore Cantt.	Lighting arrangements in bathing places in 3rd class waiting hall.

(b) Yes Sir. A list is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 33].

Road Bridge at Raj Pura

460. Sardar Iqbal Singh: Will the Minister of Railways be pleased to state:

(a) whether the question of constructing a road over-bridge at the railway level-crossing at Raj Pura on the Northern Railway is under consideration; and

(b) if so, at what stage the matter is?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) The plans are under preparation.

R.M.S. Office Building at Bhatinda

461. Sardar Iqbal Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have received representations regarding insufficient accommodation in the R.M.S. Office building at Bhatinda Junction; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) The Railway Administration has agreed to provide an extra room which already exists in their possession and to construct another additional room.

Railway Passengers Travel Concessions

462. Sardar Iqbal Singh: Will the Minister of Railways be pleased to state the number of persons who

availed themselves of the passenger travel concessions given during the Dushera and Dewali holidays this year?

The Deputy Minister of Railways (Shri Shahnawaz Khan): The information is being collected and will be laid on the Table of the House.

Dining Car Service on G.T. Express

463. Shri B. S. Murthy: Will the Minister of Railways be pleased to state:

(a) whether the dining car service has been discontinued on G.T. Express beyond Kazipet on Bezwada and Madras sections since the 1st November, 1957; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) The dining car between Madras and Kazipet has been replaced with an additional passenger coach to provide a through service between Hyderabad and Madras by connecting trains 47 Down—Hyderabad—Puri Express/6 Up G.T. Express—from Hyderabad to Madras and 15 Down—G.T. Express/48 UP—Puri-Hyderabad Express from Madras to Hyderabad, in order to meet the requirements of passengers of Andhra Pradesh.

Import of Foodgrains

464. Shri B. S. Murthy:
Sardar Iqbal Singh:

Will the Minister of Food and Agriculture be pleased to lay a statement showing:

(a) the quantity of food-grains imported from abroad during the months of July, August, September and October, 1957;

(b) the prices paid for the same; and

(c) the quantity further to be imported during the year?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b).
(Quantity in 000' tons)

(Cost and Freight value in lakhs of rupees)

Month	Quantity	C&F Value
July, '57	338	1523
August, '57	368	1601
September, '57	427	1853
October, '57	298	1249

(c) Approximately 460 thousand tons of foodgrains are expected to be received during November and December, 1957.

Extension of Services

465. Shri Daljit Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the extension in services is being given to certain persons in Post and Telegraph Offices;

(b) if so, the number of such persons; and

(c) the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (c). Extensions of service beyond the age of compulsory retirement are granted in very few cases when considered essential in the public interest. However, ministerial Government servants who entered service before 1st April, 1938, are being liberally retained in service after the age of 55 years and upto the age of 60 years provided they continue to be physically fit and mentally alert as provided under the rules.

(b) The information required cannot be furnished as the period for which it is required has not been stated.

Minor Ports

466. Shri Yadav: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Government have decided to make greater use of minor ports in order to reduce congestion in major ports;

(b) if so, whether any steps have been taken to enable any minor ports to handle a large amount of traffic than they can handle at present; and

(c) how much traffic has upto now been diverted to minor ports and how much of it is proposed to be diverted in future?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) Yes. Development schemes designed to improve facilities in the more important minor ports are in various stages of execution.

(c) Six foodships and two fertiliser ships scheduled for discharge at major ports were diverted to minor ports in the six month period between 1st February and 31st July, 1957. Similar diversions will be arranged in future according to the needs of the situation. Minor ports are also being increasingly used for ore exports.

Bridge over Palar River

467. Shri N. R. Munisamy: Will the Minister of Transport and Communications be pleased to state:

(a) the time that would be taken to complete the construction of the bridge over the Palar river in North Arcot District of Madras State;

(b) the progress so far made; and

(c) whether the work has suffered due to rain or want of materials?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The work is likely to be completed by the middle of 1958.

(b) The Overall progress of the bridge upto the end of October, 1957 was 77.43%. The work on well foundations for the entire bridge is nearing completion. Both the abutments and guide bunds as well as half the number of piers have been completed. As regards the superstructure 10 out of 30 spans have been completed.

(c) Yes, Sir. At certain stages delays did take place on account of rains and shortage of materials.

Allotment of Foodgrains to Rajasthan

468. Shri Damani: Will the Minister of Food and Agriculture be pleased to state what quantity of food stuff viz. wheat, rice and bajra were allotted to Rajasthan during this year till the end of October, 1957?

The Minister of Food and Agriculture (Shri A. P. Jain): 48,200 tons of wheat was despatched to Rajasthan during this year upto the end of October, 1957. No rice or bajra was allotted.

PAPER LAID ON THE TABLE**REPORT OF THE INDIAN DELEGATION TO THE TENTH SESSION OF WHO REGIONAL COMMITTEE**

The Minister of Health (Shri Karmarkar): I beg to lay on the Table a copy of the Report of the Indian Delegation to the Tenth Session of the WHO Regional Committee for South East Asia, held in Rangoon in September, 1957. [Placed in Library. See No. LT-374/57.]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS: NINTH REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Ninth Report of the Committee on Private Members' Bills and Resolutions.

**COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS
OF THE HOUSE**

THIRD REPORT

Shri Mulchand Dube (Farrukhabad): I beg to present the Third Report of the Committee on Absence of Members from the sittings of the House. I also lay on the Table a list showing the names of Members who were continuously absent from the sittings of the House for more than 15 days during the Second Session.

**NAGA HILLS-TUENSANG AREA
BILL***

The Minister of Home Affairs (Pandit G. B. Pant): I beg to move for leave to introduce a Bill to provide for the formation of the Naga Hills-Tuensang Area of Assam as an administrative unit.

Shri Vajpayee (Balrampur): On a point of order. The Financial Memorandum accompanying the present Bill does not contain an estimate of the non-recurring expenditure involved in case the Bill is passed into law, as required by rule 69 of the Rules of Procedure and Conduct of Business.

Pandit G. B. Pant: A statement is attached to the Bill, as required by the rules. If any more information is needed, it will be supplied before the consideration stage. (Interruption).

Mr. Speaker: The Memorandum reads:

"The annual budgeted expenditure of this district is Rs. 4.88 crores at present. The Central Government already bear a large part of this expenditure. It is roughly estimated that the extra financial burden which will fall on the Government of India will be of the order of Rs. 2.50 to Rs. 3 crores per year."

Is there any non-recurring expenditure?

Pandit G. B. Pant: I don't think any non-recurring expenditure is involved.

Mr. Speaker: The question is....

Shri Vajpayee: What about the point of order?

Mr. Speaker: There is no point of order. The point of order has been raised regarding some supposed non-recurring expenditure. The hon. Minister says that there will be no non-recurring expenditure. It is not contemplated. Therefore, what is not contemplated in the Bill cannot be added to the Memorandum. There is no point of order.

Shri Vajpayee: When a new administrative unit is set up there must be some expenditure.

Mr. Speaker: There may not be any expenditure at all. It is not as if the hon. Member can force his opinion that some money should be spent. If the Government does not want to spend, then there is no necessity for any memorandum. Now, the question is:

"That leave be granted to introduce a Bill to provide for the formation of the Naga Hills-Tuensang Area of Assam as an administrative unit."

The motion was adopted.

Pandit G. B. Pant: I introduce the Bill.

BUSINESS OF THE HOUSE

The Minister of Law (Shri A. K. Sen): Mr. Speaker, on behalf of the Minister of Parliamentary Affairs, I would like to announce that the motion given notice of by Dr. Ram Subhag Singh and certain other members for a discussion on conditions created by drought in Bihar, Eastern Uttar Pradesh, parts of West Bengal,

[Shri A. K. Sen]

Madhya Pradesh, Orissa and Bombay is proposed to be put down on the Order Paper for Friday, November 22, as a supplementary item of business.

It is hoped that business preceding this Motion will be concluded in time so as to allow the motion being taken up for discussion on Friday.

MOTION RE: SECOND FIVE YEAR PLAN IN RELATION TO CURRENT ECONOMIC SITUATION

Mr. Speaker: The House will now resume further discussion on the motion regarding the Second Five Year Plan. One day, excluding the time availed of by the hon. Minister to reply, has been allotted for the discussion on the motion. The time-limit for speeches will be 20 to 30 minutes for leaders of groups and 15 minutes for other members.

Hon. Members will recall that a motion regarding the report of the Finance Minister's visit abroad has been admitted under rule 189 and published in Bulletin (Part II) dated 19th November 1957. Separate time is being allotted for that. I would, therefore, suggest to the hon. Members that the subject-matter of that motion may not be raised during the present discussion in order to avoid repetition.

I have since received amendments to the motion—two by Mr. Chaudhuri and the other by Maharaja Pratap Keshari Deo. Further discussion on the motion has started and 13 members have already taken part. The motion and the amendments were also treated as moved. If the amendments are now allowed to be moved, it will be rather inconvenient for those hon. Members who have already spoken. They cannot express their views. Normally, when once a motion is moved and debate has started, no amendments are allowed thereafter. It will be prejudicial to those who have already taken part in the debate. Therefore, I would suggest that what-

ever these hon. Members want to say, they may suggest if they get an opportunity to speak.

The House will now take up.....

Shri Surendranath Dwivedy (Kendrapara): Before we take up the other business of the House, I request you to tell us one thing. You were just now referring to the statement of the Finance Minister. I may remind you that I have given notice of a motion as early as the 11th of this month regarding, not only the Finance Minister's statement, but the statement of other Ministers which, to my mind, violate the joint responsibility of the Cabinet. I want that the motion should be discussed in this House and I request that you may be pleased to find some time for it.

I may invite your attention to another motion also in which my signature appears. That is a motion on behalf of 52 members of this House, asking for a day to discuss the statements of senior members of the Cabinet regarding the political perspective and the economic policy of the Government of India. I want to know your decision on these motions.

Shri Tangamani (Madurai): In today's Bulletin (Part II), No. 769, there is a 'No-Day-Yet-Named-Motion' following the motion tabled by Mr. Masani and 10 others, namely, that the statement of the Finance Minister on his visit to U.S.A., Canada, U.K., and West Germany, which was laid on the Table of the House on 13th November, 1957 be taken into consideration. Along with that, there is already a motion given by 52 members. We would like to know what has happened to that motion.

Shri S. A. Dange (Bombay City-Central): May I draw your attention to a third motion which was given notice of by me and signed along with me by Mr. Gopalan and Mr. H. N. Mukerjee? That refers only to the question of the statement made by the

Finance Minister. I request you to give your decision on that.

Shri Vajpayee (Balrampur): There is a fourth motion regarding the controversy resulting from the statement of the hon. Finance Minister, given notice by me. What is the fate of my motion?

Mr. Speaker: I shall give my ruling tomorrow on these. We will now take up further discussion of the following Motion moved by Shri Gulzarilal Nanda on the 13th September, 1957, namely:

"That the Second Five Year Plan in relation to the current economic situation be taken into consideration."

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Mr Speaker, it is nine weeks now since this motion was moved and debated in this House. During these nine weeks much has happened. Perhaps the most important thing, so far as this motion is concerned, relates to the food situation.

We welcome this discussion in this House because the subject of planning is an important matter and the economic or food situation demands the attention of all of us, to whatever group or party we might belong. Indeed, it is a problem of the whole nation. Many of the subjects that have come up here, although they may appear to be different subjects, are all closely related to this subject. For instance, you were pleased to remark that a debate on the food situation is intimately related to this discussion. It is the very basis of the planning that we have to do for the future. It is intimately related to planning.

The Finance Minister's statement on his visit abroad also covers more or less the same ground.

I looked through, to refresh my mind, the report of the speeches made on the last occasion and I looked through also the various amendments that had been put forward. I do not think in this debate it would be appropriate to deal with amendments or proposal, about any particular project, to do this or that. We are considering the question in its broad perspective.

May I refer to one very remarkable amendment which I think Mr. Bharucha has put forward. He has suggested that at the end of the Plan there should be a two years breathing space, when we don't plan, and rest. I must say that this shows such remarkable understanding of planning that it takes my breath away. Mr. Bharucha might as well if I may suggest to him to give rest to his body, stop the circulation of his blood for a certain period, so that his heart and lungs will rest and not be overburdened.

Shri Naushir Bharucha (East Khandesh): Is that the logical conclusion?

Shri Jawaharlal Nehru: I am venturing to put forward an argument which may not appeal to Mr. Bharucha, because he does not understand these matters very much, but it is a very relevant argument, because I cannot imagine anything more fantastic than for anyone to say: stop planning for two years, or give a two year period in which you allow matters to rest, to give a breathing space. That shows an utter lack of understanding of planning, what economics is, what the economic life of the country is today, how India is functioning, in fact, what this Parliament is functioning for today. Such amazing ignorance on the part of a Member is,—if I may say so—surprising.

Shri Naushir Bharucha: May I suggest that the hon. the Prime Minister should suspend judgement about my ignorance or otherwise, until I have spoken?

Shri Jawaharlal Nehru: Am I not to speak about amendments which have been tabled. However, it is not a very important matter, what Mr. Bharucha's amendment is, or indeed what Mr. Bharucha might say in the future. We might consider this matter more relevantly.

Now Mr. Dange, naturally with his special bend of philosophy, thought that many of our ills were due to certain monopolist tendencies of capitalists,— I believe I am right.

Shri S. A. Dange: Anglo-American suppliers of capital goods.

Shri Jawaharlal Nehru: I wonder what the foreign exchange difficulties of the People's Republic of China are due to at the present moment.

Shri S. A. Dange: There are none.

Shri Jawaharlal Nehru: There I beg to differ from him. I do not know if his sources of information are very special and not above ground,—I do not know. Because all the public sources indicate, and we are in possession of many, that there have been. I am not criticising the Chinese Government; I am merely stating a fact their economy has been under very grave stresses and strains. Why? To some extent, conditions are different, for the same reasons,—because they have tried to go ahead at a fast pace in regard to industrial development. They are perfectly entitled to do it, and I have no doubt they will succeed in the final analysis. I am merely pointing out that because of that they suffer these grave strains and Chairman Mao Tse Tung and other leading personalities have referred to this in many speeches and tried to some extent pull back, to slow down. Essentially, it is the same problem, whether you deal with it in the Chinese way, or the Indian way, the Communist way or the non-Communist way. Apart from that China unfortunately has had to suffer a very severe drought also, just as we

have had to suffer. But it has not so much to do with economic policies as with the whims of nature. —It is rather extraordinary that the problems we are facing in India today, these difficulties are strangely duplicated in China of today, some of them in a bigger scale, some in a lesser scale.

Naturally, their foreign exchange difficulties are of a different type from ours, but there are foreign exchange difficulties. However, it is neither here nor there.

The first thing to understand is that planning is a continuous process and there is no breathing space, when you don't plan. The development of a country's economy is a continuous process and planning means to show how a country's economy should develop. Apart from that when some people talk of our Second Five Year Plan having been overambitious—this word has been used many times beyond India and sometimes in India—well, I do not know exactly what the tests are. The tests are, let us say, what we aim at, in the shape of capital formation; that is an important and essential thing, whether your economy is communist socialist or capitalist, or whatever it may be.

A developing country, a developing economy must have capital formation for investment for future growth and one of the tests is how much you advance in that direction. In the First Five Year Plan, I believe our rate of advance approached 5 per cent. per annum which was low of course. On this occasion in the Second Plan, I think we aimed at 10 per cent. or round about that. I think it is from 7 to 10 per cent. I understand the rate is more or less 7 to 7½ per cent. Now if we aim at a 10 per cent. advance, it is not a very big step and I can show other countries, whether capitalist or communist, which have a much bigger rate of advance. So, I do not understand the statement of the Plan being overambitious.

Certainly it was a Plan, it was meant to be a Plan, which would compel us to stretch ourselves, as much as we could. There can be no advance in these conditions without stretching to your utmost, without taking some risks, if you like, without expecting something from your own people or from others, which is rather unusual. Otherwise, you remain in the same rut. As it happens the strains increased on, because of various factors, foreign which the House knows fairly well, and some internal.

I am perfectly prepared to admit that with a little more careful planning, with a little more looking ahead, with regard to our imports and exports, etc., the stress would have been a little less, not very much, but slightly less. We should have done that we should do that. But I do not think that has made any major difference to the situation that has arisen. Anyhow all these developments in recent months, or if you like last year or two, have had at least one good result and that is that they have drawn us—when I say us, I am not only referring to the Government, but others too and the people generally—out of a certain feeling of complacency which had arisen two or three years ago partly because of good harvest and partly because of the success of the first Five Year Plan. It is dangerous to be complacent at any time, more especially these days. We have to face these stresses and strains now because of that complacency. So, that is one good result. We are shaken out of it. We are evolving now a much closer integration of all these matters with the Planning Commission in regard to import, export, in regard indeed to any kind of revision or review of the Plan.

Question arises about what is called pruning of the Plan, sometimes called re-phasing it. There can hardly be without great loss any kind of re-phasing or pruning of the major things that we have undertaken. We cannot

stop a steel mill or plant from being built. We cannot stop big things. If we do,—of course, we can do—we do at a great loss. We delay the process of recovery. Inevitably if we have not got the resources, we have to stop some things or delay some things. But we have absolutely no intention of doing anything radical to the basic structure of the Plan. We shall keep this in view all the time.

Even previously the House may remember we had said that the Planning Commission will consider the question every year and have annual surveys. We shall have that. We shall have even more continuous surveys as to how the Plan is working so that if necessary any changes that may be required may be made. It is a little difficult at present to finalise things that is, in regard to the Second Plan. Many of the things are final. We have to go through. Some other matters depend on the developing situation, what resources we have and what resources we can get internally or externally. We cannot go beyond those resources obviously and function in the air.

In the course of the speeches made in September last here, stress was laid on agriculture. It was said that in the Second Plan, agriculture has been given a somewhat lesser place than industry. I do not think that is quite correct. It is correct perhaps to say that agriculture has not been discussed at length in the Plan. Because, there is not so much room for discussion of many matters although there is considerable discussion. Because we have always believed and even at the time the Second Plan was being passed subsequently, we made it perfectly clear that important as we thought industry was,—very important and indeed without the development of industry and heavy industry, we saw no real increase in the living standards of India—but that industry itself could not progress without the development of agriculture, and agriculture became the basic and most important thing in India.

[Shri Jawaharlal Nehru]

That being the basic fact, the recent developments and events on the food front have made that even more clear. It is obvious that if you wish to have money for investment, for capital formation, how do you do it? An industrialised community does it through industry. We are building up our industry. We put in money into industry, not taking out from it much. How do we put in money? The obvious thing is, from agriculture if we can do it. If not, then, we neither put it from industry nor agriculture and our resources, our capacity, would be very limited.

We cannot lay enough stress on the importance of agriculture, on the importance on the food front of cereals for the reason that I have given and also for the other reason that if we cannot feed our people properly, apart from surplus food, everything suffers. If we talk about foreign exchange, we have to buy food from abroad at a terrific cost. It is a great strain on us. So that, there is nothing more important—I make no exception—there is nothing more important than improvement in agriculture in India. I would limit that to more perhaps, improvement in the cereal situation. It is of the utmost vital importance. Nothing can be given greater priority than that.

When the Second Plan was framed, I think it was said that we should aim at a ten million tons' addition to the food production. On discussing it in the National Development Council, we decided to increase this figure to 15 millions. I regret I have not read the full report yet of the Asoka Mehta Committee. I believe they have calculated that the feasible figure would be 10.3 million tons. It is not for me to say because after all, this is in the realm of making estimates and guess work. The Asoka Mehta Committee will forgive me if I also indulge in making guesses.

Acharya Kripalani (Sitamarhi):
Planners also make some guesses.

Shri Thirumala Rao (Kakinada):
May I say, Sir,.....

Shri Jawaharlal Nehru: I am not interested in the figure; I am really telling you the position.

These figures are usually arrived at naturally in consultation with the States concerned, with what the States say. What will happen or not, I am not able to say. I have not the shadow of a doubt that we should aim at and try our utmost to achieve a minimum of 15 million tons. I say it should be much more than 15 million tons and I do not merely talk in the air. That would be discourteous to the House if I should merely talk in the air. You can take any figure like this.

If one calculates, first of all one sees the very low rate of production at the present moment in India. It is very, very low. It is almost the lowest in the world. It is a shame, a disgrace for us that it is so low. Remember that when a thing is very low, it is easier to increase it. There is room for increase. It is at the top level difficult if you have to increase that by a higher percentage. You are so low and even a slight effort increases it and where that effort has been made in India, it has been increased considerably, not 10 or 15 per cent, but 30, 40, 50 per cent. In the community development areas it has been increased more. In effect, the future progress of India on the food front depends very, very largely on the work done by the community projects, community development areas. It depends on the development of co-operatives. It depends in the final analysis on the village taking this matter in hand.

Now, just before this matter was taken up, a statement was made on the unfortunate disaster in Andhra. Questions were asked about the help to be given to Andhra, more especially in regard to tanks. I am not

speaking about Andhra, nor about the tanks in Andhra. What should be done, that is another matter. But, I should like to put to the House something that troubles me greatly nowadays: this amazing capacity to ask for help and the amazing incapacity to do a thing oneself. It is astonishing how for everything the State Government asks the Central Government for help and the Central Government asks a foreign country for help. It is a question of everybody asking without getting down to do things. Here is a tank which requires repairs. Of course, I do not say that the Centre should not help. Shri M. V. Krishnappa said, we are going to take it up. I say, it is the job of the village to do it, getting some help or no help. This type of vicarious responsibility—I say it is not a question of tanks—it applies to everything that we are doing. The main object of the community development movement was to fight this outlook. I do not know if it has succeeded in fighting it, i.e., to develop the outlook of doing things themselves, with help of course—it is the function of the Government to help—to develop their self-reliance, self-help; and from such reports as I have, I think the community development movement, not everywhere, but in many areas, has succeeded in that to a great extent

Shri Tyagi (Dehra Dun): You are totally mistaken. It has failed.

Shri Jawaharlal Nehru: Hon. Members may have some experience of their patch of earth where they come from. I have experience or reports from the whole of India, and therefore I can speak with some greater knowledge and experience. I said to begin with in certain areas, not in all—in many areas; in fact, in more areas than I expected. But I entirely admit that whatever is done is insufficient, whatever is done is not adequate to our purpose; much more should be done. I do not challenge that fact at

all. But anyhow, my point is this, that unless we realise this and lay greater stress on this factor of village help, self-reliance etc., I do not think we will be able to meet many of our urgent problems.

Take another thing. We are faced with drought, a serious drought difficulty in Bihar and U.P. and the rest—and it is a serious situation. May I here say that the latest reports that we have received from a high level enquiry commission that the Planning Commission sent out to these areas are somewhat better than previous reports, i.e., about the damage done in U.P. and other areas. By and large they indicate that the damage done is round about 35 per cent. Previously the figure was 50 per cent. These are all estimates, but they are fairly careful estimates.

Now, you are aware of this difficulty. Some hon. Members say the solution is doles to large numbers of people. I would venture to say that we should make a rule that doles should never be given; never I say, except naturally to the infirm, to children that is a different matter—but able-bodied people should always be given some kind of work. The work may not be economic, that is a different matter, but it is good from the point of view of our economy and is good from the point of view of self-respect and self-reliance of the individual.

Here we have to face a situation. Let us take Bihar. Immediately what can you grow before waiting for the next big crop? What short-term crop can you grow?—does not matter what it is, potatoes, bananas, some kind of grain, because in a crisis like this.... Some Hon. Members think it amusing for me to say potatoes and bananas, but what are the alternatives, I put it to you? If we have not got enough, the alternative is to buy food abroad. Either we grow things in the country,

[Shri Jawaharlal Nehru]

or we buy from abroad, because nobody is prepared to allow our people to starve.

Acharya Kripalani: Bananas even today are dearer than foodgrains.

Shri Jawaharlal Nehru: If I may suggest, if a village grows bananas and eats them, they are neither dear nor cheap. It is their property which they can eat.

However, that is not the point. Here you do not bring in market economy in these matters. It is a question of growing for consumption.

Take a short-term crop. We should do everything, of course, for the long-term crop, whether it is rice or wheat or whatever it is. That is admitted, but we cannot wait for the long-term crop. We want some short-term crop. How can we do it? There are some things which you can grow in six, seven weeks' time provided you get a little water. Where do you get the water? How did people do things a little earlier before these wonderful machines came into existence? They dug kutcha wells. The villagers did not send a deputation to the Planning Commission, the State Government or the Central Government. In Bihar it is a well-known fact they dug kutcha wells. In the olden days it cost them Rs. 5; may be it costs them Rs. 25 now, I do not know.

An Hon. Member: Rs. 200 now.

Shri Jawaharlal Nehru: This depends on how near the water is, obviously. If the water, as in parts of Bihar, is eight feet below the surface or ten feet, then it is easy. You dig a kutcha well, get some water immediately from it. The well will not last more than a season, I admit it. Does not matter. You get water for the short-term crop immediately, and for the next season

it is not completely destroyed. You can revive it or make it pucca, that is a different matter. Make a short channel from the river. This thing indeed is being done. We talk again about a big canal system, but make short channels or canals of water, kutcha channels, two, three or four miles out from the river. These are things indeed which are being done. Acharya Kripalani perhaps is not aware of the fact that this is being done actually with success.

Dr. Ram Subhag Singh (Sasaram): He has not seen his constituency.

Shri Gajendra Prasad Sinha (Palamau): In his own constituency these things are being done.

Shri Jawaharlal Nehru: I should like the House to consider how much we have changed in our mentality when a simple proposal for self-help evokes laughter. It is an extraordinary state of affairs.

Take this *gram dan* movement. I do not pretend to understand all the philosophy, all the background of the *gram dan* movement. I do not pretend to agree to every item in it, but I do fundamentally and absolutely approve of it, and think it is worthy of commendation and every help because principally it relies on self-help and co-operation between the villagers. I approve of it, I want to help it in every way. And it is this attitude that all my life and Acharya Kripalani's life, most of it, we have learnt, many of us learnt this principle of relying on ourselves as an individual, as a group, as a village, as a community, as a country, in the old days when we fought for the freedom of India. Now, what has happened? Has all this vitality oozed out of us? Are we only expecting Government to do things? Criticise Government by all means, I am not trying to defend the Government, but I say in the final analysis the growth of India depends on the growth of the

villages. Of course, you want steel factories, but in the final analysis growth depends on the growth of rural India, that means the growth of the villager and the villager becoming self-reliant, self-dependant and co-operative—on the development of the village panchayat, on the development of the village co-operatives. Both these things are included in the community development schemes.

These are the basic approaches apart from the big schemes you undertake of iron and steel plants and river valley development. Those, of course, are in a different category, but this is utterly important, and it is important from the point of view of agricultural development, of food, of greater food production, because regardless of any Government which might be in authority or power, these are hard facts of life—for example, we have to increase our food production, because not only is the population increasing in India, but consumption is increasing per capita. Remember that per capita consumption is also increasing. People get more money to spent, they eat more—and a good thing too. On the other hand, population is increasing—apart from the normal increase. It is increasing more rapidly than normally, now. In other words, it is increasing, because people die less. In other words, health conditions are improving. (Interruptions). Health conditions are improving. These are statistics, and I can supply the statistics if the hon. Members want.

Now, take Bengal. Here is a country afflicted for generations with malaria. Malaria is gradually becoming a thing of the past. It is a tremendous thing. It is a big revolution in people's lives, which you can imagine. We do not discuss here the eradication of malaria, the biggest thing that has happened in Bengal or in India. Now, it is not a question of curing an ordinary individual by taking him to a hospital. But all these things have added to this increase by lessening the death

rate every considerably and increasing the expectation of life.

An Hon. Member: Improvement also.

Shri Jawaharlal Nehru: I am only looking at this from this point of view. In the last census, our population increase was, I think, 1.5 per cent per annum. Now, not because the rate of population increase has become higher, but because the rate of death has become lower the population increase is nearly 2 per cent. It is very heavy. And you can imagine, in the vast population of India, 2 per cent per annum becomes 20 per cent in a ten-year period.

And you can only meet this obviously either by limiting population increase or by far greater production or both; and it is not merely a question of food production; it is a question also of employment and all those. Obviously, I am not going into this matter. But what is called family planning or birth-control is of the utmost importance to meet with these problems. It is not, as some people imagine, a joke to talk about birth-control and family planning.

Acharya Kripalani: Are all those who refuse to die in time accentuating the food problem?

Shri Tyagi: Married people are dying more.

Shri Jawaharlal Nehru: Let us take the problem in Eastern U.P., Gorakhpur, Deoria, Ballia and in Bihar next door. It is geographically a heavily populated area—terrible; in Ballia, it is one thousand persons. Of course, in South India too, there are very heavily populated areas. But I am referring to this drought area for the moment.

I should like to put before the House another aspect of this question also, how a certain lack of interest—or whatever the reason may be—has

[Shri Jawaharlal Nehru]

led to the cutting down of forests in the past, and I think this is having a very serious result on the rainfall. Now, if you read the newspapers or have personal experience, you might have found that in parts of Bihar, in parts of Eastern U.P., the rain that came down recently came down in terrific downpours. It did not rain at all; then, there was a terrific downfall. Then it does not rain at all. So, there is drought.

This is a typical sign of semi-desert conditions, because the temperature changes so much in a desert between hot and cold that rain comes down in tremendous volume at the same time, and then it does enormous injury. You cannot benefit by it. Now, something of that kind was noticed—not the same kind in the downfall in Western Bihar and the drought area in Gorakhpur etc. That is, dust bowls are being created.

So, the question of reafforestation is of the highest importance. We started about three or four years ago with this tree plantation or Van Mahotsava, which became a bit of ritual, for a certain day some people doing something. No doubt, it has done some good. But I do submit that is a very serious matter. It is not a question of planting an odd tree but planting whole forests, because otherwise the rainfall does not come down in a normal regulated way, but as a heavy downpour; it comes down all together, and spoils the harvest by erosion and other things, and it does not come when it is wanted.

Reading the reports of the speeches made here on the last occasion, I noticed a particular speech by one of our colleagues, who to our very great regret, is no more, Shri Saif Faiz Tyabji, who particularly laid stress on this question of forestry, and very rightly so. And it is partly because this matter was brought to my mind when reading his speech

that I have laid stress on it, apart from the fact of its high importance.

Now, we are facing, as you all know, a difficult foreign exchange situation. Nevertheless, I would venture to say that now or hereafter, the more important thing is always internal resources. Internal resources do not meet foreign exchange; I admit that; but the whole basis is internal resources. And I do not want people to run away with the idea that the foreign exchange situation being met, everything is met. The foreign exchange situation will be met, or partly met, or whatever it is, after a year or two, when we pass this period. But the internal resources question remains today, tomorrow and the day after, and all the time.

In so far as the internal resources are concerned, I am not for the moment talking about taxation etc. Of course, that is the principal way. Then, there are these loans; there are savings etc., which are of high importance.

Again, I go back to what I began with, the self-help movement I have received reports of a very considerable amount of self-help, crores of rupees of work having been done and cash even being collected by the villages. Ultimately, it is this capacity for doing things for oneself, this capacity for all of us and others, apart from taxation and subscribing to loans etc., which will add to the resources at our disposal, and thereby somewhat lessen the strain and tensions that exist.

The House knows very well that the very difficulties that face us today are the difficulties of a dynamic economy, of an advancing economy, of progress. They are not difficulties of stagnation. Those are the bad difficulties, the difficulties of stagnation.

People criticise sometimes and they say that the private sector ran away with us in regard to foreign exchange, in the last few years, and that is one of the reasons for our difficulties about foreign exchange. Well, that is partly true. But really that is not a very important element in it. It might have been less. By stopping some private sector developments, we could have saved some crores undoubtedly. But I do not think it would have made a major difference. But we should be careful about this in future, not because it is private sector, but rather because the thing for which it is spent may not have had a high priority. The money should be spent for a higher priority.

But if that is one criticism of the private sector, there is another criticism which has often been made, and that is that the private sector does not play its part properly, does not go ahead, is not dynamic enough, is not enterprising enough, does not do this or that. Now, as a matter of fact, what we have seen is a little bit too much of enterprise on the part of the private sector, not lack of enterprise. What might have happened is that the enterprise may have been directed, if you like, not in wrong channels, but in secondary channels. I am prepared to admit that. But, anyhow, you will admit that the private sector has shown a good deal of enterprise in going ahead in this way. Anyhow, there is no doubt about it that in future, we have to be very careful that money is spent on things of first importance and not on others unless we have something left over.

13.00 hrs.

People talk about our toning down our programme and the rest. Inevitably, to some extent, one has to shape things, rephase things and we thought of that even at the time of first ushering in the Second Five Year Plan. But the whole purpose

is to gain a certain momentum and if you gain that momentum and then stop the thing, it is harmful, apart from the fact that you cannot again gain that momentum till you go through the same process again. Therefore, it is of vital importance, whatever minor things you may prune here and there, that the momentum gained should not be lost and we should go on in a major way.

Many things have happened since we discussed this matter on the last occasion. Among those things is one thing which is not in India, something which is not of any direct consequence in our economic situation. That is the launching by the Soviet Union of what is called the Sputnik, that is, an earth satellite. This has affected people in various ways and most people are, of course, interested in it. The fact that the Soviet Union did it is a compliment to the high development of its technology. But, there is no doubt, of course, that in a few weeks or a few months you will see the United States doing it too; and so may be other countries.

But the immediate point is, whoever does it, this brings very much before us this tremendous factor of the pace of development of modern science and technology. It is terrific—this pace of development—and it is obvious that this development of technology influences our lives all over the world, not immediately, but influences it powerfully. It influences our ways of living, our ways of contact, our ways of travel; our economic organisation and everything is connected with that, just like the last industrial revolution which took place in Europe—which began 200 years ago—has powerfully changed life, certainly in Europe and America, but really all over the world and, in fact, we are trying to catch up to some extent with that revolution here.

[Shri Jawaharlal Nehru]

This is something which is equally revolutionary. It shows that the atom bomb which is so revolutionary and the development of atomic energy which is now taking place is likely to lead to far-reaching results. So, I want this House and the country to remember in what a tremendously revolutionary age we live from the technological point of view and because of that our theories, political, economic, national, international, all are affected by this technological advance. It affects everything. And many a theory which was a good theory in the past may be out of date and bad and inappropriate in future. Therefore, we have to get abreast of these things, in our thinking at least if not otherwise.

I am glad that in this question of atomic energy development, India, considering everything, has done fairly well. We have some able scientists and what is much more we have a considerable number of very promising young scientists, hundreds and thousands of them coming up, especially in the atomic energy field. Of course, we do not think of competing with the great powers in this matter; but, nevertheless our pace of advance has been considerable. We even now have to give thought to atomic energy for the production of power for civil use because power ultimately is the test of what you do.

Somebody, I think it was here, in the course of a question today referred to the waste of cow dung. I was irreverent enough two years ago to call this age in India the cow dung age because it is astounding when we see that 75 per cent. or more—I am not quite sure—of the total power consumed in India today comes from burning cow dung. It shows how backward we are in this matter.

All our major power resources, thermal stations, hydro-electric stations and like are just a handful of what we want and it is calculated that we have hundreds of millions

of tons of coal and we have many unexplored power resources and hydro-electric power. But, if we use our coal, let us say at the rate the United States is using it, all our hundreds of millions of tons of coal will disappear in 30 years' time. Of course, we are not going to use it at that pace because we cannot. That is another matter. I do not know what we will do after 10 years or 20 years. Therefore, it has become of the greatest importance for us to search for power supplies and atomic energy is obviously one that is indicated in the present conditions.

Even now we have to consider putting up power stations for civil use with atomic energy. I merely mention this matter not because it affects our present economic situation or the food front or anything but in order that this House and the country might keep in mind that in this very revolutionary age that we are living, science and technology and their offsprings are more important than almost any theory you might hold. Old or new theories could be derived from them and not impose themselves on science and technology and that any kind of plan that we make is not a plan for two years or 5 years. Of course, it is; but in the womb of those five years lies the plan for the next five years and the fourth Five Year plan. You do not have a sort of finishing it the fifth year and starting afresh in the third plan. It is a continuous process like life itself—planning for the economic life of a nation—and therefore it is of the utmost importance that in our plan today we are not only doing the big jobs that we wish to finish in this Plan but we are laying the foundations of the Third Five Year Plan and possibly the Fourth. Otherwise, we will be hung up and there will be many things that we have done which will not be able to be used fully because something else has not been done which is of great importance.

This is where the necessity and the need of perspective planning comes in. We plan; but perspective planning means that ultimately we are planning at the same time for 10 years later or 15 years later. Many of these schemes take more than five years for fruition and we have to plan today. If we plan, as we do, for a machine-making plant, unless we have a machine-making plant we cannot make our machines—and we are depending on others—and the plant takes shape gradually, parts of it or in an integrated way and we have to lay the foundations of it today which would really work out in the Third Five Year Plan. We have to keep all these things in view. No doubt, we have made mistakes and we shall make mistakes. But there is no other way and we welcome the fullest consideration of this problem by this House and the country.

I am glad that since this debate last time the country has been full of discussion on these matters, the newspapers even. That is a good thing because we want the hundreds and millions of people to think about these matters because it is only through their help, in the village or town or city, anywhere that these things will take shape, not by a decree of the Planning Commission, not by Government or even by Parliament unless it is given effect to by the country.

Acharya Kripalani: Mr. Speaker, it is rather difficult to talk about this Plan. Whenever one tries to point out the drawbacks of the Plan, one is accused of hampering the country's economic's progress. If, therefore, today I offer any criticism, it is that a better and more scientific approach may be made to our future planning and mistakes made in the past so far as it is possible may be corrected.

This is not the first time that I am speaking on the Five Year Plan. Last year when the Plan was discussed I

spoke about it and pointed out what I considered to be its defects. Again in last May, I spoke upon the Plan on the Address of our President. On both these occasions, I pointed out that the Plan was not scientifically drawn. I said that it was mechanically drawn. The plan frame was drawn under the overall direction, if I mistake not, of a statistician. It is easy for a statistician to make a plan. He plans for so many additional tons of steel, so many kilowatts of electricity, so many engines, so much food and so much other things. Then he also finds out how much money will be spent on each item. He then calculates how much will come from the taxes, how much from deficit financing, foreign borrowing and home borrowing. The two sides are made to square.

Once a statistician, because I happened to be in the Opposition, told me that I should keep a plan on behalf of my party before the country. I asked: how can a party which is not in power, which has not got the necessary experts, engineers and technicians, form a plan? He told me that it was very easy. You allow me to do it and I will do it—he said. This is how I am afraid our Plan was conceived or at least what they call the Plan frame was conceived.

We were advised about this Plan by foreign experts. These foreign experts came from Eastern Europe where also they have planning. Those people were experts about planning for heavy industry and planning for the next possible war. They do not care in their planning as to what happens to the people in the meantime and what happens to their economy. Some of them, or at least Russia, has carried out its plans and it has eminently succeeded. But so far as consumer goods are concerned, they have all miserably failed. Poland and Hungary have miserably failed and they are re-shaping their plans so that there may be a balanced planning, in food and agriculture, big industry and consumer industries. Here also, there should have been a balance between

[Acharya Kripalani]

the production of food and our industrial advance. I am very glad to note that the Prime Minister has said that everything primarily depends upon food, that all our planning will depend upon food.

In the Plan as it was drawn, we were told that the food increase would be to the extent of 15 per cent. Afterwards the Prime Minister corrected it and said that it would be 40 per cent. Not only that. He told us that we will be able to export agricultural products in order to get the very greatly needed foreign exchange. He has said that we were very optimistic and we were delighted. We did not calculate properly. Who was delighted? It is the Government, the authorities who told the people that the First Plan had succeeded and that we were self-supporting in food. It is the Government that did not take into consideration that it was the two good monsoons that brought about the easing of the food situation. Therefore, they misguided the people. Now, what do we see today? The food position appears to be very depressing. There are famine conditions in three or four States. The prices of foodgrains are rising. I do not know who calculated that we would be able to increase our food production to the extent of 40 per cent. and gain foreign exchange from that. I am afraid that our planning has not been very scientific.

When the Plan is not scientific, a doubt begins to rise in the minds of the people whether it would not be better to have a couple of years of respite from planning. This, the Prime Minister considered, was a very absurd and a very foolish proposition. There are more countries that are doing without a plan and there are less countries that have plans. It is China and the Eastern Europe that have a planned economy and all the other countries in the world have no planned economy. I do not see what absurdity there is if a person says: let us have two years' rest and allow the economy to take its natural course,

as it is taking its natural course with a very slight regulation in other countries. I see absolutely no absurdity.

Shri Tyagi: That will be more socialist perhaps.

Acharya Kripalani: May be socialist, I do not know. But I can tell you that the countries that have no plan are more socialist today than the countries that have a plan. I will tell you, if you do not mind, a story. It may be a story but it is worth hearing. In Western Germany, when a labour leader was asked: what is it that labour needs today, he began to think and after a while he said: labour today needs 'parking space'. I assure you that the standards of living in Western Europe and the equality that exists in Western Europe are greater than the socio-economic equality that exists in the Eastern Europe. They do not have this kind of planning. You may plan, but I can only say that it is not such an absurd proposition if a person in the Parliament gets up and says, let us have two years' respite to take into consideration all the factors and again think in other terms if it is possible. If after two years we think of another kind of planning and further planning is necessary, we may do so.

I have said that there is no co-ordinated direction to our economy, and wherever I have seen planned economy there are at least three conditions of planned economy. There is strict regimentation. No plan has ever succeeded without strict regimentation. Even the plans that have failed had very strict regimentation. What is the meaning of this 'regimentation'? It means that there must be the utmost economy, there must be the utmost austerity and there must be efficiency.

So far as economy is concerned, I talked of it on a previous occasion. So far as austerity is concerned, I think it is cruel to ask the people, the masses of India, to have any further

austerity. Austerity can come only from those whose stomachs are full and over-full, whom food injures rather than helps. But to ask the common people to undergo austerity any further than what they are undergoing today would be cruel. So far as austerity in other classes is concerned, it is conspicuous by its absence. It is these classes, even if the poor were to squeeze themselves further, that have to make the example. The Prime Minister rightly said that we, naming me and himself, relied before independence upon ourselves. I humbly say that we relied upon ourselves but the masses relied upon us. We have to give a direction. We have to show the way. We have to undergo austuries ourselves. And, then, they did do their bit and that bit was greater than what we could have done. May I suggest that if there is to be austerity, if there is to be efficiency, if there is to be economy, it must proceed from the leaders of the people.

So far as efficiency is concerned, I have only to give one example. This Rourkela steel plant is behind time by one year. But I am sorry to say that the plans of the planners are changing so rapidly that nothing has yet been done. I hear that contracts have not yet been finalised. There was partnership between a West German firm and our Government. I hear that partnership no more exists, and other steps have not been taken to expedite the work. This is our efficiency.

Efficiency also is shown by the priorities that are given in the Plan. I hear the priorities are such that today, when the Prime Minister and the Finance Minister are anxious to save the core of the Plan, they have already begun certain projects which they cannot stop in the middle. I entirely agree with the Prime Minister that you cannot stop these things in the middle, but how is it that things of less importance got priority over things of greater importance, that they proceeded with the work and you can-

not get out of there. This is the now position.

I say that even in the Plan there was no conception of priorities, that certain important industries that formed the core of the Plan should be taken up first and everything else should be put aside for one or two years to be done at leisure

Again, I submit, there have been minimising of the financial requirements of the scheme. For instance, there is the railway expansion. The railway expansion would naturally cost much more than is provided for in the Plan. The coal production would cost much more than is provided for in the Plan. I do not know why there is this under-estimation of money to be spent. That is also one of the defects of the Plan.

It is very strange that we should not have known our financial position, what it would be even one year after the Plan. I think it should not have been difficult for our Finance Ministers to know what the foreign exchange position would be. But, so far as I remember, in 1955 and 1956, when our present Finance Minister was not in his present exalted position but was only the Commerce and Industry Minister, he went on indiscriminately giving import licences. One day I had a talk with him, not in this House but outside the House, and he told me that I do not know any economics. The economics that he knew and that he told me of was the economics of *laissez faire* and free trade. "Why should not import licences be given? This is a free country and everybody is free to purchase what he likes." these were his economics when he was, I humbly submit to the Prime Minister, the Commerce and Industry Minister. Today he sings another tune as Finance Minister. If this is our position, how can our planning succeed?

We could not foresee things and we have been going from one extreme to another in the pattern of our

[Acharya Kripalani]

foreign trade. In 1955-56 we had a surplus trade balance of Rs. 4 crores. This year the deficit is of Rs. 300 crores. How can such oscillations take place in the course of one year? It is ridiculous for a country whose economy is developing to have a surplus trade balance, but it is still more senseless to undergo a reckless deficit. Not only that, there is the inflation that exists here. We could have guarded against that inflation, but we did not guard because we threw open the flood-gates of foreign imports, among other things. I do not think any country in Europe suffered more on account of the last war than India. But the sufferings of the European nations were on the surface. Their factories were destroyed; their houses were destroyed; their people were killed. Everybody could see this destruction wrought by war. But there was a greater destruction in India and very few people saw it. This was the destruction that was consequent upon inflation. We had an inflation of 300 to 400 per cent. and when we came to power, instead of curing that inflation, we have been adding on to it. Nothing can be more impoverishing to the common people than inflation. This inflation is growing and we are asked to pay more and more taxes. Where is the capacity of the people, I ask, for paying more and more taxes?

We have been having huge expenditure on heavy industries and the consumption goods are less and less, especially food. This creates greater inflation. The total import of food so far has exceeded the total provision of imports in the entire Second Five Year Plan. The problem of foreign exchange also has been accentuated by this immense amount of food that we have been obliged to import.

The technique of plan-making seems also to be defective. The Ministries submit their plans to the Planning Commission, who after much bickering cut down their financial

allocations while keeping the physical targets in tact. When the railways repeatedly protested that this could not be done, they were asked to spend the entire money within three years and then their case would be reviewed. So far as food is concerned, the Prime Minister has told us that we must depend upon ourselves, that without self-help we cannot succeed and he has also told us that unless we have co-operatives, we cannot altogether solve our food problem. May I humbly suggest when the 15 per cent. target of increase in food was increased to 40 per cent., no finances were provided for that? No finances were provided.

I know that in other countries co-operation has not worked except when Government has made large sums available for it. Our villagers are impoverished; they are in perpetual debt. If you want to give them good implements, good seed, and if you want to give them good co-operatives, the co-operatives must have funds. I have seen in other countries, co-operatives get every sort of facility from the Government before co-operation is started. Co-operative farming is prospering because credits are given to it and money is given to it. I have heard that a plot of 5 acres of land receives a grant of £ 1,000. It is only when money is provided that co-operatives can work.

The Prime Minister reminded us of the gramdan movement, and I am intimately associated with it. I called Anna Saheb Sahasrabudhe and told him, "I saw in foreign countries large amounts of money being granted before a co-operative could succeed. You are working in gramdan villages. What is your experience?" He told me, for 7 acres of land Rs. 300 of capital will have to be invested every year for three years; and after three years, after Rs. 900 are invested in 7 acres of land, in the fourth and fifth year, the cultivator will be self-supporting only in food. If he is to proceed further, if he is to do poultry

farming or cattle farming, much more money will be required. This is what I was told. I consider gramdan and bhoodan as revolutionary movements. I asked only a few days back a person who is intimately connected with and who works in the bhoodan movement, "You have been in bhoodan and you are now working in gramdan. How will you reconstitute the gram? Wherefrom will you bring the money? Has Vinobha Bhave considered this question?" I want the Prime Minister to note this; do you know what reply he gave? He said, "Vinobha says, go on getting land after land and village after village and then the Government will be obliged to give money for development." Government will be obliged to give money but here we contemplate 40 per cent. increase of food production and provide no money for it. We talk glibly of co-operatives not knowing what enormous amounts of money co-operatives need.

I think somewhere our thinking goes wrong. It is not I who have not the knowledge of my country, but this knowledge, I am afraid, is lacking somewhere else. I yet do my khadi work; I yet do my village work. May be that some production has increased in some community project areas, but I say it has made no particular difference. I can say that the rich in the villages have become richer, but it has not affected the poor. That is the report of other people also.

When the Prime Minister talked of afforestation it took me by surprise. In Europe I have not seen a place where there is no forest. Every city is surrounded by a forest. How do these forests grow? In Germany no body can fell a tree. If a man wants to fell a tree, he has got to put in an application and then a commission will be appointed to see whether that tree can be felled without disadvantage to the economy of the country. I went to Israel and they have created forests in a desert in ten years' time. Here we have a symbolic afforestation ceremony.....

An Hon. Member: Vana Mahotsava.

Acharya Kripalani: Vana Mahotsava and I know sometimes Rs. 600 were spent so that one Minister could go and plant one tree. And what happened to that tree, God alone knows. We do only symbolical things.

I will give you another example about this symbolical way of doing things. I have seen that in every country children are the first charge on the Government. I have seen how they are healthy and in other countries. But here we do not have blooming children. But we have a children Mahotsava. We have already started it. What is the date?

An Hon. Member: 14th of November.

Acharya Kripalani: Whether these children are prospering and blooming and whether they get enough food does not occupy our attention. We are only concerned with holidays. We are only concerned with symbolic things. Do you know what happens on the Children's Day? The poor parents are oppressed to give them new dresses on that day so that they may go to the utsava. We do not know how these things are arranged. Our girls are being insulted. We do not arrange for them protection. I have not the least objection to the children enjoying and enjoying freely. But, first of all let us see that they are properly fed, properly nourished and properly educated; not that they just go out for a holiday once in a year and we satisfy our conscience. If we really want to satisfy our conscience, we have to do the thing that other countries have done instead of merely doing them symbolically. We are not able to do the things. So, we do them merely symbolically. We want to raise our economy. The economy that was raised in European countries in 100 to 150 years, we want to do it in five years. I say that we cannot do it unless we impoverish the people. Russia could not do it. Poland could not do it. Budapest could not do it. So, we also cannot do it. It is

[Acharya Kripalani]

impossible. You want a man who is suffering from indigestion to be brought up on Mughlai Pulao. How can he digest Mughlai Pulao? Gandhiji, therefore, said: you cannot give Mughlai Pulao of big industry to those patients. You can give them small doses of industry. You can give them the decentralised industry. You can make them work they can do with their hands. In China everything is being done by hands. A congressman who had been to China recently said that nothing is done by machines there. Everything is done by hands. There is no cattle in China. Everything that is done here by the bullocks is done by men there.

Shri Tyagi: What is it?

Acharya Kripalani: Everything that is done here even by bullocks is done by man there. Why? It is not their fault. They have no cattle. So, everything is done by the hand and not by machines.

What did I expect from the Prime Minister today? What did the newspapers expect and what did the people expect? Not a criticism of his criticism. What he gave us was a criticism of his criticism. He was replying to criticism. Where are his proposals? What does he propose to do?

Shri Radhelal Vyas (Ujjan): There was no constructive suggestion from you also.

Acharya Kripalani: Now the taxes are given to the Prime Minister. When you give them to me, I will show you what I will do. You pay him crores and crores of rupees every year and you ask me to do things. Let him vacate the chair; I will show you how it is to be done.

Shri C. K. Nair (Outer Delhi): You get the vote first.

Acharya Kripalani: Then why do you ask such . . .

An Hon. Member: Silly question.

Acharya Kripalani: I won't use any adjectives. Why do you ask me such questions?

You talk about self-help. The Central and the State Governments take money from their blood and then you tell them: help yourself. You say that they are burning cow dung. Do you think it is a pleasure for a cultivator to burn cow dung? What have you provided him with? Have you given them little forests where they can get fuel? Have you given them coal? What have you given them? You always complain that they are burning manure. But, what can the poor people do? They have no resources. Give them resources. At present, they cannot do anything. They can't work for eight hours a day. They are exhausted. They are in perpetual indebtedness. Whenever there is drought, the Prime Minister will glibly say that a well can be sunk for Rs 5

An Hon. Member: 5 annas.

Acharya Kripalani: It can be done for five annas also if the water is one inch below. When there is drought, how can they get water?

I will now come to subsidiary food. There was one Food Minister who used to speak always about subsidiary food. Mr. Munshi of blessed memory.

एक मानवीय सदस्य : वह मरे तो नहीं है ।

आखार्य कृपालानी : अरे भाई, यहां से तो मर गए हैं ।

Acharya Kripalani: He told us to take Moongfali. He also advised us to take bananas. In India even a middle class family cannot take bananas.

Dr. Ram Subhag Singh: It is a luxury.

Acharya Kripalani: We expected—I can say that at least I expected—from

the Prime Minister that he would tell us how the Plan is going to be worked and how the finances are going to be obtained and what schemes will be given emphasis and what schemes will be left aside. I wanted to know how we are going to cut our coat according to our cloth. We have been talking only about foreign exchange. What about the home front? Our savings have dwindled to one-third. Am I not correct?

An Hon. Member: Half.

Acharya Kripalani: Yes. It has dwindled to half of what it was.

Mr. Speaker: The hon. Member must have some idea about the time.

Acharya Kripalani: I am very sorry. I only wanted to say that we must have some realistic idea of the country in which we are living and the Plan should be according to our genius, according to our circumstances and, if I may say so, according to the instructions and advice of the Father of the Nation, who wanted us to plan in a particular way.

Mr. Speaker: I am now going to call Mr. Masani.

An Hon. Member: What about the Socialist party?

Mr. Speaker: Mr. Mahanty has spoken from that side. I will give opportunities to as many members as possible.

1.49 hrs.

Shri M. R. Masani (Ranchi-East): Mr. Speaker, this House has waited with anxiety for the speech that the Prime Minister was to deliver this morning. There were many things in what the Prime Minister said with which almost all members of this House would agree. I myself found that there were three or four aspects of what he said which I would like respectfully to welcome. I think we all respond to the stress that he laid and the highest priority that he gave

to agriculture. Quite apart from whether that priority of his has a place in the Second Five Year Plan or not, this recognition that the problem of the land must come first is one that is endorsed by all of us in this House.

I for one welcome the rather belated recognition of the fact that the private sector, as it is called, or the public sector, as I would prefer to call it, is the only sector that is delivering the goods, and if any crime has been committed, it is not the crime of not showing enterprise, but of showing more enterprise than had been given place for it in the Second Five Year Plan.

Thirdly, I was happy to see that consciousness or recognition is there now on the part of the Prime Minister that, to quote his own words, "with a little more careful planning, the stress on the people of this country would have been somewhat less". I responded, Sir, also to his stress on self-help. If he had been here, I would have taken the liberty of telling him that if the people of India are turning away from the concept of self-help, which Mahatma Gandhi placed before them, it is because of the policies of his own Government. The policies of a Government which are based on bureaucratic State Capitalism are not calculated to bring out the qualities of self-help which he wants our villages and our common people to show.

Self-help only comes when the qualities on which it is based are given recognition and encouragement. What are those qualities? Those qualities are the qualities of enterprise, of hard work, of taking risks, of trying to improve the condition of oneself and one's family, to get a little more for one's children and oneself than people round about have.

What incentives have been provided by this Government to encourage hard work and enterprise among the people? On the contrary, I make bold to say that, by and large, the policies of this Government, whether in the field of agriculture or of industry or trade,

[Shri M. R. Masani]

have been such as to discourage enterprise, hard work and the capacity to take risks. The policy of spoon-feeding the people, of expecting the ma-bap sarkar to do everything for them, from producing steel, to producing fertilisers, to producing various other things, is not a policy which evokes the sentiments of self-help and self-respect among the people.

Therefore, while I agree entirely with the Prime Minister in saying that what this country needs above all is the spirit not of wanting Government to do things for us, but of doing things for ourselves, Government will have to change their policies quite radically before they evoke these qualities of self-help which we all want to see.

Now, Sir, in the brief time that we have, I would like to place before the House three outstanding facts with which we are faced and three priorities which I venture to suggest. The first fact is that of inflation. This inflation has been proceeding for quite a long time and nobody has denied its existence.

[SHRI BARMAN in the Chair.]

The Finance Minister and the Planning Minister have both admitted that this is not an accident, that this inflation is a consequence, and a direct consequence of the Second Five Year Plan. Mr. Nanda, in his opening speech in this debate said:

"The major explanation is.... what we have done ourselves. It is the steadily gathering momentum of the Plan and something for which we were not quite prepared."

May I ask, Sir, why we were not prepared for this? It is not as if no voices were raised pointing out that the Planframe and the Second Plan were inevitably going to create inflation in this country. May I remind the House, Sir, that one of the Members of the Planning Commission, Mr. K. C.

Neogy, had the prescience and the courage to voice this view to the point of what came to be called almost a minute of dissent to the Second Five Year Plan, because he realised that this consequence was going to follow. Is it not also now time to pay a tribute to that lonely member of the Panel of Economists, Prof. B. R. Shenoy, who also had the wisdom, compared to the remaining twenty who were blindly led into the fold, to point out that the deficit financing contemplated in the Plan would inevitably raise prices and create inflation in this country? So, warnings were not wanting. But the warnings were ignored, because the voice of false prophets and quack economists were listened to. People who talked of "physical planning" and slogans taken from totalitarian countries were listened to rather than other economists and trained administrators.

Recently, one of the fathers of this Plan, Prof. Mahalanobis, wrote an article in the *New Age*, the journal of the Communist Party of India, in which he made this interesting statement:

"Socialist transformation requires the concurrence, and support, voluntary or otherwise, of the persons affected by each decision."

What, Sir, is involuntary support? What kind of involuntary support from the people of India does this gentleman expect? Considering that the article appeared in a communist journal, considering that it accepted altogether the methods of communist China, it is quite clear that the kind of support which Prof. Mahalanobis expects is that secured by terror and secret police. And yet, these were the people whose judgments were listened to rather than people like Mr. Neogy and Prof. Shenoy.

If there is inflation today, let us accept the fact that Government and its Plan are alone responsible for it.

Now, Sir, the Finance Minister while introducing his Budget and in particular his excise duties claimed that the

effect of those excise duties would be counter-inflationary. At that time, speaking in this House, on the 28th May, I took the opportunity of saying:

"I am sorry to be a pessimist and I hope the Finance Minister will prove right. But I venture in all humility to express a fear that the result of this taxation, in the context in which it has come alongside of a large dose of deficit financing, is going to set in process the very vicious spiral of inflation, rising prices, rising wages and rising costs which we, I and all of us are so keen to avert."

Now, what are the developments of the last few months and what have they got to say on this point? The rise in the general price index from the time when I made that speech in this House, from May up to August 1957, is no less than 29 per cent, a very steep rise in a few months. If you take it commodity-wise, you find that the index figures have risen as follows—

Rice	from 666 to 683
Wheat	from 541 to 548
Sugar	from 280 to 309
Coffee	from 618 to 648
Fuel, power, lighting, lubri- cants, etc.,	from 109 to 114

So, in spite of the excise duties which were claimed to be counter-inflationary, in spite of all the efforts of Government to mop up purchasing power, inflation has been proceeding at a galloping pace since the Budget was introduced, and unfortunately my pessimism has been more justified than the Finance Minister's optimism.

That in the first glaring fact we have to face, and its implications are very unhappy, because inflation is both anti-social and anti-socialist in its implications. It helps people who live on speculation; it oppresses people who have fixed incomes and salaries;

it takes away the money from the pockets of the poor and puts it into the pockets of the rich; it discourages thrift, savings and investment; it encourages consumption and hoarding. These are the consequences of a policy which was wrong from the start, of a Plan which was mistaken from the start, implications that could have been avoided if better planning and more cautious planning had been undertaken.

The second important fact is the food shortage. The Congress Working Committee have said that the deficit is one of "only 10 per cent." I did not know whether to laugh or to weep when I read that it was only 10 per cent. Only 10 per cent. of what? Only 10 per cent. of a total foodgrain production of 68.8 million tons in 1956-57. That is a deficit of 7 million tons of foodgrains. This is not a thing to which the word "only" can be applied. It is something terrific; it is something very alarming; it is something that calls for a sense of urgency which I missed from the Prime Minister's speech. If this House is to do its duty by the people, it has to bring a sense of urgency to this terrible situation in which we find ourselves today. That sense of urgency I want to know is it there? Why do I say that 7 million tons is a very big deficit? Let us see how much we imported into this country in the years when we imported more than any others. Our highest foodgrain imports were during the years 1947 to 1951. Let us see how much we managed to import. In 2.84 million tons, in 1949, 3.62 million tons, in 1947 it was 2.37 million tons, in 1948, 2.09 million tons and in 1951, the highest figure, 4.68 million tons. In the very peak year of import of foodgrains, we were able only to get together 4½ million tons from abroad. Here, we are faced with a deficit of only 7 million tons. Where is that food going to come from?

14.00 hrs.

What are the implications of this, again? It means, on the one hand,

[Shri M. R. Masani]

distress and starvation. Secondly, it means that we have to impose controls in a vain effort to control the situation. What is the result of controls? On the one hand, we want a 15 per cent. increase in food production. Are we providing the incentives for increased food production? The only incentive to the peasant is to get a better price for his foodgrains with which to purchase the consumer goods that he wants. There is no other incentive. Our controls are directed exactly to the opposite end: to deprive the peasant of his higher price, to blame the peasant for hoarding when he is doing nothing more than an intelligent self-interest point of view, dictates, of trying to get the best price for his products. We all try to get the best price for our products. For that, he is called a hoarder and Ordinances and Bills are passed to suppress him. This, whatever the ethics, is not going to bring more food production. I hope, in spite of the Report which has been placed on the Table yesterday which we shall discuss another time, we shall be very careful in doing things, however well intentioned, which may come in the way of increasing food production that we all desire.

Thirdly as the Prime Minister pointed out, increased import of foodgrains means using up valuable foreign exchange. Therefore, we come to this, that unless there is a radical change in Government's policy, the 15 per cent. increase that the Prime Minister desires and we would all like to see is not likely to materialise: certainly not with the present policy.

The third major fact to which I would like to draw attention is the inadequate resources for our efforts. The foreign exchange gap is well known to be one of Rs. 700 crores or 1,400 million dollars. I am told that the hump is still to come, that the deficit will still widen before it can shrink. However, since the Speaker has requested that we keep off the topic of foreign exchange because of

the motion that would be separately debated, which stands in the name of some of my colleagues and myself from the Independent Parliamentary Group and the Ganatantra Parishad, I shall desist from any reference to the foreign exchange gap.

What is more alarming than the foreign exchange gap is the gap in our internal resources, of which we are not yet quite conscious, of which, I am sure, by the end of this year we shall all be talking. What is the gap in our indigenous resources? What is the crisis in Rupee finance which is looming round the corner? The target for small savings was Rs. 100 crores a year. In 1956-57 we managed to collect Rs. 61.54 crores. In April to October this year for which figures are available, the collection is only Rs. 26.33 crores, a lower rate than even last year when we fell short of our target by Rs. 40 crores.

Similarly, the target of borrowing in the Plan was Rs. 140 crores a year or Rs. 700 crores for 5 years. The total net loan subscribed in 1956-57....(the bell rings).

May I mention, Sir, I am speaking for a Group and the Speaker said that they will have 20 to 30 minutes.

Mr. Chairman: What he said when he was leaving the Chair was, 15 minutes for each.

Shri M. R. Masani: In the beginning when he announced the debate, he said that spokesmen of groups will have 20 to 30 minutes and others 10 minutes.

Mr. Chairman: Anyhow, the House understands that so many Members are desirous of speaking and it is only one day that is allotted for this. So each Member should try to make his observations briefly.

Shri M. R. Masani: I am afraid, I must have another ten minutes, and I crave your indulgence.

The borrowing target was Rs. 140 crores. The net loans subscribed in the last two years were Rs. 160 crores, at the rate of Rs. 80 crores a year as against 140. It is not only foreign exchange that we are short of. We are short of internal savings to invest in our Plan. These three facts, in my view, call for a radical re-thinking on the part of the Government.

The Prime Minister, this morning, used phrases like "slightly" more careful planning, "slightly" less. I think this is under-stating the problem. He said there was no need for radical re-phasing of the Plan. I do not know about Plan. I will certainly say that there is need for radical re-thinking on the subject of planning. We have been very mistaken in the last two years. Unless we get back to a correct plane of thinking on the subject of planning, we shall invite further disasters on our country. I was very glad when, in beginning the debate, Shri Nanda, the Minister for Planning, showed a great sense of realism in many things he said. One remark particularly I would like to quote from his speech:

"We have to do nothing which would queer the pitch of subsequent phases of development."

That shows the great danger of this misconceived emphasis in our Plan which might come in the way of our future development, apart from doing immediate harm. It is precisely from the point of view of successful planning that I am making a plea for radical re-thinking on the part of the Government and its Advisers. Mere tinkering with this Plan will not do.

I wonder if the lesson has been fully learnt? Are we prepared to discard the fanciful concept of physical planning? Are we prepared to admit frankly the fact that we have tried to put too much in heavy industry and neglected the needs of consumer goods and of agriculture? These are the two very patent defects

in the Plan which, unless they are put right, will continue to plague us.

I was delighted this morning to hear from the Leader of the Praja Socialist Party a very realistic assessment of what planning meant. He pointed out that in the countries of so-called planning, namely, Russia, China and communist countries of Eastern Europe, conditions are immeasurably worse than in the countries of Western Europe where there is no planning of that particular kind. I think he has oversimplified the matter. There is a certain kind of planning in Britain, in the U.S.A., in Sweden, in Switzerland, in West Germany, and so on. That is minimal, essential planning, real democratic planning, leaving the laws of the market and the enterprise of the people to find vent. The kind of planning that takes place in the communist countries is not only inconsistent with democracy, but has failed to deliver the goods to the people. We have to make a choice between the British, Scandinavian and American kind of planning and the planning of communist dictatorship. Until we are clear on this distinction, we shall continue to find ourselves in the kind of mess in which we find ourselves today.

What do I suggest concretely? I suggest three concrete things. One is the elongation of certain portions of investment in the Plan, as in the case of the Steel works, and the curtailing of certain other parts of the Plan. That is a matter for the Government and the Planning Commission to work out.

The second is the creation of a climate more favourable for foreign investment. That is a matter for a separate debate and I shall withhold comment on it. But I would like to say, having been in the United States a few days after the mission of the Finance Minister, that he has done a great job for the country in that visit. I did not meet any Member of the Government there. That was not

[Shri M. R. Masani]

my function. But I did meet leading figures in the world of industry and banking and I can say that the way in which the Finance Minister put across the needs of this country and the problems of this country and made out a case for support without strings on economic grounds has been a very fine piece of work for which this country should be grateful to him. As one who has crossed swords with him and will cross swords with him again, I would like to pay my tribute for the way in which he has tried to get resources for this country which it so badly needs.

Thirdly, I think, above all, we shall have to create a climate in this country which provides incentives to hard work and production and saving. If the Prime Minister found that the House was unsympathetic to his talk of self-help, as he said there was an amazing capacity to ask for help and an amazing incapacity to help oneself, what was the reason? It is because, as I have said, of the pattern of our planning. The State Capitalist drift in which we are indulging now is not one that brings out the capacity for self-help. Acharya Kripalani referred to a country, West Germany, which has managed, almost outstandingly in this world today, to solve its problems. Our Finance Minister, during his visit to West Germany met the great economic expert of West Germany, Dr. Erhard, who has been recognised for his great service to his country by being made the Vice-Chancellor or Deputy Prime Minister of that country. How did West Germany get out of a situation a hundred times worse than ours, with complete destitution, complete destruction of industry and so starving people? It did so because of the wise leadership given by Dr. Erhard, and I would like to conclude by telling you in what that leadership lies.

In June 1948, Dr. Erhard as Finance and Economics Minister terminated all rationing and all price controls. He

changed the tax laws by giving incentives to those who would build new factories, by giving more tax incentives to those who would find markets abroad and export goods from Germany. This decision of his was revolutionary. It startled not only his own advisers but it upset the British, French and American authorities who were then in possession of West Germany. Gen. Lucius Clay, the American chief in Germany, called Dr. Erhard to tell him that he was very worried about what he was doing. Gen. Lucius Clay said: "Dr. Erhard, my advisers tell me this is a terrible mistake you are making." Dr. Erhard replied: "General Clay, pay no attention to them. My own advisers tell me the same thing".

And what has been the result? The result is the phenomenal, magnificent progress that West Germany has made in the years since the war, which is unequalled by any other part of the world, capitalist or communist. We see the result before our eyes today. That was the policy of lowering taxes, letting money fructify in the pockets of the people, encouraging the peasant, the professional man, the businessman and the industrialist to make more honest profit by putting in hard work, by taking risk and showing enterprise.

An Hon. Member. And American aid.

Shri M. R. Masani: These are the qualities which we need to encourage in this country, and I can suggest no better model to our Finance Minister than to draw inspiration from Dr. Erhard and West Germany.

I shall end by quoting the memorable statement with which Dr. Erhard popularised this policy: "Turn the people and the money loose, and they will make the country strong."

श्री रामार्थी (वेहरामन) : समाजिक महावेद, युवा युवती कुई कि अपनी शाहू ने इसने युद्धों दरमें से ज्वाल की

सपोर्ट में तकरीर की है। मैं समझता हूँ कि प्लान में न इधर की तरफ से कपी बतलायी जा रही है व उधर से बतलायी जा रही है। सब सोग यही कहते हैं कि प्लान अच्छा है, इसे कामयाक बनाना चाहिए।

श्री भजराव तिहे (फिरोजाबाद) : इधर से बतलाया जा रहा है।

श्री श्यारी : इधर से तो यह तकाजा आ रहा है कि प्लान को बढ़ाया जाये। असल में जो चीज बतलायी जा रही है वह है काम करने के तरीकों में कमी। इस बारे में मेरी कुछ नुकाबाही है। मैं समझता हूँ कि प्लानिंग कमीशन की ओर बवनमेंट को इस बात से बालबर रहना चाहिए कि काम करने के तरीकों में क्या क्या आमिया हैं, क्योंकि सब से अच्छा प्लान तभी हो सकता है जब कि प्लान करने वालों का अपनी कमज़ोरियों और गलतियों की तरफ ध्यान हो।

सबसे बड़ी बात जिसकी मुझे आज खुशी हुई वह यह है कि प्राइवेट मिनिस्टर साहब ने अपनी तकरीर में कबूल किया कि अकेले एक्सटरनल फाइनेंस की ही कमी नहीं है बल्कि डोमेस्टिक फाइनेंस की भी परेशानी है। यह पहली मतभंग बवनमेंट की तरफ से बात आयी है। मैं समझता हूँ कि एक्सटरनल फाइनेंस की बाके इतनी कोई परेशानी नहीं है कि जितनी इंटरनल फाइनेंस की है और इस कपी की जिम्मेदारी किसी न किसी को घोड़नी पड़ेगी। अकेला यह कह देना कि आमी है डेमोक्रेसी के उत्सूक के लिलाक है। या तो कोई मिनिस्टर साहब यहां अड़े होकर कहें कि हमारी गलती से ऐसा हुआ या प्लानिंग कमीशन कहे या और कोई कहे। यह तहकी-कात होनी चाहिए कि यह कमी हुई तो क्यों हुई।

पहले पब्लिक सेक्टर के लिये यह प्लान ३५०० करोड़ का किया गया था। उसके

बाद स्टेटिस्टिकल प्लान का फिर आया थी महालानोबीस का जिसमें बतलाया गया कि यह ४३०० करोड़ हो जायगा। उसके बाद मैथमेटिकल फिर आया, जो कि प्लानिंग कमीशन की तरफ से आया, जो कि फेन्चुपल चीजों को देस्कर बनाया गया था, और वह फिर आया कि यह रकम ४८०० करोड़ होगी। फिर मैनन साहब की तरफ से डिफेंस बैरह का फिर आया कि डिफेंस पर ७०० करोड़ और ज्यादा लाभ होगा। उसको मिला कर यह रकम ५५०० करोड़ की हो गयी। इस तरह से यह चीज बढ़ती गयी। यह प्लानिंग कमीशन का या मिनिस्टर का फजं या कि इन चीजों की जांच की जाती कि किस किस तरह की चीजें इसमें आयेंगी और कौन कौन सी अन्य मुश्किलें सामने आयेंगी। इस प्लान के चलाने में भी कुछ लामियां हैं। और मैं समझता हूँ कि यह बेहतर मौका है कि मेर्वर साहिबान में जो मामलात मालम किये हैं उसका कायदा उठाया जाये।

मैं इजं करूँ कि पब्लिक सेक्टर के लिए यह फिर या कि १००० करोड़ रुपया तो करेंट एक्सेंटीवर में लाभ हो जायगा और लोन और नये इनवेस्टमेंट जो होंगे वह ३६०० करोड़ के होंगे। करेंट एक्सेंटीवर से जो रकम मिलनी है वह तो टैक्सेशन से मिल जायेगी और लाभ कर दी जायेगी। असली सवाल तो नये इनवेस्टमेंट का है जिसकी तादाद ४५०० करोड़ रुपयी गयी थी। उसके लिए यह तदकीर सोची गयी थी कि सेटर की ओर तमाम स्टेट्स की आमदानी में जो लाभ कम करके ३५० करोड़ बच जायेगा। बानी यह कि हर स्टेट सरप्लास बबट बनायेगी और उससे जो बचत होगी वह ३५० करोड़ की हो जायेगी और इतनी रकम करेंट रेवेन्यू से मिल जायेगी। अब यह बात किताब में लिख देना चाहाना चाहिए, सेकिन

[श्री स्थानी]

वह कौन सा प्राक्षस वा जिसकी जिम्मेदारी यह भीज लिखने की थी । आज उसको नेशन के सामने इसका अबाद देना पड़ेगा, ज्योंकि हम देख रहे हैं कि हर एक स्टेट डेफिसिट में चल रही है हम देखते हैं कि कुछ नहीं बच रहा है स्टेट्स के बजट से और कुछ नहीं बचता है सेंटर के बजट से । इस तरफ प्राइम मिनिस्टर को और औरों को भी तबज्जह देनी चाहिए और किसने यह बामी की है उसका नाम बताया जाये । ज्यानिंग कमीशन का फर्ज है कि वह इस बात की तहकीकात करे । यह तो ५० करोड़ बालाना का डेफिसिट है । इस तरह से प्लान कीसे चलेगा । इस बात की तरफ तबज्जह ज्यों नहीं दी गयी कि स्टेट्स के बजट डेफिसिट हो रहे हैं, उनकी आंखें कहां थीं, काइनेन्स के बे एक्सपर्ट कहां हैं और क्या कर रहे हैं । पहले प्लान यह था कि कर्टेंट एक्सपेंडीचर से इतना सरप्लस होगा और अब ५० करोड़ के करीब डेफिसिट हो रहा है ।

अगर इसी रेट से चलता गया तो पांच वर्ष में २५० करोड़ के करीब डेफिसिट फाइनेन्स का सामना करना होगा । ज्योंकि जिस मद को हम आमदनी की मद समझते थे वह डेफिसिट की मद हो गयी ।

उसके बाद ८५० करोड़ के नये टैक्स लगाने की बात थी । यह प्लान था कि पांच वर्ष में ८५० करोड़ की आमदनी इस तरह से नये टैक्स लगा कर हो जायेगी । नये टैक्सों की उम्मीद इसलिए की गयी थी कि तेजी से काम होगा, लोगों की आमदनी बढ़ेगी, इनफ्लेशन होगा और इसलिए नये टैक्सों से इतनी आमदनी हो जायेगी । लेकिन यह खायल किसी ने नहीं किया कि अगर तिर्फ़ इनफ्लेशन ही बढ़ा और लोगों की आमदनी न बढ़ी तो ये टैक्स कैसे बसूल किये जा सकेंगे और कैसे लगाये जा सकेंगे । पिछले १ दो सालों में ५० करोड़ और १०६

करोड़ के नये टैक्स लगाये गये हैं यानी दो सालों में १८६ करोड़ के नये टैक्स लगाये गये हैं । अब बाकी तीन सालों में आपको इतना और बसूल करना है कि कुल ८५० करोड़ हो जाये । अगर इतना बसूल नहीं होता तो यह भी डेफिसिट हो रहा है । इस तरह से आप इस काम को कैसे पूरा कर पायेंगे । हम कुछ नहीं आनंदे कि आप हमसे बालबाद हैं या नहीं क्योंकि आप हमसे इसके बारे में कुछ कहते नहीं हैं । जूंकि आप हमसे इस बारे में कुछ कहते नहीं हैं इसलिए हम समझते हैं कि आप बेलबाद हैं और यह बेलबादी ही हमको तकलीफ़ देती है । अगर सरकार इस तरफ से बेलबाद नहीं है तो निहायत आजिंदी के साथ प्राइम मिनिस्टर साहब को और उनके साथियों को नेशन के सामने अपनी गलती को कनफेस कर लेना चाहिए । मैं समझता हूँ कि ये नये टैक्स इतनी तादाद में नहीं मिल सकते । जो अब तक काम हुआ है उसको देखकर हम ऐसा अनुमान लगा सकते हैं ।

एक मानवीय सदस्य : आप हमारा काम कर रहे हैं ।

श्री स्थानी : जो काम आप नहीं करते उसे हमें करना पड़ता है ।

इसके बाद उम्मीद थी कि मार्केट से लोन लेकर कुछ इंटरनल काइनेंस मिल जायेगा । ७०० करोड़ का लोन लेने का प्लान था । खायल था कि इनफ्लेशन होगा, लोगों के पास रुपया काफी होगा और लोन आसानी से मिल जायेगा । यह ७०० का लोन हर साल १४० करोड़ लेकर पूरा करने का इरादा था । अभी तक १४० करोड़ के बजाये शायद १०० या ११० करोड़ का लोन लिया गया है । लेकिन इसका काफी हिस्सा पुराने लोन्स का रिन्यूपल है । इस लोन से आपको तिर्फ़ यह कायदा हुआ कि आपको तुराना भी

नहीं देना पड़ रहा है। सेकिन आपको नहीं आमदारी क्या हुई। मैं नहीं कह सकता कि इसमें ज्यामेट्रीकल, स्टेटिस्टिकल, मैथेमेटिकल या ट्रिगनामेट्रिकल फार्मूला लगेगा। सेकिन ज्यादा से ज्यादा हम यही मान सकते हैं कि हमको जो देना था वह नहीं देना पड़ेगा और इसी को हम चाहे जो भी मान सें। रेनुप्रल्स के अलावा काफी तादाद ऐसी है जो कि आपके रिजर्व बैंक ने लोन खारीद लिया है, जहां इसका भी खायाल कीजिये, यह भी एक फैलेसी है। अगर रिजर्व बैंक लोन खारीदता है और आपके उस लोन को लोन तसव्वर करके यह मानता है कि आपने पब्लिक से लोन ले लिया तो आप इस बात को कहिये कि रिजर्व बैंक का दिया हुआ रूपया ऐसा ही है जैसे कि ज्यादा करेसी नोट छाप दिये। वह रूपया कितना लिया है क्योंकि रूपये पैसे के मामले में मैं जहां पैसे का माकूल हिसाब जानना चाहता हूं और हाउस का फर्ज है कि वह उस को जाने। मैं प्लानिंग मिनिस्टर आहब से बहुत आजिजी के साथ यह पूछना चाहता हूं कि कितना रूपया रिजर्व बैंक से मिला है और रेनुप्रल्स का कितना है? आप मेहरबानी करके हाउस को कौन-फ़िडेंस में लीजिये और यह इनफ़ारमेशन हाउस को दीजिय, खाली आपका यह फ़ीमसं दे देना कि इतना लोन लिया, हमारे ऊपर इसका यह असर पड़ेगा कि आप हमको कुछ अजब तरीके से बात बता रहे हैं और कुछ चीज़ चीज़ में हम से छिपा रहे हैं, पूरी बात नहीं बता रहे हैं और इससे हमें तकलीफ़ पहुंचेगी। आप हमको पहले अपनी अजबू-रियां तो बताइये। कृपलानी जी ने आज ठीक ही कहा, अब उनसे यह कहना कि वह कोई एक कंस्ट्रक्टिव तज्जीज़ करें तो वह तो उसको तब करेंगे जब आप उनको अपनी कैविनेट में से लेंगे, बिना उसके कैसे कर देंगे। अब मुझको कैविनेट में से निकाला गया है, जब तक मैं कैविनेट में था तब तक आप कंस्ट्रक्टिव तज्जीज़ मज्ज़ से

तसव कर सकते थे सेकिन अब मुझ से यह उम्मीद न कीजिये। आज भी मैं कंस्ट्रक्टिव तज्जीज़ कर सकता हूं बातें आप हाउस के सामने सज्जाई के साथ सब कनफ़ेस कीजिये और अगर आप ऐसा करेंगे तो हाउस आपके साथ सहयोग करेगा। उस हाउस में मैं आपको यकीन दिलाना चाहता हूं कि हाउस आपके साथ सहयोग करेगा। मैं आप से यह प्रवृत्त करना चाहता हूं कि इस प्लानिंग के काम में आप उस हाउस का सहयोग लीजिये। यह तो आपके लोन की कैफियत हुई।

स्पील सेविंग्स लोन के मात्रात आप को दो साल में २०० करोड़ रुपया बसूल करना था, ५०० करोड़ कुल आना था स्पील सेविंग्स से। इसकी कैफियत यह है जैसा कि मेरे दोस्त मसानी साहब ने बतलाया था कि ६० या ६१ करोड़ आपको पिछले साल मिला था १०० करोड़ की जगह और इस सहुल आपको २०, ३० या ४० करोड़ तक मिलने की उम्मीद की जाती है। इसका फ़ाइनेंस के आसपास के लोगों से इशारा मिलता है।

Shri Naushir Bharucha: You have got Rs. 26 crores only for six months.

Shri Tyagi: The hon. Member seems to have some closer relations with somebody. Anyway, he knows better.

अगर यह कैफियत आपके स्पील सेविंग्स की है तो मैं इसको आपके इंतजाम की सामी मानता हूं और मैं इसको आपकी नाकामयती मानता हूं और आप भी इसको तसलीम कीजिये कि यह आपकी खामी है और फ़ेल्पोर है जो कि आपने बंजूर नहीं की। इससे आपका प्लान यकीनन गिरेगा। आज जाहिर है कि आपकी खामियों और नाकाविलियत की बजाह से यह प्लान गिर रहा है क्योंकि आपने जो प्लान किया था वह सही सावित नहीं हुआ और वह शलत सावित हो रहा है।

[श्री रघुनाथ]

१५० करोड़ रुपया रेलवे का कंट्री-व्यापार था लेकिन १५० करोड़ रुपये का कंट्रीव्यापार आपको मिलना नहीं है और आपद यह रेलवे खुद डेफिसिट में चल रही है।

प्राविडेंट फंड का यहां तक साल्लुक है तो गवर्नरेंट सेवेंट्स का तो आप से ही सकते हैं और यह सब हो सकता है कि २५० करोड़ आपने उसमें लिया था।

फारेन रिसोर्सेंज का ८०० करोड़ रुपया था। अब फारेन रिसोर्सेंज की बात बहुत तकलीफदेह है, मैं इस मौके पर उसकी बाबत कुछ और ज्यादा नहीं कहता चाहता और जान बत कर कुपी साफ़ाना चाहता हूँ क्योंकि आजकल की दुनिया बड़ी शुरू है की दुनिया है। अभी मैं अपने पुराने पेशे पर नहीं आ सका हूँ उस मुहूर्त से निकल कर अभी ताजा ताजा आया हूँ तो जरा अपने पुराने देश पर लौटने में मझे कुछ दूर लगेगी।

एक आनन्दीय सवाल : इधर आ जाइये।

श्री रघुनाथ : ८०० करोड़ जो आपने फारेन रिसोर्सेंज से लिया था वह आपको मुशारक हो लेकिन मैं यह आपसे जानना चाहता हूँ कि वह ८०० करोड़ लंबे कैसे होगा ?

डैफिसिट फाइनेंसिंग आपकी १२०० करोड़ की थी। लेकिन यह नोट आप कर मिटरल डैफिसिट फाइनेंसिंग १२०० करोड़ की रकम थी और बाकी इनडाइरेक्ट तरीके से जो यह डैफिसिट १८०० और २४०० करोड़ की हो सकती है उसको आपने गिना नहीं, वह डैफिसिट जो स्टेट्स में चारों तरफ से हो रही है उसको भी तो अपने सामने रख कर हिसाब लगाइये। यह आपकी मिटरल डैफिसिट फाइनेंसिंग १२०० करोड़ की है जो आप ज्यादा नोट आप कर डैफिसिट

फाइनेंसिंग करना चाहते हैं। आपके पास जो ४०० करोड़ का अनकवर्ड डेफिसिट था वह कब डिस्कवर होगा, मैं कह नहीं सकता।

डिफेंस पर हम ७०० करोड़ रुपये की अर्था सुनते हैं। डिफेंस की ७०० करोड़ रुपये से प्लानिंग की जा रही है। अभी मैं फिलहाल इस सम्बन्ध में कुछ नहीं कहना चाहता।

अनली सवाल है कि आप वह बाबत दीजिये कि आपको टोटल डैफिसिट फाइनेंसिंग कितनी है और ५ वर्ष में इन तमाम सामियों और सेवेंट्स की बजह से वह कुल टोटल कितना पहुँचेगा, तब ही हाउस इस बात का अनदाजा लगा सकेगा कि आपका प्लान इस काबिल है कि उसे अंजूर किया जाय या उसमें कुछ तरमीम की जानी चाही है।

मुझे प्राइम मिनिस्टर साहब से आप यह सुन कर खुशी हुई कि हमारे इस प्लान का कोर कोयला, लोहा, इस्पात और कारखाने ही नहीं हैं बल्कि एप्रीकल्चर है। मैं इस सिनलसिले में हाउस को यह बतलाना चाहता हूँ कि एप्रीकल्चर की दिशा में जो कार्य किया जा रहा है वह सफल नहीं हो रहा है।

फारेन एक्सचेंज की बाबत में आपके सामने कच्चा चिठ्ठा रखना चाहता हूँ और मैं चाहता हूँ कि उसकी बाबत जो गलतफहमियां वर्ती में हैं उनको रक्षा कर दिया जाय। आपके अपने हिसाब से पर्सिक सेक्टर में ४८०० करोड़ रुपये में से १७०० करोड़ का फारेन एक्सचेंज एनवाल्ड था और प्राइवेट सेक्टर में ४५० करोड़ रुपये का फारेन एक्सचेंज एनवाल्ड था। मुझे मालूम हुआ है कि प्राइवेट सेक्टर ४५० करोड़ रुपये के एस्टार्ट का ६० फी सदी का सामान से चुका या ले चुका है। अब ४५० करोड़ रुपया जो प्राइवेट सेक्टर के ले उसने वह

इस्तेमाल कर लिया है और आपका कारेन एस्टेट्मेंट ईप्लीट हुआ। मैं जाहता हूँ कि इसका भी परा जबाब दिया जाय कि यह कैसे हो गया? क्या आप कागज नहीं देखते हैं या आपके अफसरान ठीक कर और सही सही रिपोर्ट नहीं करते हैं या आपको लेख्चर या स्टेटमेंट बनाने से फुरसत नहीं मिलती है? मैं नहीं जाहता कि हमारे यहाँ काइनेंस का काम इतना ढीला ढाला हो कि इस तरीके से रुपया लिसक जाय। ४५० करोड़ का उनका एलाइटमेंट या जिसका कि वह ६०फी सदी इस्तेमाल कर गये और उसके बाद जो डेफर्ड पेमेंट का कमिटमेंट किया है वह मेरी समझ में एक बड़ा भारी लतरा है और वह हमारे ऊपर एक बड़ा नाजिल होती। इसके भारी तो यह हुये कि आपकी असरी प्लानिंग यह है कि किसी तरीके से यह पांच वर्ष अपने निकाम देना और पांच वर्ष के बाद की कोई पर्वाह नहीं करना क्योंकि खुदा आने हम तब रहें या न रहें, ऐसा रवैया अस्तियार करना में समझता हूँ करती गलत है। पालियार्मेंट को इस किस्म की चीज़ करने के लिये अंजूरी नहीं देनी चाहिये। अगर हम कोई बुरा करते हैं तो उसकी सज्जा हमें अपने आप ही भुगतनी चाहिये और पांच वर्ष के बाद आने वाली चालियार्मेंट के ऊपर किसी किस्म का बोझ ढासना मेरे खयाल में मुनासिब नहीं है और यह आगे आने वाली नई पालियार्मेंट के साथ बैंडसाफ़ी होती।

सेठ गोविंद दास (जबलपुर) : सभापति महोदय, आज इस योजना पर बतंभान परिस्थिति में विचार करने के लिये हमारे प्रधान मंत्री जी कर जो भाषण हुआ, उससे हमारे देश को एक नई स्फूर्ति मिलेगी और एक नई आशा प्राप्त होगी, इसमें मुझे सम्बेद नहीं है।

आचार्य कृपलानी ने उसके बाद जो बातें कही हैं मुझे उन्हें सुन कर कुछ आश्चर्य हुआ। उन्होंने कहा कि हमें भर्ती हो वर्ष अंतर आना चाहिये। मैं इस उम्मेद में बह

कहना चाहता हूँ कि यदि हम दो वर्ष ठहर में तो फिर योजना बना कर कार्य करने का हमारा जो तरीका है, हमारी जो प्रजाली है उसे सदा के लिये हमें समाप्त कर देना होगा। हपलानी जी ने दो बातें और कही हैं। एक तो उन्होंने बन महोत्सवों पर कटाक्ष किया और दूसरे १४ नवम्बर को जो बाल दिवस मनाया गया उसकी हंसी उड़ायी। मैं आपसे कहना चाहता हूँ कि इन तरीकों से देश को एक नई स्फूर्ति मिलती है। मैं एक खोटा सा नाटककार हूँ और नाटककार होने के कारण महोविज्ञान को भी खोड़ा सा समझता हूँ। जिन राष्ट्रियिता महारथा गांधी की बात आचार्य कृपलानी सदा किया करते हैं, उनके साथ केवल उन्हीं को रहने का सौभाग्य प्राप्त नहीं हुआ है, हम सभी को उनकी छविकाया में कार्य करने का सुभवसर प्राप्त हुआ है। हम सब यह जानते हैं कि गांधी जी भी देश की मन्त्रियों को किस प्रकार देखा करते थे, और बन महोत्सव के मदृश और बाल दिवस के सदृश जो दिन मनाये जाते हैं उनको देखिये कि उनसे भी लाभ हुआ है। जो बाल दिवस हम मनाते हैं उनसे भी बड़ा लाभ हुआ है और बहुत बड़ा लाभ होने की संभावना भी है।

कृपलानी जी ने एक फूहड़ी सी बात कही। कम से कम हम उनके सदृश व्यक्तियों से यह आशा नहीं करते थे।

Shri Braj Raj Singh (Ferozabad): Is it parliamentary to say 'phoohad'?

सेठ गोविंद दास : आप काबूद हिन्दी समझते नहीं हैं।

मैं कृपलानी जी की बड़ी इच्छा करता हूँ। यदि हमारे एक मित्र ने बहाँ से बूझ कि आप कोई विचारक सुझाव दीजिये।

[सेठ गोविन्द दास]

तो उन्होंने कहा : कुर्सी लासी करो, तब विधायक सुझाव दूंगा । उसका कुछ उत्तर तो मेरे मित्र त्यागी जी ने दे दिया । लेकिन कृपलानी जी यहां नहीं हैं, मैं उनसे कहना चाहता था कि हमारे देश में प्रजातन्त्र चलता है । प्रजातन्त्र में चुनावों का सब से बड़ा महत्व होता है । अभी चुनाव हुये बहुत समय नहीं हुआ । आठ महीने ही बीते हैं । इन आठ महीनों से पहले कुर्सी पर रहने की देश और देश की प्रजा ने किस को अनुमति दी है । वे इस बात को जानते हैं सन् १९५२ के चुनाव में वे नहीं आ सके थे और यदि वे यहां आज आये हैं तो इसलिये कि कांग्रेस ने उनके खिलाफ़ कोई दूसरा व्यक्ति खड़ा नहीं किया ।

उनके बाद श्री मसानी जी का भाषण हुआ । मसानी जी ने अपने भाषण में जो तीन सुझाव दिये, मैं उन्हीं तीन सुझावों से पूर्णतया सहमत हूं । उन्होंने कहा कि हमें इस पंचवर्षीय योजना में कुछ कार्यों को रोकना चाहिये । देश की वर्तमान परिस्थिति में हमें योजना पर पुनर्विचार करके कुछ कार्यों को रोकना अवश्य चाहिये । दूसरी बात उन्होंने कही कि बाहर की पूँजी को हमें आकर्षित करने का प्रयत्न करना चाहिये । यह भी उनका कहना ठीक है, और तीसरी बात जो उन्होंने कही उसको मैं सबसे महत्व-पूर्ण मानता हूं कि हमें देश में इस प्रकार के वायुमण्डल की उत्पत्ति करनी चाहिये जिससे कि हमारी यह योजना सफल हो जाये ।

कठिनाइयों से हमें बोड़ा भी उन्होंने की आवश्यकता नहीं है । हमने स्वराज्य प्राप्त करने की लड़ाई के समय सन् १९२० से से कर १९४७ तक २७ वर्षों में बड़ी से बड़ी कठिनाइयों को देखा है, हमने उन कठिनाइयों का सामना किया है और जिस अदम्य साहस से हम वे उन कठिनाइयों का सामना किया

है, उसी अदम्य साहस से हमें आज भी अपनी योजना को सफल करने के लिये उन कठिनाइयों का सामना करना चाहिये ।

मैं यह नहीं चाहता कि पंचवर्षीय योजना दो वर्ष के लिये रोक दी जाये, या उसे आगे को बढ़ाया जाये । देश और विदेश के सहयोग और सहानुभूति के लिये अवश्य हमें ऐसे वायुमण्डल को तैयार करने की आवश्यकता है । इस वायुमण्डल को तैयार करने के लिये मैं कुछ सुझाव रखता चाहता हूं । हमारे करों की प्रणाली में हमें परिवर्तन करने की आवश्यकता है । अभी कपड़ा, शकर और तम्बाकू पर से जो विक्री कर हटा, वह एक सही कदम है । इसी प्रकार और करों के सम्बन्ध में हमें बहुत कुछ सोचने की आवश्यकता है जिससे जो बन हमें मिलने वाला है उस बन में भी कभी न आये और लोगों को करों का भार भी महसूस न हो । दूसरे जनता की एक और शिकायत है जिसके कारण वायु-मण्डल नहीं बन रहा है, वह यह कि जनता से जो बन लिया जाता है उस बन का ठीक उत्पयोग नहीं होता । उस बन का बहुत सा हिस्सा भ्रष्टाचार और घूसक्तोरी में जाता है । जनता की यह शिकायत बहुत अंशों में सही है । अगर जनता को विश्वास हो जाये कि वह करों के रूप में गरीब होने पर भी जो बन अपनी गाड़ी कमाई का देती है, उससे सचमुच भ्रष्टाचार और घूसक्तोरी नहीं होगी, और उस का बन ठीक डंग से बर्च होगा तो जनता को यह बन देने में कोई आपत्ति नहीं होगी । तीसरी बात जो इस वायुमण्डल के लिये आवश्यक है, वह यह है कि हमको कुछ ऐसे काम करने चाहिये जिनसे उनका तुरन्त नतीजा निकले । दामोदर चाटी की योजना, भालड़ा नंगल की योजना, हीराकुड़ की योजना, यह सब योजनाएं बहुत अच्छी हैं, उनसे लालों एकड़ भूमि सीधी जा सकेगी, लालों किसोबाट विजली मिलेगी,

लेकिन उससे जनता वा इस देश में रहने वाले अधिकांश आर्गों के सोगों का सम्बन्ध नहीं है। हमको इस तरह के कार्यों की आवश्यकता है कि जिनसे जनता का तुरन्त सम्पर्क आये और जिनसे वह तुरन्त लाभान्वित हो। इसके लिये हमें वो बातें करनी हैं। एक तो हमको इस प्रकार की सिवाई योजनाओं को कार्य रूप में परिणत करना है जिनका तुरन्त कल हो। हमारे प्रधान मंत्री जी ने कहा भी कि वे माइनर इरिगेशन प्रोजेक्ट्स हैं। मैंने अभी कोई चार या पांच हजार भी से अपने प्रदेश का दौरा किया और उसमें इस बात को देखा कि माइनर इरिगेशन प्रोजेक्ट्स का बहुत बड़ा काम हमारे देश में हो सकता है। न जाने कितने नाले हैं, न जाने कितने तालाब हैं, न जाने कितने कुरं हैं। इन नालों को अगर योड़ा सा बांध दिया जाये, तालाबों को योड़ा सा लोद दिया जाये, कुरओं को अगर योड़ा उधाड़ दिया जाये, तो हमें न जाने कितना पानी मिल सकता है।

इसी के साथ हमें एक दूसरा भी कार्य करना है कुटीर उद्योगों का। यह जो बड़े बड़े कारखाने बने हैं, उनकी आवश्यकता भी मैं मानता हूँ। लेकिन उसी के साथ कुटीर उद्योगों की हमें इन बड़े बड़े कारखानों से अधिक आवश्यकता है। इस प्रकार यदि हम योड़ा सा ध्यान दकर कि इस समय की परिस्थिति में कौन से परिवर्तन आवश्यक हैं अपनी योजना के सम्बन्ध में कुछ करें तो हमें तुरन्त लाभ हो सकता है। इसके लिये हमें कुछ विशेषज्ञों की राय चाहिये कि माइनर इरिगेशन प्रोजेक्ट्स और कुटीर उद्योगों को हम इस देश में किस तरह से अधिक फैला सकते हैं। दूसरे जो कम्पूनिटी ब्लाक्स और नेशनल एक्सटेंशन सर्विसेज के सोग हैं उनको इस सम्बन्ध में कुछ विशेष हिंदायतें होनी चाहियें। यह जो बातें मैंने आपसे कहीं उनसे समूचे देश का सम्बन्ध है।

यदि दूँह बोडे से सम्बन्ध में मैं अपने प्रान्त

की बात भी अवश्य बताना चाहता हूँ। जहाँ तक मेरे प्रान्त का सम्बन्ध है, मैंने अभी आपसे निवेदन किया कि मैं कोई चार या पांच हजार मील का दौरा करके आया हूँ। हमारे प्रान्त में दो बड़े कार्य चल रहे हैं—एक चम्बल बाटी योजना और एक भिलाई योजना— चम्बल की सिवाई से अनाज की अधिक उत्पत्ति तो होगी ही, लेकिन कुछ विशेषज्ञों को एक बात और देखनी है कि क्या इस सिवाई से हम कुछ ऐसी महंगी फसलें भी उत्पन्न कर सकते हैं जिनसे हमारे हृष्करों को अधिक लाभ हो। दूसरे जो बिजली चम्बल बाटी योजना से निकलेगी उसकी मांग बड़े बड़े कारखानों वाले अभी से करने लगे हैं। उनके कारखाने तो अब भी चल रहे हैं, वे केवल सस्ती बिजली चाहते हैं। अगर यह बिजली उनको न मिले तो भी उनके कारखाने बन्द होने वाले नहीं हैं। अतएव चम्बल बाटी की जो बिजली निकले वह बिलकुल कुटीर उद्योगों के ही काम आनी चाहिये। अगर बड़े बड़े कारखानों को उसमें से एक किलोवाट बिजली भी नहीं दी जायेगी तो मुझे बहुत खुशी होगी। हम चम्बल बाटी योजना की बिजली कुटीर उद्योगों को फैला दें।

इन दो बड़ी योजनाओं के अलावा हमारे प्रदेश में कुछ और भी काम हैं। जैसे हमारे प्रदेश में खनिज पदार्थ बहुतायत से हैं। इसको खोज और होनी आवश्यक है कि कहाँ कहाँ कितना खनिज पदार्थ है और उसका हम कोई उपयोग कर सकते हैं या नहीं। फिर हमारे यहाँ बड़े बड़े जंगल हैं। इन जंगलों जोड़ों का ऐन पदार्थों के लिये उपयोग करना चाहिये कि जिन पदार्थों की मांग अन्तर्राष्ट्रीय क्षेत्र में भी है। जैसे कि मैं आपको एक दृष्टान्त दूँ। हमारे जंगलों में रोसा नामक भास है। इस भास से ऐसा तेल निकाला

[सेठ गोविंद दास]

जा सकता है जिसको मांग अन्तर्राष्ट्रीय भेज में भी है।

फिर हमारे प्रदेश में ऐसे स्थानों पर विशेष व्यान दिया जाना चाहिये जहाँ आविवामी और हरिजन रहते हैं जैसे छानीस-गढ़ जिसे, और मंडला जो कि पुराने नहाकोशल भेज के हैं, पुराने मध्य भारत के ज्ञानुमा और धार और पुराने विन्ध्य प्रदेश के समस्त जिसे। इनकी और विशेष व्यान दिया जाना चाहिये।

हमारे प्रदेश में यातायात के साधनों की बहुत कमी है इमलिये वहाँ पर अनेक योजनाएं अन्तर्राष्ट्रीय तरह कार्यरूप में परिणत नहीं हो पातीं। हमें इसके लिये अधिक मड़कें चाहिये, अधिक रेले और उनके लिये हमें अधिक रथया चाहिये।

फिर मध्य प्रदेश में नमंदा के बहाने होशंगाबाद ओकारेश्वर, हंडिया और बड़वानी के चार पुल जल्दी से जल्दी बन जाने चाहिये। इन पांच पुलों को हमें बहुत अधिक आवश्यकता है।

इसमें मुख्य जरूरत धन की है जो हमको धर से मिल सकता है, बाहर से मिल सकता है। लेकिन यह रुपया हमको तब मिल सकता है जब हम इसके लिये जनता में एक वायुमंडन पेंदा करे। और जहाँ तक इस वायुमंडन का सम्बन्ध है मैं हमेशा में यह कहता रहा हूँ कि कुछ कार्य ऐसे हैं जिनको हम सब दलों को मिल कर करना चाहिये। जुनावों में हम ल्लह सकते हैं लेकिन अगर राष्ट्रीय कार्यों में सब दल मिल कर काम करें तो हमें बहुत सफलता मिल सकती है। यदि प्रजातन्त्र में रहकर हमें निर्माण का काम करना है और उसे सफल बनाना है तो इस सहयोग की नितान्त आवश्यकता है। जैसा कि अभी त्यागी जी ने कहा, और उन्होंने ठीक ही कहा, कि वहाँ तक इस योजना का सम्बन्ध है वहाँ

तक किसी का मतभेद नहीं है। वह कितू प्रकार कार्यान्वयित की जाय इस में भेद हा सकता है। परन्तु इसमें भी मतभेद न हो और सब सोग मिल कर काम करें इसके लिये वायुमंडल उत्पन्न करने की आवश्यकता है जिसके लिये अभी भसानी जी ने भी इतना कहा है और जिसके लिये मैं ने भी जोर दिया है। उस वायुमंडल को उत्पन्न करने के लिये मैंने कुछ मुसाव भी प्रस्तुत किये हैं।

मैं हर पंचवर्षीय योजना और सभी रक्तनाल्मक कार्यों का बड़ा भारी समर्थक रहा हूँ और आज भी हूँ। मेरा विश्वास है कि हम इत कठिनाइयों का अद्यम्य साहस से सामना करके आगे बढ़ते चलें जायें तो यह पंचवर्षीय योजना सफल होगी। फिर जैसा कि हमारे प्रधान मंत्री जी ने कहा है, हमारी इस योजना की सफलता पर हमारी वित्तीय योजना निर्भर है, और उस पर चतुर्थ पंचवर्षीय योजना निर्भर है। इस में और दूसरे देशों में जहाँ योजनायें कार्यान्वयित की गयी हैं और सफलता मिली है उनमें से अनेकों स्थानों का मैं ने देखा है और मैंने देखा है कि अनेक कठिनाइयों के बावजूद जब ये देश अद्यम्य साहस के साथ आगे बढ़े हैं तभी अपने उद्देश्य को सफल कर सकते हैं और अपने ध्येय पर पहुँच सकते हैं। मैं आशा करता हूँ कि इस विषय में खाज की आयेंगी कि हमारी योजना में किन बातों को घटाया जाये और किन बातों को बढ़ाया जाये और यह खोज करके हम इसमें भागे बढ़ेंगे और इस देश के सब राजनीतिक दल और सब नेता हमको अपना सहयोग देंगे।

Shri Bhagavati (Darrang): We have today to review the Plan in relation to the current economic condition of the country. It is obvious that there is a growing strain on the economy of the country. The strain is mainly due to the internal rise in price and

external payments deficit. The Reserve Bank of India report—June 1957—has noted that the high and continuous deficit in external payments is the main feature in the economy of the country during the year. As regards the internal situation it may be noted that there is a rise of wholesale prices by 8.3 per cent between June 1956 and June 1957 on the top of a rise of 13.8 per cent during 1955-56. Reviewing the Plan in the first year, it has been noted that the revised estimate is about Rs. 780 crores as against the budgeted figure of Rs. 830 crores. The pattern of outlay reveals a deficit of about Rs. 270 crores. So, the economy of the country is very much strained.

Now, the question arises whether the Plan has to be pruned with a view to meet the financial emergency or whether a certain rephasing has to be done. A controversy has been raised on this issue. When the Prime Minister in the initial stage said that the Government was determined to go ahead with the Plan inspite of the financial difficulty, the country felt assured. When later on the Finance Minister talked about the core of the Plan only, some misgivings were created. Now, there is so much of confusion about the future of the Plan. The Government also does not seem to be very definite about the future. I beg to submit that this is a very bad situation. We have to face this situation boldly. Every year we talk of some crisis or the other. Such talks only create confusion in the minds of the people. The people are confused about what the Government is going to do in certain matters. The people should have some certainty about the Plan.

I have heard some prominent Members raising the question whether there should be a plan at all, whether the Plan should be cut down, whether the fundamentals of the Plan should be this way or that way and so on. If we go on arguing like that, I think we shall never be able to build a national psychology which

is essential for the implementation of the Plan.

We all know that our people have not the enthusiasm for working out the Plan. We have developed the psychology of asking something from somebody else. In this atmosphere if we always go on saying that there are so many difficulties and we may not take up this work even after the Parliament has accepted the Plan, I think the people will only lose their enthusiasm and there will be no enthusiasm for working the Plan.

We all say that what is most needed is not money but enthusiasm. If the man-power in our country can be harnessed, as the Prime Minister has told us today in this House, then much can be done. It is obvious that other countries have gone ahead in that way. We have to follow suit. But here we always create a pessimistic atmosphere. Criticism is necessary, nobody denies that. We have to criticise the Plan. But once the House has accepted the Plan it is no good arguing about the fundamentals of the Plan. Now we can only discuss the achievements or the progress made during this year. The House can blame the Government if they have failed to reach the targets according to schedule. That is I think the right way of implementing the Plan.

I, therefore, submit that the Government should make it clear to the people that they are going to implement the Plan. There should be no curtailment. I know we have to take a realistic view. There is the financial difficulty and all that. It is no good repeating them. We have to see how these difficulties can be overcome. We can raise money within our country. I should like to suggest that a good reserve of gold may be raised in this country. That will raise the prestige of the rupee in the world. That will also make our internal position stronger. Foreign exchange difficulty will be there, but we can overcome

[Shri Bhagavati]

that later on. We cannot go on debating on that. We have to go ahead and implement the Plan. We have to create an atmosphere for the implementation of the Plan. But our discussions should not be allowed to create a pessimistic atmosphere in the country. That will be, I believe, suicidal.

I would also like that the Ministers also talk in the same way. They may have to make different statements from different angles in different contexts or circumstances, but it must be seen what the total impression of their statements on the people is, how the people feel about what they say. That is very important.

Now I would like to refer to some facts relating to the State of Assam.

Mr. Chairman: The hon. Member has only five minutes more. He may just refer to the important points.

Shri Bhagavati: Under the First Five Year Plan nothing was taken up in the central sector in the State of Assam. Next to USA India has the highest resources in waterpower. I believe the water resources of Assam is the highest in India. Even then the electricity position of Assam is the lowest.

The largest concentration of tea is in Assam. It may be seen that in 1954 82,000 tons of fertilisers valued at Rs. 2.80 crores was purchased by the tea industry alone. Even then a fertilizer factory is not situated in Assam.

In 1954 freight earnings on river and rail transport from tea were Rs. 3.86 crores. Yet the transport difficulty in Assam is very great. I can only cite one instance, which is given in the Third Annual Report of the All India Handloom Board, to show the disadvantages from which the industries in Assam suffer. It is stated in that report:

"Due to breakdown of communications the major portions of the yarn ordered in July 1954

arrived in Assam in 1955-56. Only 157 bales were procured by the Government during this year. As a result of the higher price of the yarn imported in July 1954 many societies and institutions suffered heavy loss."

This is a Government report. This fact alone will show what amount of transport difficulty is there. I would, therefore, urge that in future planning the problems of Assam may be taken note of and some major projects under the central sector may be taken up there.

Shri Khadilkar (Ahmednagar): Mr. Deputy-Speaker, Sir, we are supposed to discuss planning in all its aspects when our economy and Second Plan is running into serious difficulties. In order to make a proper appraisal of the situation I would like first to diagnose the disease or the defect which has ultimately brought these difficulties with which we are face to face today.

In my opinion we are doing planning with a very short-term thinking and planning for a long-term period, and all the difficulties regarding foreign exchange, regarding food and internal resources stem from the very weakness of the planning machinery. This is my first submission. I do not know what the function of our planning machinery is. Neither is it an advisory body consisting of technicians giving advice in planning, which would be binding on the Government because the Government representatives are always there nor is it entrusted with the overall direction of national economy for the period of the Plan. The difficulties that we are facing naturally arise from this peculiar situation.

15.00 hrs.

For instance, there is the foreign exchange difficulty. Everybody is talking about it. But I would like to submit that during the period of 18 months imports at a rate almost

double the average rate of such imports provided in the Second Five Year Plan, were allowed to be made—statistics prove it—what was allocated for 5 years has been exhausted in terms of foreign exchange. Was there no budgeting? The Prime Minister said at an earlier stage that we must do some perspective planning. Where is that perspective, I would like to know. If there had been perspective planning, if there had been proper budgeting for import of goods, if priorities had been fixed and if allocations from the public sector to the private sector had been properly demarcated, the present difficulties would not have come up as they have come up today. But this has not been done. This must be clearly understood.

The budgeting was not done because, as I said, I do not know exactly what the Planning Commission is supposed to do. Whose task is it? Either the Planning Commission is entrusted with the overall direction and control of economic development in this country or it is just, as I said, an advisory body and advising, it is said, is just like kissing. It is very cheap and Government can discard it at any time they choose. Therefore, nobody at the high-up could be said to be responsible for the present anarchic state in which we are placed. Therefore, either the Planning Commission is made all-powerful or it is made a technical body giving advice from sphere to sphere as situations arise. When there is the question of food, the Planning Commission's advice is there and it should be made public, so that we will be in a position to know whether the Government have discarded it or not. Then there is the question of imports and licences being granted. The Planning Commission should have a check on every step that is being taken from stage to stage. If this is not done, I am afraid our planning, with all the goodwill and the sacrifices made by the people—and people are ready to make tremendous sacrifices—will not achieve

the objective that is before us. I repeat this submission with a view to bring basic weakness of our planning body so that it would be remedied forthwith.

Regarding foreign exchange and food, I would like to make a few observations. As we all know, the main consumer of our foreign exchange is food. This has been the position from year to year—statistics prove it—excepting one or two good seasons when times were easy and we thought that we were producing more and we should discard importing food. We make tall declarations without looking to the consequences and without caring to build up reserves for times of need, with the result that today we find ourselves in great difficulty.

As my friend, Mr. Masani, just now observed, we are seeing that in West Germany, there is phenomenal development. Why has that development taken place? He has failed to mention one important factor. It is because of the foreign aid, particularly American aid. Whatever is given by U.S.A. to the foreign countries, a major portion of it—I have not got the figures just now—has gone to West Germany and therefore West Germany has developed phenomenally. That is not available to us. Primarily we will have to depend upon ourselves.

The Prime Minister just mentioned that China is facing the same difficulties. I know it; I am a close student of Chinese developments. Instead of making some rambling remarks on planning as he did, I would have liked the Prime Minister placing a concrete statement as Chou En-lai has placed from year to year, making self-criticism, showing the targets, showing where they have reached the targets and where they have failed and why they have failed. I would point out one small instance. In the last statement that he made, he discovered that in the backward side of China, they are trying to raise agricultural production and there the production could not be raised to that

[Shri Khadikar]

level. So, he has said that as in other areas, we will have to give a greater impetus to production there by giving a fair deal to the primary producer I mean the agriculturist. He has pointed out that in his general review of the situation. Is there such a critical review here? I am puzzled. I always find it missing.

We are supposed to discuss planning in a vacuum, with what appears in the Press. As Mr. Masani said, it was quite obvious. The Press is more interested in playing what we call *Shallya Neeti*; it counsels caution magnifying all our difficulties because the Press in this country is under the domination of the private sector. They are bringing forward argument after argument for pruning the Plan, for rephrasing it, adhering to the core and there is a core within that core. I do not know after all what this loose talk means and what remains to-day which we are really determined to carry out. This is the Plan and come what may, we will carry it out—this note is lacking. One is puzzled by all this propaganda on one side and very loose talk from the ruling party and some people not exactly belonging to the ruling party indulging in such talk and creating an atmosphere of defeatism and demoralisation all-round and I do not know what is going to happen.

You take the instance of China. Is there such a propaganda going on there, I would like to know. There, before the decisions are taken, all people and all parties are consulted. But once the decisions are taken, you can examine the decision in its execution, whether it is wrong and so on. Once the decision is taken, all the parties concerned are responsible to see that it is implemented. Here nobody is responsible to implement the decisions.

Today we have got the question of food. As I said, we are importing food sometimes to the tune of Rs. 120 crores a year. This year, if I mistake not, already we have imported to the

tune of Rs. 80 crores, excluding Rs. 25 crores worth of food we are getting by way of loan under the American agreement. Then, there is a big document produced by Shri Asoka Mehta. Why has the question of food in a backward country like ours not been tackled primarily? When we think of planning, planning in India means raising a super-structure on the basis of agriculture. 50 per cent of our national income comes from agriculture and if we neglect that sector, then with all our talk there is no question of our going ahead with the Plan. If the present attitude is not changed in time pruning will have to be done. Some targets will have to be given up, whether we like it or not.

But, what have we done to strengthen the agricultural base of our Plan? As you all know, two delegations were sent to China. Their reports are out. What have they said: they have unmistakably pointed out that as in China, in India we must declare what price our primary producer will get before sowing season is over. He should not be made dependent on the free market price. If that price is guaranteed, then certainly, he will get greater energy and enthusiasm and he will produce more and thereby our difficulties will be much lessened. Our two delegations have pointed out this thing. But nothing has been done.

I am told—I do not exactly know whether it is correct—that in 1955-56 even the Planning Commission suggested this to the Government. They recommended that the stability of the agricultural economy should be maintained and a minimum price should be guaranteed before the season. But nothing has been done. As I have said earlier, I have no data to verify whether the Planning Commission had advised our Government and they have discarded that advice.

When we are in difficulties, as in the good old days, we take resort to committees or commissions. Another

committee has come out with a big volume. I had no time to go through it. Nor is it available. Yet, I have seen a summary of it. In the matter of food we never had a definite policy. Sometimes it is a short term policy and sometimes it is a long term policy. Sometimes we plan for even a week or almost a season, and sometimes we are supposed to plan for a few years.

This question of food, had it been properly tackled at the proper time from the beginning, I am sure the difficulties that we are facing today regarding foreign exchange would not have been of such a big magnitude. But nothing has been done so far. In 1948 we were ready to abandon controls without much thought. Next when two seasons were good, we thought we need not import anything more without building up reserves. Now, when we are in difficulties, we are again thinking in terms of controls and partial rationing. But the ruling party is allergic to controls. They have been brought up in a free market economy and therefore they cannot bear controls. They want to give some protection to the primary producer. That can be done only if control is properly imposed. Unfortunately, the situation in which we are placed is of an anarchic nature.

I will give a few statistics regarding food. From the pre-Plan period of 1950-51 up to 1954-55 we have been importing foodgrains to the tune of roughly Rs. 120 crores in value on an average every year. In 1953-54 and 1954-55 we imported roughly Rs. 72 crores and Rs. 68 crores worth of foodgrains respectively. It is true that in the year 1955-56 our import of foodgrains totalled only Rs. 17.68 crores. In the first nine months of the year, from April to December, 1956 we imported wheat and rice worth Rs. 40 crores. From the beginning of the year 1956-57 the Union Government had a programme of purchasing about 2½ million tons of wheat every month. Other foodgrains have also been purchased. Since the

beginning of the year, the total purchase, as I have said, comes to roughly Rs. 40 crores. It is certainly a very disturbingly large figure. After reaching the peak year of 1953-54, there has been a fall in production in the subsequent years. How much of foreign exchange is being lost in this way? We must also remember that along with foodgrains, we are also importing raw cotton and jute. So, unless our efforts are directed towards raising the production of foodgrains, whatever aid by way of loan we may get, would not give stability to our economy under any circumstances. That is how we have tackled our food problem. Before turning to foreign exchange position, I would repeat, if the primary producer is guaranteed price, certain land reforms are immediately introduced, if certain minor irrigation works are undertaken and other facilities are given to the agriculturist, instead of subsidising food which ultimately profits the hoarder and not the primary producer, if these measures are taken, I am sure we will have sufficient internal resources.

Regarding foreign exchange, the Prime Minister has stated—and the Speaker also ruled it—that we should not mention our missions that were abroad in search of aid; how it affects us and how it was tackled by three different missions that visited foreign countries, that will be discussed later. But, incidentally, I think I should mention this issue also because, otherwise the discussion won't be complete.

On the eve of his departure to America, our Finance Minister placed a very big value on my friend, Mr. Dange. He thought that by making a casual remark—perhaps he must have made it casually; it has been published without its proper context; I take it; he never meant it; he never meant to cast aspersions on our neighbours like China or Soviet Union, that also I take it. He would perhaps be able to satisfy at least the Republican element, which is terribly anti-communist, and that they would certainly under-write our Plan to the tune

[Shri Khadilkar]

cf 1,000 million dollars. Unfortunately, American business people are hard-headed. They are not prepared to underwrite Mr. Dange and his associates to that level and now the present value placed on their head or their capacity or the social force they represent is worth about 250 million dollars to 100 million dollars; if I mistake not, these are the figures.

I am reminded about the story which, perhaps, was on the mind of the Finance Minister when he made that remark in a jocular way. When Marshal Aid was being distributed in Paris this story was current. Two innocent islanders went to the Marshal Aid Directorate. They thought: their country is very backward and its economy needs help and Marshal Aid is being distributed very generously to all the countries. They went to the Marshal Aid Directorate and pleaded: Look here, ours is a very tiny State. Will you oblige us with some aid? Then, certain enquiries were made and the Marshal Aid Directorate found out that there is no question of communism or communist party there. So, they bluntly told them: look here, you don't need much of aid at our hands because your problems are totally different. Realising the political difficulties, these two political innocents went to *La Humanite*, the Communist Party organ in Paris and requested them to lend the services of two people like comrade Dange and others so that they could visit the State and, in a few years' time, rear there a small party so that Marshal Aid would be given to them. This story was current when Marshal Aid was being distributed in Paris. This shows how dollar aid is given as well as the method of approach to it. I thought, when I read about this, that in order to secure funds from foreign countries, our Finance Minister had just jocularly made this remark placing a certain value on the head of Dange and his compatriots. But that trick has also failed. Today the position is this.

From his statement we can obviously expect some aid, but we do not know exactly at what time it would come. Whether one likes it or not, one must draw conclusions.

In China for their first Five Year Plan, whatever the Chinese Government and people needed by way of help to build up their industrial base was assured and given by the Soviet Union and the development of China took place according to their plan. Somebody made a reference to Rourkela. I know what difficulties Rourkela is facing and we are not sure whether it would succeed or not, because we are at the mercy of many parties we have taken the contract. There is not one responsible party for execution of the project. The three missions, the Finance Minister, the Governor of the Reserve Bank and the private industrialists who went over all the Western world have appealed for help to the Western world. They gave an impression that we are in serious trouble, unless you come forward with generosity and help our plan, we are likely to be doomed. I am afraid this method of tackling the foreign exchange problem is basically wrong and it does not do credit to a Government elected by the people in this land. This must be taken note of. It has brought discredit to this Government. If Government negotiations had been carried on, showing them clearly our needs, as equals we want this help from them; if they give well and good; in what way we want the help we could have clearly indicated, from plan to plan, from project to project. We could have told them that if they are prepared to under-write we were ready to welcome it. But unfortunately this method has not been followed, whatever G. D. Birla & Co. might say the difficulties for the public sector will be there. So far as private sector is concerned looking to the import figures they have built up raw materials. They have imported machinery and they are going to over-fulfil their plan. The

private sector will go ahead in many ways. So far as the public sector is concerned, we are more or less hamstrung.

We do not know what would be the fate of these projects at the present juncture, when we are discussing the Plan. As I said, I had expected from the Government an unequivocal statement on the Plan; that they mean business; that they do not want just to toy with the idea of planning. This has been done in other countries; so we must have a Plan. This is not our ideal. They have big power plants and now they are thinking of atomic plants; so we will have them. This way of imitation will lead us nowhere and will achieve no results. Let the people in the country be taken into confidence and told once and for all in unequivocal and convincing words that we mean business. We want to stick to this steel plant, because steel plants are the bases by which we can transform our backward economy into a progressive economy. One man employed in a steel mill will provide employment for seven men outside. Out of that the whole process of industrialisation will percolate from that Centre, radiate from that Centre to other areas. This is not being done unfortunately.

So, I would request the Planning Minister to come forward with an unequivocal statement. There is another thing as I said about the Finance Minister raising internal resources, human and material. Our Planning Minister thought that he could raise resources by organising sadhus. Excuse me for criticising him. Do sadhus understand what is planning? In my opinion, sadhus are more concerned with the affairs of the other world—and their tribe is encouraged to join forces for planning in this world, I am afraid the consequences would not be desirable. The Prime Minister criticised my friend Shri Bharucha for not understanding planning and perhaps rightly criticised. But do sadhus understand planning? Do they understand the implications of the

plan? They know how to beg and perhaps....

Mr. Deputy-Speaker: I thought the fling was meant only for the front and not the sides.

Shri Khadilkar: Sadhus understand how to beg and beg with good results. They know how to hypnotise people with all the talk of spiritualism and what not. Do Government want to learn the art of begging by organising these people?

As the Prime Minister said we want to stand erect, on our own legs; we want to go ahead. That sense of urgency, that sense of determination, we want to impart at this juncture to the whole Plan. That is the question. We have been hearing all these speeches. Some are cynical, some are coming out of frustration, some are coming out of ignorance, some out of adherence to the outmoded method of Keynesian economic, stimulate demand and all that. I do not want to repeat without understanding the implications of a backward economy in a country like ours, how our planning can be made a success we must leave old groves of thought. Unless the men in power are prepared to shed these cobwebs from their heads, regarding planning, I am afraid our Plan will flounder, not because there is shortage of foreign resources, not because people are not ready to sacrifice, not because people are not eager to build up. As I said, they want schools, they want good roads, they are prepared to give shram dan. I have seen it with my own eyes that with all the grumble they have taken the burden of taxation. There is shortage of food. Whatever little attempt at rationing has been made in Calcutta and Bombay to remove the hardships—people would not fail us, if we are serious.

So I would suggest that a Government recently elected on the basis of the Plan as their programme must stick to it. In this democratic set up they must go to the people. If they fail, if the Plan fails in all honesty

[Shri Khadilkar]

they must say: we are not equal to the task; we do not deserve the trust which people have placed in us.

Shri Vasudevan Nair (Thiruvella): This morning I had been listening to the speech of our hon. Prime Minister with great care and attention, but to be frank I must say that I was really disappointed. As the hon. Prime Minister himself has stated, after September 13th, the day when we had a discussion on the Second Plan, many things have happened. We naturally expected that the Prime Minister would go deeper into those developments and show the way out of the present difficulties and crises which the Plan is facing. But we could not find any concrete solution for our difficulties in the speech of the hon. Prime Minister.

Now the whole country is discussing the difficulties of the Second Five Year Plan. I want to point out that the present difficulties, the present crises were not quite unexpected. Many prominent economists, many political parties in this country at the time of the framing of the Plan itself, pointed out that if we go in this way, if the present policies and methods of the Government are not changed, we will be landed in difficulties in the near future. I pointed out this not to say that we have said and you have not cared to attend to this. I would like to say that we do not take pleasure in pointing out the failures of the Government. It is not a pleasure for any one in this country to see that our Plan is facing a serious crisis.

Some 18 months back, the Communist Party of India in a resolution adopted in its Party Congress at Palghat pointed out that the present policies of the Government will create large difficulties for the Plan. The Party Congress in its resolution said:

"The Second Five Year Plan proposes to raise resources through foreign assistance, increased taxation, forced savings and heavy deficit financing. While excessive reliance on foreign assistance makes the Plan precariously dependent on certain factors beyond our control, increased taxation and forced savings place fresh economic burdens on the people and deficit financing on such a big scale as proposed in the Plan without measures to counteract the activities of monopolists and speculators gives rise to the dangers of inflation and further accumulation of wealth in the hands of the rich."

All these endanger the realisation of even the existing targets and make the future of the Plan uncertain.

We should examine whether during the last two or three months, the Planning Commission or the Central Government have made genuine attempts to get out of the present difficulty, whether there is any attempt on the part of the Planning Commission to change the present policies of the Government, to change the present methods, to change the present approach to the whole problem. The whole trouble lies in the present approach to the problem. If we take the question of foreign exchange, if we take the question of the internal resources, if we consider the question of the food problem, in all these questions we can find that the present policies of the Government have created the crisis. The real reason for the crisis is the present policy or the present methods adopted by the present Government. Unless we change the present policies, unless we adopt a really national democratic approach to the whole problem, we cannot solve our present difficulties and we cannot get out of this crisis.

This question of foreign exchange would be solved if the Ministry of Commerce and Industry took care when they issued licences for imports. Other hon. Members have made it very clear that in the past, the Ministry of Commerce and Industry did not take any care in issuing licences for imports. As a result of that, the private sector has gained at the expense of the public sector. Really, the question is which sector, private sector or the public sector, should be given more importance. That is the real question before us according to me. Really there is a campaign going on throughout the country for the last so many years so to say, especially for the last so many months, there is a tussle going on between the private sector and the public sector. My fear is that the private sector in its struggle against the public sector has won its case or it is going to win its case if the present policies of the Government are going to be pursued as they are pursued today.

If we go into the facts of the case, if we go into the crisis of foreign exchange, we can see that imports in 1956 stood at Rs 1076.5 crores, an increase of Rs. 326 crores over the previous year, they were not only considerably higher than the Plan forecast for 1956-57, but even exceeded the peak level anticipated therein. The divergence between the expected and actual imports may be attributed to an unexpected larger tempo of industrial activity in the private sector coinciding large-scale import demand in the public sector, showing absence of adequate phasing, or some underestimation in the import content of the Plan, particularly in regard to iron and steel, or larger imports of foodgrains or the cumulative effect of successive liberalisation of import policies.

Of the total increased imports that is Rs. 326 crores, during the year, the share of the private sector was Rs. 184 crores and of the Government only Rs. 142 crores. That is the real posi-

tion. That is why I say that in the struggle that the private sector is carrying on against the public sector, against the policy of giving more importance to the public sector, the private sector is winning its case. Of the Government imports, foodgrains amounted to Rs. 102 crores out of Rs. 142 crores. Our policy in respect of imports and exports, our policy on the question of foreign exchange is an erroneous one. Government is not taking care to see that our commitments with regard to the public sector are given predominance or preference over our commitments with regard to the private sector.

Our foreign exchange difficulty is almost the result of our difficulties on the food front. Our Prime Minister dealt at length with our food problem. The Congress Working Committee some days back dealt with the problem, but they reached the conclusion that it is not as serious as it is supposed to be by some people. Really, the problem is very serious. The report of the Asoka Mehta Committee has come to the conclusion that in the coming years of the Second Plan, per year, we will have to import about 3 million tons of foodgrains from other countries. When the Second Plan was framed, nobody thought that we would have to drain our resources for importing so much of foodgrains from other countries. Now, we have come to that position. Our Prime Minister, in order to overcome the difficulties on the food front, in order to overcome the difficulties on the front of agriculture, made several suggestions. He talked of short term crops, he talked of eating bananas and potatoes; he talked of manure; he talked of all these things. But, I was surprised to find that he did not even make mention of the most important problem of land reforms.

We know that the Planning Commission had a panel to go into the whole question and they did a lot of work, useful work I should say. They

[Shri Vasudevan Nair]

submitted some proposals to the Planning Commission. I think it has a history of three or four years now. Our Prime Minister himself, I think in the first session of the Second Parliament, admitted before this House that the State Governments—all the State Governments so to say—have failed to implement the vital and fundamental land reforms and that they should pay more care in implementing land reforms. The National Development Council has fixed a date that all the States should implement the land reforms within the next three years. But, when we were discussing the Plan and when the hon. Prime Minister was speaking on it, when he dealt at length with ever so many small problems, he did not even make mention of this vital issue. That shows that this problem is not uppermost even in his mind. That shows that this problem is not uppermost in the minds of the planners in our country, of the Members on the Treasury Benches. Unless we tackle this problem, there is no solution for this crisis that is facing us for so many years.

We know it may be a difficult problem for the ruling party to tackle because they have to take into account certain interests that are entrenched in the ruling party. That may be a difficulty for the party, but for the sake of the country, for the sake of the Plan, for the sake of progress, we have to tackle that problem. Some people have to suffer a lot if the whole country has to progress. So, unless the basic, fundamental land reforms are implemented, we are not going to get over the food problem. There can be *vana mahotsava*, there can be some other programmes like that, there can be irrigation facilities—we should give more irrigation facilities to the peasants—but with all these steps, the most important step should be land reforms and the Government is missing that. The Planning Commission is not placing the necessary emphasis on that aspect of the problem.

Some hon. Members have given the figures of small savings and public loans. The situation in respect of them is also very deplorable. Public loans raised by the Centre and the States in the first two years of the Second Plan total Rs. 160 crores only, but the estimated annual receipt was Rs. 140 crores. That is, there is a gap of Rs. 120 crores. In small savings, in the first year we could get only Rs. 65 crores, but our estimate was Rs. 100 crores.

So, our crisis is not a crisis of foreign exchange only. It is equally, or on a bigger scale, a crisis of internal resources. How can we expect the people in the rural areas to save money for the Plan, to contribute to the public loans that we are raising for the Plan unless there is an equitable distribution of what we produce. So, the fundamental problem is that land reforms are very closely connected with the equitable distribution of what we produce on the fronts of industry and agriculture, and unless we adopt such an attitude, we cannot expect our people to make sacrifices, to contribute to the public loans and the small savings scheme. So, fundamentally there should be a departure from the present policies of the Government, and that departure has to be made in the direction of upholding the interests of the public sector against the private sector. The private sector will have only a secondary place.

I want to know whether the Government have changed their position now and are now giving a more prominent place to the private sector than the public sector, or whether it is given as important place as the public sector. As we have understood it, the policy underlying the Second Plan is that the public sector should have the first place and the private sector should have only a secondary place. So, if we are unable to check and regulate the activities of the private sector, and if we

are unable to distribute in an equitable way what we produce, we cannot expect our people in the rural areas and in the towns, the popular masses, to contribute their mite for the implementation of the Plan.

Really, my doubt is whether there is some kind of joint activity in which even the members of the Government are involved, to make a change in the accepted policy of the Government with regard to the Second Plan. Several statements of our Ministers' especially several statements of our Finance Minister, indicate that there is some such attempt to change the accepted policy of Government, to change the policy accepted by this Parliament.

For example, our Finance Minister said in New York that there will be no more nationalisation. Is that policy accepted by the Government, by the Planning Commission, by this sovereign Parliament? Is it a fact that there is going to be no further nationalisation? We want to know that, because unless we are able to nationalise our scheduled banks and take over the foreign trade entirely in the hands of the State Trading Corporation, we will not be able to solve our present difficulties. Our leader Shri Dange suggested these things when we began the discussion in September, but the statement of the Finance Minister shows that they are trying to reverse the present policy accepted by this House, the well-laid policy with regard to the Second Plan.

Even the Chairman of the Reserve Bank, Shri H. V. R. Iengar, when he was in San Francisco in connection with some industrial development conference, made certain statements in which he said that in India the private sector plays a dominant role. He made several such statements. Our friend Shri Masani was also there. Of course, we know his views. They are very clear and everybody knows what his views are, but the Chairman of the Reserve Bank, Shri Iengar also

made similar statements, and the Chairman of the World Bank, Mr. Block, who was present there said that certain Governments were fighting shy on the question of private capital, were against the principle of profit-making; they should leave their prejudices against private capital, they should with both hands welcome private capital. Such speeches were made in that conference, and we had our representatives there. From all these speeches we get the doubt that there is an attempt on the part of very responsible people to change the policies already laid down by the Government.

I wish to impress upon the Government upon the Ministers, that in order to find a way out of the present difficulties, the Government should call together representatives of all the parties in this country. Let us sit round a table, discuss the problems; then we will be able to find out ways and means of solving the present difficulties. I hope the Government and the Planning Commission will take necessary steps in this direction.

Dr. Sushila Nayar (Jhansi): I must say that the speech of the hon. Member opposite just now seemed to give the impression that the most important factor that has stood in the way of progress and implementation of the present Plan is over-emphasis on the private sector as against the public sector. If I have understood the Plan correctly, the Plan has one clear objective and that objective is that somehow or other the wealth in this country must be increased, the development and the potential of production in this country must be rapidly increased. Of course, the wealth that is produced must be equitably distributed. His second objective is also there. It is with that objective that our present policy of taxation and various other measures have been undertaken. We want to make use of every possible resource that we have. They are not merely material resources. Material resources are very important, money is very important, physical material.

[Dr. Sushila Nayar]

resources are very important, but along with that, talent in the country and the manpower in the country are equally important. There is no reason why we should not make use of the talent and experience of industrialists, business men and those engaged in the lines of production for increasing production and for increasing the wealth of the country. And that is what Government are trying to do, and that is why the Plan has given a very important place to the private sector along with the public sector.

I agree that ultimately the means of production should not vest in a few individuals, that ultimately the means of production should not be monopolised, but the means of production should be vested either in the State or in the people in such a manner that the potentialities of a few individuals accumulating a lot of wealth are eliminated as far as possible. But, at the present moment, when we have to develop those means of production, when we have to develop the wealth of the country, when the object is to take the people from the starvation level to something like a living level, we must make use of all possible resources, and the talent and ability and experience of those private individuals who have been in this line for many many years should be exploited to the fullest extent. There is no reason to believe that those people are enemies of the nation, that they are not patriotic and only the Government servants are patriotic.

Now, what does nationalisation mean? It means that you put all your production, all your plants and all your factories in the hands of a few Government servants, few or many as the case may be. And some of them may do a very good job, as, in fact, they are doing, in the Chittaranjan Locomotive Factory and in some other places. But there are other places where they have not done so well. I am not criticising them. It is because of lack of experience; it is because

they have not been in this business, in the commercial line, and they do not know that. As they learn, they will become better people who will make use of their experience, as they gain it, for the betterment of the country.

Therefore, today, the question is not, to my mind, nationalisation. The question is not, to my mind, the respective roles of the private sector vis-a-vis the public sector. The question is how the private sector, the public sector, the nationalised industries and the industries in the hands of private people can all be made to produce to the maximum extent. In order to do that, the concept of planning has been accepted by our country. It has come from the countries that have accepted the socialistic economy, Russia, Eastern Europe, China etc.

As our respected leader Acharya Kripalani from the opposite benches was saying, there are these countries that have accepted planning, but there are many other countries that have not accepted planning. He made a plea that those countries that have not accepted planning have also done very well, and, therefore, if we had a respite from planning for a couple of years or suggested by another hon. Member, there was nothing ridiculous or nothing absurd about it as was pointed out by the Prime Minister. But Acharya Kripalani seemed to forget how the prosperity of the Western European countries came about without planning. How many centuries has it taken them? How many centuries of industrialisation has it taken them? For how many years have they been in that line? And it is after all this that they are so prosperous today.

But we in this country, when we want to make up in a short span of time the lag of centuries as compared with these Western Powers and Western countries, we have to accept the concept of planning. We have to make use of our resources in the best manner possible. In order to do that, we have to plan, and we have to lay

down priorities. I can understand that there may be mistakes in the laying down of the priorities. I may think that some other priorities are more important and not the ones that have been laid down in the Plan, while some other hon. Members may have some other opinions. Such differences can be brought up. But the fact remains that planning, as the Prime Minister pointed out this morning, is like the beating of the heart, on which the life processes of the whole organism of a living body depend. The life processes of the nation, the life processes of the developmental activities of the community depend on this concept of planning. And we must do everything possible to make a success of it and to achieve our targets, and also continuously go on planning for the future.

The process cannot be broken. The process has to be a continuous one. One after the other, the plans must follow. The plans may change. We do not need to stop planning for a couple of years in order to change the direction of the plans, if any change of direction is necessary. Therefore, I entirely agree with what the Prime Minister said this morning, that the planning has to be a continuous process, and we cannot afford to lose the momentum that has been gained; the momentum must be pushed forward.

But the point that is most important is that in order to make a success of the Plan, in order to make the maximum use of the resources at our disposal, there are certain prerequisites. Those prerequisites are efficiency and honesty before everything else. Today, a few instances of lack of efficiency were given by some of the speakers. About honesty and the need to check corruption, a lot has been said in this House on various occasions.

I would plead with the planners that they must find out ways and means of carrying out reforms in our law, which today create the greatest difficulty in bringing dishonest people to book. You may find people committing acts

of dishonesty, and yet when you take the cases to court, it becomes almost impossible to prove their guilt and convict them. I have been a Minister, and I know in some of the cases, where we were hundred per cent. sure that the men had been dishonest, when we went to the court, we not only had to acquit them, but we had to reinstate the accused and pay them their past salaries. And when one man is acquitted in this manner, it has a demoralising effect upon a lot of other people. A way must be found to root out dishonesty and corruption.

Some railwaymen have sent me some information regarding some of our new bridges that are being built, there is such adulteration of the materials used that nobody knows how long they will last. We are all the time hearing of various kinds of railway disasters that are taking place. Now, we must find a way by which this kind of thing cannot take place and what we build upto the specifications and as requirement of safety.

Such things take place because we have contractors, and these contractors are allowed to have sub-contractors. A man takes a contract for Rs. 50 lakhs, and he is allowed to sell it off to two or three people, and may be, he sells it off for Rs. 55 or 60 lakhs, and he gains Rs. 5 or 10 lakhs for just nothing, for just distributing part of the contract. And how are these people to make up those Rs. 5 or 10 lakhs except by adulterating and using inferior material? Everybody knows it. Everybody has been talking about it. Yet, no step has been taken to check it.

I feel it is the duty of the planners to see that such things cannot take place and do not take place and the money is utilised properly. Here, in Delhi, we go around, and see roads being newly built. After a few weeks or every month or two months there are big holes on those roads. What does that mean? Why does not

[Dr. Sushila Nayar]

somebody look into it, and why is no way found out to rectify the situation? We have limited resources in our country. The common man in this country is poor, is hungry, and his stomach is sticking to his back-bone already, and yet he will be willing to make further sacrifices; he is making further sacrifices; he will take your rupee shares or buy your small savings certificates, this, that and the other, and he will further cut down his consumption, but let him be sure that the money that he is finding is being utilised properly, honestly and efficiently.

Acharya Kripalani said this morning that there were three prerequisites, economy, austerity and efficiency for the success of the Plan. To those, I add two more, and they are honesty and ability. Let proper men be in charge of proper projects.

For instance, what justification can there be for a member of the Railway Board being put in charge of the Penicillin factory at Poona? After all, what experience has he of Penicillin factory? An ICS man is supposed to be omniscient; he is supposed to know everything, and, therefore, he can be transferred from one job to another and he is expected to do it well.

Now, in those countries where planned economy has been accepted, the experts are put on the jobs, and not a man who has just some commonsense. I have some very good friends among ICS officers. I know some of them are men of great ability. Some of them are men of great vision. I am also conscious of the fact that they have rendered very great service to this country during the transition period, after the British left, and when due to the influx of refugees, we were in a very difficult situation. All the same, today, in the face of our present day developmental activities, it is very necessary that we should have proper men in proper places, men with ability and men

with expert knowledge of the subjects that they are dealing with, particularly, when we are thinking in terms of taking over more and more commercial and industrial projects under the public sector.

And that brings me to a very important subject, and that is personnel planning.

I wish to ask the planners in this country: what have they done about personnel planning? There is so much need of personnel of various kinds. We have some vague statements from time to time about that. Really what is necessary is that each boy and each girl should know before he or she gets out of the college what his or her place is. Today what happens?

I am very much interested in the handicapped children and I was thinking in terms of finding some way to start some institute or something like that for the rehabilitation of crippled children. I learnt of a man who is one of the most highly trained men for that job. I do not think there is any other man of the same training in the care of the blind, deaf and the dumb. I find him in the All India Radio. Why? The Government of India had sent him and he had this training in various countries. When he came back to India, they wanted him to work on Rs. 250 or Rs. 350. In the meantime he got a job on Rs. 1,000 in the All India Radio and he went there. He was interested in this type of work and he came and offered his services in his spare time. He was willing to work morning and evening. Unfortunately, he has been transferred from Delhi and so far as I am concerned I cannot make use of his services. That is one instance. I know of many other instances. I know of doctors who have specialised in a branch, for instance a doctor trained in eye surgery, being posted in a village dispensary. One man after being trained as an orthopaedic surgeon in the United States has been put down as an anaesthetist

in some small hospital. That kind of thing happens day in and day out and somebody has to look into them.

We have universities and we are spending a lot of money on them. I want that we should stop further expansion of the university education and give greater emphasis to the lower strata—primary, lower secondary and higher secondary education—so that all get education up to that level. I am fully aware that technical education is necessary at higher levels and it will have to be organised. The teachers will have to be organised. What are we doing to them? A person will go and take job with the private firm or the Government. They would go into the Indian Administrative Service and do work there because the salary of the topmost men in that service is far higher than the salary of the topmost man in the University. If you want good teachers, you must see that the salaries of the topmen in the universities are at least as much as for the other services. The teachers must not be neglected.

As a matter of fact in China and Russia, the countries which have followed a planned pattern, the top salaries are enjoyed by technical men and not by administrative service personnel. But here your Secretaries take monstrous salaries quite out of proportion to the other types of people. I do not mind the Ministers being paid less because we, at any rate, are people's representatives and have some status in society. But are these admitted to the teachers? We expect them to be noble, to have a missionary zeal and so on but we do not give them respect or money or status in society. But he is the man moulding the future of India, the children of today who are to take the responsibility in the India of tomorrow. It is in the universities that our leaders are being trained and our technicians are being trained. Today in America what do they say? Russia has got Sputnik I and II. They have not. They admit and they say

openly in the Press: we have not succeeded because we have not paid our technical men sufficiently; Russia has succeeded and has advanced in science because they pay them sufficiently.

We are in India in a growing stage. I plead with the planners to give all emphasis that they can possibly give to this personnel planning. If we are to make a success of our Plan, proper persons should be placed in proper places.

Training has to be linked with the Plan. There are a lot of training schools today. Our Community Project Administration is a growing concern and people have to be trained for it. I realise the importance of it. But why should there be some 60 or 80 schools for the training of the project personnel? Why could not our universities take that up? Why not that be a wing of the universities so that they are in touch with the living conditions in the country and produce the personnel needed for the development of the country

Similarly, we have a number of institutions which are called All India institutions. They have every contact with the universities. We have got the All India Institute of Medicine. Why should they be outside the purview and discipline of the universities? They are supposed to be of All-India importance and therefore, the result is that if a hospital is built at Madras, Calcutta or Bombay, the cost is Rs. 12 or 13 per sq. foot but the cost of the All-India Medical Institute must be Rs. 23 per sq. foot because it is of All India importance. I do not understand this kind of reasoning. Therefore, I plead that all these new institutions that are coming up—if we are to have the maximum use out of them—should be within the purview of the universities and not under the control of somebody else. It is under the control of one or two I.C.S. officers. Nobody knows how the appointments are made or how the budgets are made.

[15. Sushila Nayar]

Then you have got an architect here. I believe he is being paid fabulous sums because he is being paid certain percentage of the total cost of the building. It is in his interest to inflate the cost of the building as much as possible because he is going to get a percentage on the cost of that building. I think it is wrong on the planners to allow this to proceed. Why cannot we stop these huge buildings for five more years?

Mr. Deputy-Speaker: The hon. Member's time is up. There should be planning in time also.

Dr. Sushila Nayar: I am finishing now. Good work, good research and good discoveries do not depend upon buildings. They depend upon personnel, brains and ability. Give them equipment. I will not quarrel with that but it is not necessary to spend money at the present moment on the buildings. The Prime Minister said that. From the buildings, I would now come to the estimates.

The estimates for so many of our plans keep on increasing. The estimates of our steel plants are going up. We must take proper care of them. Our planners must see to it that our plans are comprehensive I believe in some of the steel plants, they have not included the provision for the houses for the workers or some very necessary things when formulating the plan. That kind of omission is inexcusable when we have a separate big Planning Commission in this country. The plans must be comprehensive and the estimates must not be continuously increasing.

Similarly, there are our prices. They must be kept under some sort of a control. When we say that the prices must be kept under control, what I mean is this. I do not say that the producer should get a lower price. The producer must get an adequate price. But the profits of the middlemen must be cut down. If we could not eliminate them, at least let us control them. In this country in certain types of food pro-

ducts, the profits of the middlemen rise up to one hundred or two hundred per cent. I have no time to quote instances or figures. Otherwise, I can substantiate this with statistics. Even in some of the countries that have a free economy, they have said that the production price is so much and the selling price is so much. The profit is not more than ten or 20 or at the most 25 per cent. There must be some control over the profits of the middlemen.

Now, in the case of food production everybody agrees that it is necessary. We had the greatest emphasis on food production in the First Five Year Plan. In the Second Five Year Plan we started talking about industries, everybody started talking about industries, and we forgot about food production. It is true it was expected that the emphasis that had been given to it in the First Five Year Plan should be carried along. That brings us to the point that we must see to it that there is a follow-up, there is an implementation of the schemes and projects that we have. We are all the time ready to have new projects. We are all the time ready to have new Bills in this House. We are all the time out to see that something new is done. But do we see how what we have done is applied, how it is implemented, how it is put into use in the day-to-day life? That is very important. Unless we do that it is just like what they say in Punjabi:

ਆਗਾ ਆਗਾ ਦੋਵੇਂ, ਪੀਛਾ ਪੀਛਾ ਢੋਵੇਂ, ਪਾਂਧੇ ਪਾਂਧੇ
ਮਹਤੇ ਜਾਓਂ। ਪੀਛੇ ਸੇ ਸਾਰਾ ਕਾਮ ਲਾਰਾ ਵੱਹਾਂ ਹੋਂਤਾ
ਜਾਂਦਾ ਹੈ।

That does not carry us anywhere. If we are to go forward we must go forward, but we must see to it that what we have left behind is not spoiled, that is not neglected and that is implemented.

In the First Five Year Plan we made all these hydro-electric projects. We have plenty of water. I

am told by a very good authority that much of that water is not used. The cost of that water is too high. I would say, why cannot we reduce the cost of that water? Why cannot we give free water, if necessary, to the farmers for one or two years? When the farmers earn more profit than what they are getting today, when they get more production from the land, out of that they will be willing to pay for that water and invest in that water. Today that water is doing nothing. We have spent money on that and we are not getting anything by withholding that water from the farmers.

Similar is the case with regard to fertilisers. We must do something to use the human excreta, the excreta of animals, cow dung and so on. That must not be allowed to be wasted. As the Prime Minister said, 75 per cent. of our power can be had by burning cow dung. We must do something about it. How can we do that? It is only by mobilising men. We must make the people of the country feel that they are partners in the reconstruction of this country. There is nothing very ethereal, un-earthly or very superior about it. There are definite techniques about making people enthusiastic. There are social techniques recognised in the scientific world. We must make use of them. We must make our high administrative officers and workers in the field work in that way. They must be taught what are the techniques, how to enthuse the people, how to make the people feel that they are partners in the reconstruction of India.

One word about priority in the Plan. I do not have the time to go into all the details, but I would like to say that with regard to food production we must have a uniform land policy in this country. We have land reform Acts in various States. They are all of different types. In many of them there are big loopholes. They have not succeeded in the object for which they were enacted. We must have a

uniform land policy in this country. All this talk of co-operative farming will go to naught unless we first of all make a man feel that he is the owner of the land. Even in China where they have all these co-operatives for two or three years they made the people everywhere feel that they were the owners of the land whether it be half an acre, three-fourth of an acre or one acre. Afterwards when the people have the security that they are the owners of the land that they till they will come and join in co-operatives.

With regard to co-operatives I just want to say a word. We must simplify the co-operative law so that it is within the comprehension of the common man, the farmer, the peasant, before he can really make use of it and run these co-operatives effectively. Co-operatives cannot be run by your inspectors sitting in their offices and who do not know anything about agriculture. Co-operatives will have to be run by the farmers themselves, who are the owners and tillers of the land. For that the co-operative law must be simplified and the planners must see to that.

With regard to priorities I would like to point out a clear omission. In this Plan there is no provision for child health. There is maternal and child health, but there is no mention of health of school children. The Prime Minister talks of school lunches for children, the need for their care and so on, but there is not a penny provided for this health.

Similarly, provision for adequate supply of pure water for rural and urban areas is most inadequate. Again, not a thought has been given to the need for drug production in the country which creates a big hole in our foreign exchange.

Shri Naushir Bharucha: Mr. Deputy-Speaker, Sir, I propose to confine myself to the question of internal resources for the Five Year Plan. I will not touch any other subject. My idea is first to show

[Shri Naushir Bharucha]

what estimates the planners themselves made, secondly to show what have been the actual realisations, thirdly to show what is the character of the deficit and, fourthly, what is the nature of our difficulties.

In order to appreciate the magnitude of the Five Year Plan we must appreciate this fact, that the total outlay involved in it is so much that out of that outlay you could distribute Rs. 20 to every man, woman and child in the entire world.

An Hon. Member: In the entire world?

Shri Naushir Bharucha: Yes, in the entire world. You have not appreciated that fact. It is no use laughing because . . .

Mr. Deputy-Speaker: He only laughed because he had not appreciated the fact.

Shri Naushir Bharucha: It is simple arithmetic. The world's population is 2,700 million and Rs. 5,400 crores is the estimated cost. It is a simple question of division. Or, to put it in the other way, every family in India—assuming a family of man, wife and three children, five people—is called upon to contribute in the course of five years Rs. 750 towards the Plan.

Now, the Planning Commission has said, we cannot help it, things have cropped up which we did not anticipate, we did not anticipate bad monsoons, we did not anticipate rise in the price of capital goods, we did not anticipate rise in prices at home and so on. I ask, if the planning commissioners did not anticipate these while formulating a Plan of this magnitude, are they planning commissioners or what? It is their job to anticipate. They have failed miserably in that.

What is the actual estimate by the planners themselves? A part of it was given by my friend Shri Tyagi. Revenue on the basis of existing

taxation is Rs. 350 crores, plus an additional taxation of Rs. 450 crores making a total of Rs. 800 crores. Then, borrowings Rs. 700 crores from market loans and Rs. 500 crores from small savings. There is the railway contribution of Rs. 150 crores plus Provident Fund Deposits etc., Rs. 250 crores. External resources are Rs. 800 crores and deficit planning Rs. 1,200 crores. The gap to be covered by additional measures is Rs. 400 crores making a total of Rs. 4,800 crores. Add to that Rs. 600 crores, because now the Plan is expected to cost Rs. 5,400 crores, between increase in prices and other things. Add to that increased cost of importing foodgrains this year. 7 million tons is not a joke, if that is going to be a shortage. Add Rs. 150 crores on that account and Rs. 50 crores additional on defence expenditure. The total now is Rs. 5,600 crores.

If you want to put through the Plan within the next 3½ years we will have to produce Rs. 5,600 crores minus the amount we have spent. On the basis of existing revenues, at the most optimistic estimate, supposing out of Rs. 800 crores you realise 70 per cent. or even 80 per cent. of your expectations there might be a shortfall of Rs. 100 crores. I am taking the shortfall at Rs. 100 crores only. About public borrowing, it is true that we are not going to have Rs. 700 crores, we are not going to make it up, but I assume that we will make it up. In addition to that we have to repay loans of Rs. 430 crores. You have to raise that additional amount, we will not be able to do that. There will thus be a shortfall of Rs. 430 crores that way. Small savings deposit will be Rs. 250 crores. As my friend Shri Tyagi pointed out our target is Rs. 100 crores this time. Within six months we have got Rs. 26 crores and double that is Rs. 52 crores. There will be a shortfall by Rs. 250 crores in the Five Year Plan. I expect that the railway contribution will be as it is, let us hope so.

and that the Provident Fund—of course, that is in our pockets—will remain as it is. Then there is Rs. 800 crores external resources. Mr. Birla said 250 million dollars may be forthcoming. I assume that we will have Rs. 500 crores by external aid. Assuming that, even then the short-fall will be Rs. 300 crores. Then there is deficit financing of Rs. 1,200 crores. Already deficit financing is showing signs of inflation. I will even put it to more than Rs. 800 crores. As I said, I am even prepared to say Rs. 1,000 crores as a matter of sheer necessity; even then that means a shortfall of Rs. 200 crores. So far as domestic resources are concerned, I do not know what they are going to do. Assuming they get Rs. 300 crores out of Rs. 400 crores—they are not going to be successful in doing that—but supposing the short-fall there is only Rs. 100 crores, the total short-fall will be Rs. 1,300 crores. Add to that the difference between Rs. 4,800 crores and Rs. 5,600 crores, i.e. Rs. 800 crores. That means in the Plan expenditure at the present level of prices amounting to Rs. 5,600 crores, there will be a short-fall of Rs. 2,100 crores.

I am not referring to foreign exchange now. I am leaving that aside. Broadly speaking, what will be the resources for making up this gap of Rs. 2,100 crores? Rs. 300 crores we draw from our sterling balances. Added to that, we expect Rs. 100 crores by way of flow of private capital. These are figures given in Government publications. Invisible earnings come to Rs. 250 crores. Thus, we can tap Rs. 650 crores. Deducting from Rs. 2,100 crores Rs. 650 crores, we are left with a net deficit of Rs. 1,450 crores, on the assumption that there will be a deficit financing to the tune of Rs. 1,000 crores on the top of it. That is the position. All this is on the assumption that there will be no further bad monsoons and that there will not be any further increase in the defence expenditure or any fur-

ther increase in the price of capital goods.

What is the nature of the difficulty? It is not as if we are at liberty to fill up this gap of Rs. 1,450 crores over a period of 3½ years. That is not the point. In the first year of the Plan, we spent Rs. 750 crores. This year, as a maximum, we can spend Rs. 950 crores. The total is Rs. 1,700 crores. So, the average which we have to spend in order to complete our Five Year Plan would be Rs. 1,100 crores a year. In other words, if we deduct Rs. 1,700 crores from the amount which we should normally spend, then within 12 months we must spend Rs. 1,800 crores. I ask, wherefrom is the amount going to come? I am not against curtailing the Five Year Plan or giving breathing space for two years. The hon. Prime Minister says that my amendment is born of ignorance. If these figures are born of ignorance, I can tell him that they have been taken from Government publications. We should make good these Rs. 1,800 crores within the next year. Why? It is because we have already reached the so-called hump. During the last war, when China was being assisted by air lifts, our pilots, the allies' pilots, had to cross the Himalayas. They called it a hump and they crossed it breadthwise. We are going to have a hump which will have to be crossed lengthwise, because our difficulties are not immediate only. Our difficulties are continuing. We will have hump after hump and the first hump is to find Rs. 1,800 crores and that too within the next year, because we are already committed to that expenditure. The imports are on their way and so fixed commitments are there. Let the hon. Prime Minister say that these are the sources from which we shall make good the amount and I have nothing to say.

Does the hon. Prime Minister expect that a Plan of this magnitude can be put through without stresses and strains on our economy? I say that our economy will collapse. I

[Shri Naushir Bharucha]

have no doubt about that. Let us come down to brass tacks. It may be difficult to rephase the Plan because we have committed ourselves to the expenditure. But we went in for three steel plants. Who would not like to have ten steel plants? We have not got the resources for even three. What is the use of the hon. Prime Minister saying, "Look what has been done in America and U.S.S.R." If I have Rs. 50,000 and if I want to construct a house, I cannot look at Parliament House or the Prime Minister's building and say, "Look at what they have done; I will do on the same lines." Surely, we should have some sense of proportion. If we are to keep our head up in the cloud, we will have to keep our feet firm on the ground. Therefore, immediately we should decide. There is no use vacillating and wasting time. My amendment only says, categorise and decide which plans we are definitely going in for and make provision for that and then discard the rest. That is the first suggestion.

The second suggestion is, you must encourage at all costs the import of foreign capital. I will give more details about it when I speak on my resolution on that subject. The third point is, never let the deficit financing go above Rs. 800 crores. Otherwise, the results will be disastrous. The fourth point is that when a Plan of this magnitude has been put, the stresses and strains on the economy are so vast that you must give two years time to the nation to lick its wounds. This is something on war-footing. You cannot keep on incurring expenditure year after year at a feverish pace.

The Five Year Plan may be a good maxim for the time being, but that has got to be spaced and some recuperation time to the nation had to be given. That is what I call breathing time of two years. What does the hon. Prime Minister say? Does he suggest that I asked for two years time to stop the circulation of blood

and all that? During that two years time, we are not going to close down the shop, sit and do nothing. Whatever the balance, the odds and ends of the Second Five Year Plan remain, that will have to be summed up during the course of two years. By two years breathing time, I mean no new major project for two years to come. Let the people who pay the taxes have some time to recuperate; let the investments which we have incurred bear some fruit. If you give this two years breathing time, you will be able to put forward a third Five Year Plan much greater in magnitude, which will make up for this breathing time. To say that this amendment was born of ignorance, I do not understand.

I do appeal to the Government: We are not out here to have political advantage out of our difficulties. This is our country and we feel for it. We want the country to progress and the plans to succeed. But let us take a realistic view. It is unfortunate that the Planning Minister is not here; probably he is busy, with the Rajya Sabha. Let anybody, any Minister, point out that the figures I have given are wrong. If any Minister asserts that we will put through the Five Year Plan at any cost, I will say to him, "Tell me where are the resources." We are not such fools and ignorant people as the hon. Prime Minister or anyone else might take us to be.

Shri T. Subramanyam (Bellary): Mr. Deputy-Speaker, obviously the purpose of economic planning is to utilise and mobilise the human and the material resources of the country with a view to produce the maximum amount of economic goods and this maximum production must also ensure employment to the people and also good balanced diet, clothing and living accommodation for the people, besides health, education and other things. This is the purpose of planning.

In the second Five Year Plan, greater emphasis was laid on indus-

trialisation, particularly heavy industries. It was only natural, because before that, our main objective was to spend all our resources upon consumption goods and we entirely ignored the heavy industries, particularly steel and iron. Therefore, now the three plants at Durgapur, Rourkela and Bhilai were taken up as also the improvement and development of Bhadravati in South India and other plants. But if iron and steel form the base of industrial economy, the base of our entire economy must be production of adequate quantities of foodgrains and raw material. We cannot ignore it; in the present context, it is becoming more and more significant and it cannot be ignored.

Irrigation, power, agriculture and community development now account for an expenditure of Rs. 1,461 crores under the present Plan. This assumes importance in the present context of drought in Eastern U.P., Bihar and other places. A couple of years ago, due to good seasons, we had a slight surplus in the matter of foodgrains. But this surplus was of a marginal character, so far as our economy is concerned. In 1956-57 we produced about 68.6 million tons of foodgrains, of which 28.1 million consisted of rice and 9 million tons consisted of wheat. With regard to cotton, there was an increase of 7 lakhs bales. In the case of sugarcane also, there was an increase of 7 lakhs tons.

The target for foodgrains in 1961 was placed at 80 million tons. But the Foodgrains Enquiry Committee and others said that this target is too high and it cannot be achieved or realised and that the production will only be of the order of 75 million tons. I say that 80 million tons is a modest estimate. No doubt, it may be difficult to realise it. But we have enough resources to reach that target. We have got enough irrigated area. In the first Five Year Plan we had an extra irrigated area of 16 million acres. In the Second Five Year Plan we contemplate bringing under irriga-

tion an extra acreage of 21 million acres. I am sure that we are going to develop that area by the end of 1961. If there is any difficulty in achieving that target, that should be overcome.

For instance, the Government must find out whether the ryots and the agriculturists who are residing in this area have got the economic resources and whether they require financial help to bring land under irrigation. They must also supply the ryots with manures, seeds and implements and loans on easy terms. The ryots must also do their part of the work. I urge upon the Government that they must pay special attention to irrigation development and that they must receive quarterly reports on the development of various areas.

Then, we must supply the agriculturists with seeds, manures, implements and the results obtained in the various research centres. I submit that the results of the various research centres are not put to practical use by the ryots. To me this appears to be a weak link in our economic system. We have got very good research centres. I have seen some of the demonstration farms where the yield per acre has been increased three or four times the yield of the neighbouring farms. But the ryots are continuing the old process of agriculture with less yields. Our yield per acre is the lowest in the world. Still, we are not paying enough attention to that. I submit that Government should pay sufficient attention to that.

So far as National Extension Services and Community Projects are concerned, the idea is excellent. But, even there we have got such a large number of officers who do not pay sufficient attention to this important work. The main task of the NCS and the Community Projects is to propagate the results of research so that the per acre yield may be increased 3 or 4 times. That is an urgent task

[Shri T. Subramanyam]

and we should lay special emphasis on that factor.

Then, our production of foodgrains must be placed on a war footing. We are often told that we must work on a war footing. But, during the last two years, a complacency has overtaken us. We do not work on a war footing. Our mechanism, whether it is official or non-official, has not been geared up to that level. In this connection we must remember that we are fighting against hunger. Today we are having drought in eastern Uttar Pradesh and Bihar. Today our food shortage is of the order of 10 per cent. It is necessary for us to import foodgrains. So, it is a matter of shame for us that when we have got all these river valley schemes and irrigation projects and abundant natural resources, we are put to the necessity of importing from other countries millions of tons of foodgrains.

When we come to the picture of cloth, I am glad the position is more optimistic and is more heartening. The target for the Second Five Year Plan has been put at 8200 million yards, of which 1,000 million yards would be for export. We have got 435 textile mills in our country, with a capital investment of Rs. 115 crores, employing 7½ lakhs of workers. Next only to the U.S.A. India is the world's largest producer of cotton textiles. With regard to handloom, we are making improvement. From 1,600 million yards the production is expected to increase to 3,000 million yards by 1961. I do not wish to go into details of production of items like sugar, cement, etc.

Capital and producer goods industries, of which iron and steel form the base, are now engaging our attention. It is true that the three factories at Bhilai, Rourkela and Durgapur alone consume about Rs. 440 crores, out of Rs. 1,094 crores of investment in the industrial sector. Out of this Rs. 1,094, Rs. 550 crores come from

the public sector. In this connection I would like to say that we should not ignore the development of Bhadravati. Its production is small compared to that of large units where millions of tons of steel are expected to be produced. The production of Bhadravati is only of the order of 10,000 tons. I submit it is rendering good work and that it should not be ignored, or the policy of go-slow should not be applied to it.

I would like to give a few figures as to the position we occupy in the matter of steel production. We have to realise in what conditions we are living. The beginning we have made is very very modest. The USA produced in 1955 115 million tons of steel; USSR 44.5 million tons; West Germany 21 million tons; UK 20 million tons; France 12 million tons; Japan 9 million tons and Belgium 5.8 million tons. At the end of the Second Five Year Plan our object is to produce 6 million tons of crude steel which will be 4.5 million tons of finished steel. I shall not go into other matters.

With regard to production of power, I submit that we must try to maximise the production of hydro-electric and thermal stations. For instance, this morning in the papers I read that the Rihand project in the UP is going to be taken up seriously, because it happens to be the kingpin of the economic development in Eastern and Southern UP. In Mysore there is the Sheravati river project where current will be produced at the cheapest rate. The current produced there is necessary for the industrial and economic development of that area. This project should be proceeded with.

I next come to the employment potential under the industries Second Five Year Plan. The employment potential of large scale industries wherever they may be, whether it be steel plant, or fertiliser plant or locomotive plant, is not much. If we take all the organised industries in India,

an organised industry is a factory where about 20 people work using power, in 1953 there were 7,104 registered factories, out of which 6,239 factories submitted returns. All these big factories employed only 16,27,857 people of whom only 15,00,000 were workers. About Rs. 800 crores were invested in all these registered factories. Therefore, the employment potential of these factories is very small, though from the point of view of production, particularly of strategic material, it is of utmost importance and significance. Therefore, we must pay special attention to the improvement and development of small scale industries like handloom. Some people may not like ambar charkha, but still from the point of view of providing employment, these are absolutely necessary and we must see that in every State in every district these small scale industries are given encouragement. This is a people's plan. We must try to evoke all the enthusiasm of the people. On the one hand, the official agencies and on the other, the non-official agencies in this mechanism must work wholeheartedly. The officials must take a helpful attitude in this matter and do their bit efficiently and honestly. These procedures, the rules and departmentalisms should not be allowed to come in the way of fulfilling our task in helping the people. The peoples attitude should be one of self-help. This morning, Acharya Kripalani took lightly the Prime Minister's appeal that he made that we must evoke the spirit of self-help. He also quoted a story where was spent about Rs. 600 for inaugurating the vanamahotsava, by planting a tree. If the Minister caused to be spent Rs. 600 for that function, or the officers concerned, I may straightway say that they were guilty of phenomenal want of a sense of propriety and wisdom; I shall stop there.

There is also another side of the picture. There were people, local leaders whether it be at the taluk level or district level or at the State capital level where there this func-

tion took place. What was their responsibility in the matter. All of them were not starved. This sum of Rs. 600 did not come from starving people nor from the Minister nor from the officers. It must have come from some local people. These people who participated in that, the local leaders, to whichever party they may belong, they have a responsibility in the matter. They must also see how best to spend the amount, how best to evoke local self-help, on what projects or programmes the money should be spent. It is easy for any one of us to go to a village and find out their small needs, not big needs. It does not require the State Government or the Central Government to come and fulfil all these necessities or requirements. I went to a village. As I entered the village, I saw at the entrance of the village the road. One side of it was at a higher level and another was at a lower level. So that, if a double bullock-cart went there, it would be lopsided. If it was fully loaded with any bags, it would topple down. I went and sat in a choultry 50 yards away, and was speaking to my friends. Within 15 or 20 minutes, a bullock cart, loaded with some bags did come and it toppled down and caused some injury. For such a thing we do not need an Executive Engineer or an Assistant Engineer.

Mr. Deputy-Speaker: Perhaps it would not have happened had not the hon. Member thought of it.

Shri T. Subramanyam: That these small needs do not require either the attention of the State Government or the Central Government. They do not require an Executive Engineer or an Assistant Engineer. I mean these small repairs to roads, filling up of pits, etc. I do not mean to say that the Central Government or the State Government have no responsibility in the matter. They have a responsibility in the matter. They have to fulfil their responsibility to the maximum extent. I am only saying that the

[Shri T. Subramanyam]

people, the official agencies and non-official agencies, the people and the Government are partners in this game of implementing the Second Plan and they must do it conscientiously and honestly with a view to see that the Second Plan succeeds with a view to make this country prosperous and great.

श्री बाबूराधेयी (बनरामपुर) : उपराष्ट्र मंत्री द्वारा किया गया इस में पहले कि इस योजना के सम्बन्ध में जो कठिनाइयां पैदा हो गयी हैं, उनके बारे में मैं अपने विचार प्रस्तुत करूँगा और हमारे प्रबल मंत्री ने आज प्रारम्भ में जो भाषण दिया है उसके सम्बन्ध में मैं एक बात कहना चाहता हूँ। आज देश को जनता और यह सदन इस बात की आशा करता था कि प्रबल मंत्री अपने भाषण में वंश वर्दीय योजना को पूरा करने में जो कठिनाइयां पैदा हो गयी हैं उनको हज़ार करने का यास्ता बनायाये और जो निराशा द्वारा रही है उसको दूर करने और देश में उत्साह का बातावरण पैदा करने का प्रयत्न करेंगे। मुझे यह कहने में विश्वास संकोच नहीं है कि प्रबल मंत्री का भाषण सुन कर मुझे बड़ी निराशा हुई है और उनका भाषण सुन कर ऐसा लगा जैसे कि वह भारतीय गणराज्य को संसद में भाषण नहीं कर रहे बल्कि योगाश्रम द्वारा आयोजित किसी जन सभा में भाषण कर रहे हैं जिसमें न केवल पैरों के बल पर खड़ा होना सिखाया जाता है बल्कि सिर के बल पर खड़े होने की शिक्षा भी दी जाती है।

आज देश सरकार से इस बात की आशा करता है कि वह इस योजना को पूरा करने के लिये जिन उपायों का अवलम्बन किया जाना चाहिये इसके सम्बन्ध में असंदिग्ध शब्दों में घोषणा करे। योजना के कार्यान्वयन में जो कठिनाइयां उत्पन्न हो गयी हैं वे दैर्घ्य कठिनाइयों नहीं हैं। प्रहृति को,

या स्वेच्छा नहर के संघर्ष को या पाकिस्तान से होने वाली हमारी खटपट को दोष देकर हम अपनी जिम्मेदारी से बच नहीं सकते। जिनके सामने ढंडो चाहना और कोरिया का संघर्ष था वे यह मान कर कैसे चले कि दुनिया में शान्ति रहेगी और हमें योजना को पूरा करने में कोई कठिनाई पैदा नहीं होगी। अतिवृष्टि या अनावृष्टि भी हमारे देश में लगी ही रहती है। उनके कारण फसल बिगड़ गयी और उसके फलस्वरूप योजना खटाई में पड़ गयी इस बहाने को भी स्वीकार करने के लिये जनता तैयार नहीं है।

अभी हमारे प्रधान मंत्री ने देश को यह उपदेश दिया कि हमें आत्म निर्भर होना चाहिये। जिस सरकार के बित मंत्री दुनिया के देश देश के द्वारा द्वार पर भीख का कटोरा लेकर "भिक्षा देहि भिक्षा देहि" की रट लगाते थूमते हैं और इस प्रकार भारत के सम्मान को बांधिगटन, लन्दन और बोन के बाजारों में नीलाम पर चढ़ाते हैं उस सरकार के प्रधान मंत्री देश की जनता को आत्म निर्भर होने का उपदेश दें इससे बढ़ कर मजाक की बात और क्या हो सकती है। यदि आत्मनिर्भरता का पाठ पढ़ना है तो हमारी सरकार को पढ़ना है।

जब हमारी योजना बनायी गयी तो उसमें ८०० करोड़ की विदेशी सहायता का अनुमान किया गया। यह सोचा गया था कि अमरीका हमको ८०० करोड़ की विदेशी सहायता देगा क्या हम समझते थे कि अमरीका में सब दानबीर कर्ण निवास करते हैं? क्या हमको नहीं मालम था कि अमरीका की नीति भारत के प्रति क्या है? यह नीति कोई साल ढेर साल का सवाल नहीं है। यदि हम विदेशी नीति के लेज में स्वतन्त्र यार्ग पर चलना चाहते हैं तो हमको अमरीका जैसे देश से इतनी आशा नहीं लगानी चाहिये थी। अगर अमरीका हमें योही सहायता दे भी दे और पाकिस्तान को उसी

अनुपात में अधिक हथियार दे देतो पाकिस्तान के हथियारों के मुकाबले में जो पूजी हमको मिलती है वह बराबर हो जायेगी क्योंकि हमको उतना ही रूपया अपनी सुरक्षा पर स्वर्चं करना पड़ेगा । आज कहा जाता है कि हमें सुरक्षा नैः निये इतना रूपया लगाना पड़ेगा इसकी हमको कल्पना नहीं थी । अगर कल्पना नहीं थी तो इसका दोष किसके ऊपर है । पाकिस्तान की भारत विरोधी नीति नई नहीं है और अमरीका और पाकिस्तान का नीनिक गठबन्धन भी नया नहीं है । जो इतनी दूर का नहीं देख सकता वह देश का निर्माण कैसे कर सकता है इसके बारे में मुझे सन्देह है ।

हमारे प्रधान मंत्री स्वप्नदर्शी हैं, वह सपने देखते हैं । मगर उनके आस-पास ऐसे लोग नहीं हैं जो उन स्वप्नों को साकार करते हैं दिल्ला सके और इसका परिणाम यह है कि हम गणेश बनाने जाने हैं और बन्दर बन जाता है । विनायक प्रकुपीणी, रचयामास बानरं । इनपर कहा जाता है कि योड़ी गलती हो गयी जो सूड़ आगे लगानी चाहिये थी वह पीछे लगा दी । गलती तो जरूर योड़ी सी हुई मगर उसका परिणाम आज हमारे सामने है । हम दूसरी योजना को सफल बनाने के लिये कोई भी रास्ता निकालें इस से पहले वह आवश्यक है कि योजना के सामने जो कठिनाइयां आ गयी हैं उनके मूल में जा कर हम विचार करें आज विदेशी मुद्रा की दृष्टि से जो कठिन परिस्थिति पैदा हो गयी है उसके लिये उत्तरदायी कौन है ? योजना बनायी योजना आयोग ने । उन्होंने दूरदर्शिता से काम नहीं लिया । अब कहा जाता है कि आयात के लिये लाइसेंस दिये गये और आज के वित्त मंत्री जब वाणिज्य मंत्री थे तब उन्होंने अनाप शानाप लाइसेंस दिये । वाणिज्य मंत्रालय साइरेस देता है पर रिजर्व बैंक को और फाइनेंस मिनिस्टर को उम्म लाइसेंसों का तब तक पता नहीं चलता जब तक कि

बिल सामने नहीं आ जाता । और वाणिज्य मंत्रालय ने जितने लाइसेंस दिये हैं उनमें से कितने काम में लाये गये और कितने नहीं होता और न योजना आयोग को इस बारे में पता होता है । जो कैबिनेट की इकानमिक कमेटी है वह आयात नीति निश्चित करती है और जो वह आयात नीति निश्चित करती है उसके लिये सारा केन्द्रीय मंत्रिमंडल उत्तरदायी है । अतएव इस विषय में केवल पूर्व वाणिज्य मंत्री को दोष देने से काम नहीं चलेगा ।

आखिर जो प्राइवेट मंकटर के लिए लाइसेंस दिये गये वे किस आधार पर दिये गये ? क्या यह सच नहीं है कि निजी अंतर्राष्ट्रीय मुद्रा का आवश्यकता से अधिक उपभोग किया गया ? और यदि किया गया तो क्या वह दूसरी योजना में निर्धारित लक्ष्यों को पूरा करने के लिए किया गया ? लेकिन लक्ष्य तो निर्धारिता करना योजना आयोग का काम है, तो क्या लक्ष्य गलत निर्धारित किये गये ? मंत्रिमंडल की आधिक समिति आयात नीति का निर्धारण करती है । जो विभिन्न मंत्रिमंडलों के ऊंचे अधिकारियों की समितियां हैं लाइसेंसिंग कमेटियां हैं, वे अलग अलग प्राइवेटों के बारे में नियंत्रण करती हैं और यह सेविंग बैंक और रिजर्व बैंक का काम है कि उसके लिए विदेशी पूँजी की आवस्था करे । मुझे सन्देह है कि इन सभी मंस्थाप्रीयों में शायद समन्वय नहीं है, उनके बीच में तालमेल नहीं है ।

विदेशी मुद्रा का संकट अगर जड़ा हो रहा था, कहा जाता है कि १५ महीने पहले चेतावनी थी थी तो इस चेतावनी पर कान क्यों नहीं दिया गया ? आज इस बात का पता लगाने की आवश्यकता है कि इसके लिए कौन जिम्मेदार है । ऐसा हम इसिए नहीं कहते कि गिरे हुए दूष के लिए हम को

[श्री बाजरोंदी]

मनाना चाहते हैं बल्कि ऐसा इतिहास भारते हैं ताकि आगे गलती न हो, इस सम्बन्ध में मेरा गुजार है कि योजना आयोग का पुनः गठन किया जाना चाहिए। योजना आयोग में लगारे प्रधान मंत्री भी हैं और उसमें आयोजना मंत्री भी हैं। वे सबे द्वारा ही हैं, योजना आयोग से लेकर साधु समाज के नोंदों तक उनकी गति है। उसमें श्री कृष्ण मेनन भी हैं। वैदेशिक मामलों में उनका उपयोग हो सकता है किन्तु योजना आयोग में, मेरा निवेदन है कि विशेषज्ञ रखें जाने चाहिये जो निलंप होकर, निष्पक्ष होकर और निर्भीकता के साथ अपनी बात कह सके। प्रधान मंत्री के महान् व्याकरण के सामने कौन क्या कहता है, इसकी मुझे बड़ी शंका है और उसका परिणाम यह है कि हमने एक ऐसी योजना बना ली जिसके कि पूरा करने के लिए हमारे पास उपयुक्त साधन नहीं हैं। जब यह कहा जाता है कि योजना एम्बिशन है, औवर एम्बिशन है तो गलत नहीं है। यह जानने है कि हमारी जो योजना बने उसके लिए हमारे पास साधन नहीं हैं। इन दिनों एक अमरीकी विशेषज्ञ आये थे जिन्होंने यह विचार प्रकट किया कि जहां तक इस देश की जरूरतों का सावाल है, योजना एम्बिशन नहीं है लेकिन मेरा नज़र निवेदन है कि उसके लिए हमें अमरीकी विशेषज्ञ की मलाह की आवश्यकता नहीं। देश का बच्चा बच्चा यह जानता है कि हमारी योजना यथार्थवादी है या नहीं और इस चीज का निधारण हमारे साधनों में होगा। आज हमारे पास साधन नहीं हैं। जितने हमारे पास साधन उपलब्ध हों उसी के अनुसार हमें अपने पैर फैलाने चाहिये। किन्तु हमसे पैर सम्बोधने पसारने चाहे जबकि चादर छोटी है। अब जांडे का मौसम आ गया है, और पैर सिकोड़ने की बात हो रही है।

आयात के बारे में मेरा निवेदन है कि सोहा और इस्पात आवश्यकता से अधिक आयात किया गया। जो आंकड़े दिये गये हैं

उनसे पता लगता है कि पिछले १८ महीनों में ४ ते ५ मिलयन टन स्टील मंगाया गया। सन् १९५६-५७ में सबा ३ करोड़ हफ्ते का लोड़ा और स्टील मंगाया गया। उपभोग वस्तुओं में भी दृष्टि दृष्टि करीब ६५ करोड़ रुपये की उपभोग वस्तुओं का आयात किया गया। कंजूर्मर्म गुडम वे आयात में जो पिछले माल वृद्धि हुई उसी मध्य का परिणाम यह है कि विदेशी मुद्रा की हमारे देश में कठिनाई पैदा हो गई।

हमारे देश में प्रतिधित कर्मचारियों की भी कमी है। अभी भिन्नाई के स्टील कारखाने के सम्बन्ध में जो रिपोर्ट निकली है उसके बारे में बहा जाना है कि वहां जिनने मिलिन इंजीनियर्स चाहिये उसमें तीस फ़ीसदी कम इंजीनियर्स लगे हुए हैं। बहां पर कोई चीफ़ मैकेनिकल इंजीनियर नहीं है, चीफ़ इलेक्ट्रिक इंजीनियर भी नहीं है और सीनियर डिवीजन इंजीनियर्स की भी कमी है, फिर भी भिलाई का कारखाना चल रहा है।

हम आशा करते थे कि रुखेला का कारखाना पहले उत्पादन करेगा। प्रथम पंचवर्षीय योजना के अन्तिम वर्ष में हरकेला के कारखाने में स्टील का आंशिक उत्पादन कार्य आरम्भ हो जाना चाहिए। था मगर वहां अभी भट्टी भी नहीं बनी है और जब वह बन जायेगी तब उत्पादन आरम्भ होगा।

इसके साथ ही साथ वस्तुओं के दामों में भी निरन्तर वृद्धि हो रही है। मेरे लिए आंकड़ों को दुहराना नहीं चाहता जो, मेरे मित्र श्री भमानी ने सदन के सामने रखते थे, मगर आज थोड़े में अगर कहा जाय तो यह है कि हम आज एक ऐसी कठिनाई में फ़ंस गये हैं जिसमें से निकलने के लिए जिन आधारभूत मान्यताओं को लेकर हमने द्वितीय पंचवर्षीय योजना का निर्वाण किया था, उनमें परिवर्तन और सशोधन करने की आवश्यकता है।

हम देश को एक बाद के चक्कर में जकड़ देना चाहते हैं और माझा यह है कि हमारे विसंगती महोदय अब अमरीका में जाते हैं तो पूँजीवादी बन जाते हैं और भारतवर्ष में जब आते हैं तो ममाजवादी बन जाते हैं। आहर बालों के लिए हम पूँजीवादी हैं और देश बालों के लिए ममाजवादी, जायद देशवासियों का बोट नेने के लिए समाजवादी और बिदेशी सहायता के लिए पूँजीवादी होना चाहरी है। आज हमारी स्थिति विश्वास्तु जैसी हो गई है। जहा तक देश के जीवन को आगे बढ़ाने का सवाल है, विषमता को मिटाने और हर एक व्यक्ति को उसके व्यक्तित्व के विकास के लिए समान सुविधाएं देने का प्रश्न है, कोई मनभेद नहीं है लेकिन इसके लिए हम देश के जीवन को किसी एक चौकट में जकड़ दे, यह उचित नहीं होगा और अनुभव यह बता रहा है कि इस तरह का प्रयत्न सफल नहीं होगा।

मैं चीन की बात नहीं करता। मैंने चीन का चक्कर नहीं लगाया। जिन्होंने वहां का चक्कर लगाया है उन्होंने वहां की बात की है। मगर हमारी योजना का आधारभूत सिद्धान्त है लोकतन्त्र के आधार पर नवनिर्माण करना। अगर लोकतन्त्र हमने छोड़ दिया और हमने नवनिर्माण कर भी लिया तो वह एक शब्द का शुगार होगा जिसमें कि आत्मा नहीं होगी और मैं स्पष्ट शब्दों में कहूँ कि हम अपने देश के तानाशाही के आधार पर निर्माण करने के प्रयत्नों का समर्थन नहीं कर सकते। चीन का रास्ता अलग है और भारत का रास्ता अलग है। अपने देश की प्रतिभा को और अपनी परम्परा को समर्झ कर हमें अपना निर्माण करना चाहिए। इसलिए मैंने जो संशोधन उपस्थित किया है उसमें मांग की है कि ५ साल की योजना को हम ७ साल में पूरा करें। इसको छोड़ा सा आगे बढ़ायें और इसके साथ ही साथ जो काम सरकार को हाथ में नहीं लेने चाहिए, उनको सरकार

हाथ में न ले। मगर हम दूसरी योजना की रिपोर्ट के ४२० वं पाठ पर पाते हैं कि हमारी राज्य सरकारों ने कुछ कागड़े बनाने, चीनी और मिट्टी के वनेन बनाने के लिए कारखाने खोलने की योजनाएं रखी हैं। अब अगर राज्य सरकार यिन्हें वनेन वनायें तो उसमें कुछ विगड़ने वाला नहीं है। हम यह कार्य निजों क्षेत्र के लिए छोड़ दें और स्वयं खाद्य उत्पादन के कार्य को प्राथमिकता दें। चूंकि हमने उसकी उपेक्षा की इसलिए आज हमें यह दिन देखना पड़ रहा है।

एक बात में और कहूँगा। हमारे आदरणीय मित्र नेठ गोविन्द दाम ने सभी दलों से अपील की है कि वह योजना को सफल बनाने में सहयोग दें। सहयोग तो हम देना चाहते हैं मगर सहयोग लेने के लिए कोई तैयार नहीं है। सामाजिक क्षेत्र में हम छपाक्कान लक्ष्य कर रहे हैं मगर राजनीतिक क्षेत्र में उसे शुरू कर रहे हैं। भर्तीय जनमंच ने एक प्रस्ताव द्वारा सरकार की अल्प बचत योजनाओं में महयोग देने का निश्चय किया है। हमने इस प्रस्ताव की सूचना राज्य सरकारों और केन्द्रीय सरकार को भी दे दी है पर सहयोग लेना तो अलग रहा, अभी तक हमें उस चिट्ठी का जवाब भी नहीं मिला है।

भारत सेवक समाज जो जनता का सहयोग प्राप्त करने के लिए बनाया गया था वह भी कांग्रेस सेवक समाज होता जा रहा है। यह बात मैं नहीं कहना चलिक भारत सेवक समाज का जुलाई १९५७ का जो अंक है उसमें श्री रामनारायण चौधरी का एक लेख लिया है। उस लेख का शीर्षक है “क्या हम ईमानदार हैं?” कुछ प्रश्न उन्होंने लिये हैं और बाद में उन्होंने उनका उत्तर भी दिया है। उन्होंने अपने उत्तर में इस प्रकार लिखा है :

“मैं अपने इन उत्तरों से सुदूर सन्तुष्ट नहीं हूँ और, निश्चय ही प्रश्न करने वाला भला इन से कहां सन्तुष्ट होगा। इतना सब कहने

[श्री बाजरे री]

के बाद और आपने विचारों को उच्चे स्वर में प्रकट करने के; बाद एक जिजामु और आत्म-चिन्तक के हृदय में यह प्रश्न फिर भी बार बार उठता है कि क्या हम ईमानदार हैं?

श्री और शोजनार तथा योजना मंत्री के समान-सचिव (श्री ल० ना० चित्र) : यह उनकी व्यक्तिगत राय है।

श्री बाजरेरी : यह भारत सेवक समाज का मुख पत्र है, मेरे इसमें व्यक्तिगत राय नहीं मान सकता। भारत सेवक समाज मेरे जो काम कर रहे हैं उनकी यह राय है।

श्री श० च० शर्मा : आपकी भी यही राय है।

श्री बाजरेरी : अगर आप भी गम्भीरता में विवार करेंगे तो आप की भी यही राय होगी।

भारत सेवक समाज को और अधिक व्यापक बनाने की जरूरत है। हम उस में काम करना चाहते हैं मगर कर नहीं सकते।

श्री ल० ना० चित्र : आपका स्वागत है, कीजिए।

श्री बाजरेरी : अगर जन सहयोग प्राप्त करना है तो उस के लिए उपयुक्त वातावरण

का निर्माण करना होगा और सरकार देश में यह वातावरण उत्पन्न करने में असफल रही है। देश का नव निर्माण किसी एक पार्टी के बूते की बात नहीं है, वह पार्टी चाहे जितनी ही बड़ी हो। इस के लिए देश की करोड़ों भुजाओं के सोए हुए सहास को और उस की नव निर्माण की शक्ति को जगाना होगा, और जब वह जागेगी तभी देश का नव निर्माण होगा। आवश्यकता है कि हम यथार्थवादिता में काम लें। रिप्रिलिज्म इन प्लैनिंग होनी चाहिए। हम में यथार्थवाद नहीं रहा, और उसका परिणाम हमारे सामने है।

मुझे आशा है कि जो सकट खड़ा हो गया है, वह हमारी सरकार को इस दिशा में पुनर्विचार करने को विवश करेगा और देश की जनता सरकार के साथ कधे से कंधा लगा कर राष्ट्र निर्माण की योजनाओं को पूरा करने में हाथ बटाएगी। मेरा आशा के साथ मैं अपना भाषण समाप्त करता हूँ।

17.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, the 21st November, 1957.

DAILY DIGEST

[Wednesday, 20th November, 1957.]

ORAL S.Q. No.	ANSWERS QUESTIONS Subject	TO Columns	S.Q. No.	Subject	Columns
282	Reassessment of Kosi River Project - Flood Control Committee Report	1345-48	309	Ghee	1391
283	Central Council of Local Self Government	1348-53	310	Sale of Heron Aircrafts	1391
284	Operational efficiency in Railways	1353-56	311	Breach on Southern Railway	1391-92
285	Chemical fertilizers	1356-58	312	Breakdown of power supply in Delhi	1393
286	Dismissal of Indian Seamen	1358-60	313	Pisciculture	1393-94
287	Viscounts for I.A.C.	1360-61	314	Co-operative Movement in Bihar	1394
289	Res' Houses	1361-64	315	Ramgundam - Nizamabad Rail link	1394
291	Gramdan movement	1364-66	316	N. T. S. and Community Development Blocks	1395
292	National Construction Corporation	1367	317	Steamer services at Paleza Ghat	1395-96
293	Development of Shipping Industry	1368-70	318	Co-operative farming societies	1396
295	Railway strike	1370-72	319	Private air companies	1396-97
296	Import of rice from U.S.A.	1372-74	320	Joint Committees of workers and official	1397
298	Licence qualifications for Pilots	1374-76	321	Import of rice	1397-98
299	Supply of irrigation water by volumetric system	1376-77	322	Air services to Kulu	1398
300	Co-operative farming	1377-79	323	Bifurcation scheme of North Eastern Railway	1398-99
301	Private air companies	1379-80	325	Railways' Second Five Year Plan	1399
302	Rope-Way between Shella-bazar and Amingaon	1380-81	326	Hanuman-nagar Barrage Scheme of Kosi Project	1399-1400
S.N.Q. No.			U.S.Q. No.		
2	Floods in Andhra	1381-85	400	Community Development and N.E.S. Blocks in Orissa	1400
WRITTEN QUESTIONS		1386-1436	401	Derailment of goods train	1400-01
S.Q. No.			402	Seeds	1401
288	Subsidised Hostel for Railwaymen's children	1386	403	Railway bridges and tracks	1401-02
294	Transport facility for Mining Association	1386	404	Drought conditions	1402
297	Tractor spare parts	1386-87	405	Development of light houses	1402-03
303	Construction of second Ship-yard	1387-88	406	Construction of bridges	1403
304	Dum Dum Air Port	1388	407	Savings Bank Accounts	1403
305	Gram Sevaks	1388-89	408	Revised postal rates	1404
306	Rice	1389	409	Patna Telephone exchange	1404
307	Railway Second Five Year Plan	1390	410	Milk schemes	1404-05
308	Fishing industry in Kerala State	1390	411	Tube-wells in Punjab	1405-06
			412	Supply of fertilizers to Punjab	1406
			413	Food production	1406
			414	Resettlement of landless workers in Punjab	1407-08
			415	"G.M.F." Programme in Punjab	1408

WRITTEN ANSWERS TO QUESTIONS—contd.

U.S.Q.	No.	Subject	Columns
416		Railway Research Centre, Lucknow	1407-09
417		Public Call Office, Kalkaji	1409
418		Railway Coach Factory in Uttar Pradesh	1409-10
419		Clerks in sub-post offices	1410
420		Passenger amenities	1411
421		Sugar	1411-12
422		Supply of rice to Sikkim State	1412
423		Construction of a Launch	1412
424		Rice godowns in Orissa	1412-13
425		Anti-influenza drug 'Cutzon'	1413
426		Ganesh Shankar Vidyarthi Medical College, Kanpur	1413-14
427		Bilaspur Railway Station	1414
428		Eviction of tenants in Tripura	1414-15
429		Agricultural credit to Tripura peasants	1415
430		Bombay-Goa national highway	1415-16
431		Puri-Konark road	1416
432		Forms for radio licence	1417
433		Rice	1418
434		Construction work on bridges	1417
435		Motor accidents	1418
436		Hindumalkot-Sri Gangannagar Railway line	1419
437		New Airport for New Delhi	1419-20
438		Distribution of foodgrains	1420
439		Late running of trains Southern Railway	1420-21
440		Delay in attending to trunk calls	1421
441		Suratgarh Mechanised Farm	1421-22
442		Tube-wells	1422
443		Railway ferry steamer	1423
444		Flag Station at Lakshmi-pur halt	1423-24
445		Cooperative Apex Bank in Manipur	1424
446		Transport problems in Himachal Pradesh	1424-25
447		Motor Transport Corporation in Himachal Pradesh	1425-26
448		Transport service between Aut and Banjar	1426

U.S.Q.	No.	Subject	Columns
449		Co-operative societies in Himachal Pradesh	1426-27
450		Bridge on the river Pawar	1427
451		Ayurvedic Pharmacy at Jogendra-Nagar, Himachal Pradesh	1427-28
452		Fare on the Simla-Kalka Railway	1428
453		"Krishi Pandit"	1428
454		Development of minor ports	1429
455		Bridges in Punjab	1429
456		Indian Posts and Telegraphs Department Museum	1429-30
457		Railway Corruption Inquiry Committee	1430
458		Suspension of Air Services	1430-31
459		Passengers amenities	1431-32
460		Road bridge at Raj Pura	1432
461		R.M.S. Office building at Bhatinda	1432
		Passengers travel concessions	1432-33
463		Dining car service on G.T. Express	1433
464		Import of foodgrains	1433-34
465		Extension of services	1434
466		Minor ports	1435
467		Bridge over Palar river	1435-36
468		Allotment of foodgrains to Rajasthan	1436

PAPER LAID ON THE TABLE 1436

A copy of the Report of the Indian Delegation to the Tenth Session of WHO Regional Committee for South East Asia, held in Rangoon in September, 1957, was laid on the Table

REPORT OF COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTION—PRESENTED 1436

Ninth Report was presented

REPORT OF COMMITTEE ON ABSENCE OF MEMBERS FROM THE Sittings OF THE HOUSE PRESENTED 1437

Third Report was presented

BILL INTRODUCED 1437-38

The Naga Hills-Tuensang Area Bill.

Subject	Columns	Subject	Columns
STATEMENT Re. ADDITIONAL ITEM OF BUSINESS	1438-39	"That the Second Five Year Plan in relation to the current economic situation be taken into consideration"	
The Minister of Law made a statement that the motion in the name of Dr. Ram Subhag Singh and others regarding drought conditions in Bihar, Eastern Uttar Pradesh, parts of West Bengal, Madhya Pradesh, Orissa and Bombay would be included in the List of Business for Friday, the 22nd November, 1957		AGENDA FOR THURSDAY, 21st November, 1957	

MOTION UNDER DISCUSSION 1439-1556

Further discussion of the following motion moved by Shri Gulzarilal Nanda and substitute motions there to moved on the 13th September, 1957, continued.

Further discussion of the following motion :—

"That the Second Five Year Plan in relation to the current economic situation be taken into consideration." and further consideration of the Navy Bill, as reported by the Joint Committee